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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 109701/C-6/Gen-791/O.A. No.462/2023/2024

Dated 22-4-24

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001 .

Sub: Regarding Re-Submission of Affidavit of the Member Secretary, Uttar Pradesh Pollution Control Board in compliance to the order dated 21.12.2023 and 02.04.2024 passed by the Hon'ble National Green Tribunal in OA no. 462/2023 In the matter of Raja Ram Singh Vs. State of U.P. & Ors.

Sir,

Kindly refer to UPPCB letter no H06965/C-6/Gen-791/O.A. No.462/2023/2024 dated 15.02.2024 by which the Affidavit of the Member Secretary, Uttar Pradesh Pollution Control Board has been filed in compliance of the order dated 21.12.2023 in OA no. 462/2023 In the matter of Raja Ram Singh Vs. State of U.P. & Ors.

In compliance of the order dated 02.04.2024, The copy of the above letter dated 15.02.2024 along with Affidavit of the Member Secretary, Uttar Pradesh Pollution Control Board is again enclosed herewith for your kind perusal and further necessary action.

Sincerely Yours,

Enclosures: As above


(Sanjeev Kumar Singh)
Member Secretary

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX,
Noida, District-GB Nagar, 201301.


Member Secretary





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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 106/965 /C-6 /Gen-791/ O.A. No.462/2023 /2024

Dated 15-2-24

To,

The Registrar General,
Hon'ble, National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001 .

Sub: Regarding submission of Affidavit of the Member Secretary, Uttar Pradesh Pollution Control Board in compliance to the order dated 21.12.2023 passed by the Hon'ble National Green Tribunal in OA no. 462/2023 In the matter of Raja Ram Singh Vs. State of U.P. & Ors.

Sir,

Kindly refer to the subject mentioned above. In compliance of the order dated 21.12.2023 in OA no. 462/2023 In the matter of Raja Ram Singh Vs. State of U.P. & Ors, The Affidavit of the Member Secretary, Uttar Pradesh Pollution Control Board is enclosed herewith for your kind perusal and further necessary action.

Sincerely Yours,

Enclosures: As above

sk
(Sanjeev Kumar Singh)
Member Secretary

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX,
Noida, District-GB Nagar, 201301.

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Member Secretary

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

Original Application No. 462 of 2023



IN THE MATTER OF:

Raja Ram Singh

.....Applicant

Versus

State of UP& Ors.

.....Respondent(s)

Affidavit of the Member Secretary, Uttar Pradesh Pollution
Control Board in compliance to the order dated 21.12.2023
passed by the Hon'ble National Green Tribunal



I, **Sanjeev Kumar Singh**, S/o Shri Lal Sahab Singh, aged about 37 years, presently posted as Member Secretary Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow do hereby solemnly affirm and state on oath as under;

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1. That the deponent, in above noted capacity, is well conversant with the facts and circumstances of the case and as such am competent to swear this affidavit, as under;
2. The Hon'ble National Green Tribunal, New Delhi vide its order dated 21.12.2023 has passed the directions. The operative portion of the order is quoted as below:-

.....Member Secretary, UPPCB are directed to file their own affidavits giving detailed reasons justifying selective arbitrary and discriminatory treatment given to some mining lease holders without taking any action against other similarly placed mining lease holders in tabular format with all relevant particulars with respect to each mining lease holder in the State of Uttar Pradesh. The affidavits as directed above be filed on or before 15.02.2024 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.....



.....7. Member Secretary, UPPCB is also directed to file additional reply giving information as to the number of short permits issued in the State of U.P. during last one year with requisite details regarding number of

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cases in which CTE/CTO was taken from UPPCB and number of cases in which CTE/CTO was not taken from UPPCB.....

Compliance Report-

3. That in compliance to the order dated 12.12.2023 passed by this Hon'ble Tribunal in OA No. 176/2022, Aman Chaudhary vs. Union of India & ors., the status of 1232 Mining Leases and action against defaulter units etc has been submitted to Hon'ble Tribunal vide UPPCB Letter No. H05490/C-6/Gen-766/OA No 176/2022/23 Dated 10.01.2024.

4. That as of now, the updated details of 1232 Mining Leases is given below:

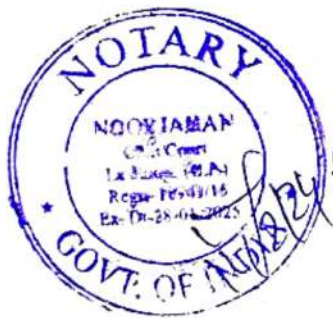
- i. 701 Mining Leases have obtained Consent to Operate (CTO) under the section-25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section-21 of the Air (Prevention and Control of Pollution) Act, 1981.
- ii. The Consent to Operate applications of 04 Mining Leases are under process for disposal.
- iii. Show cause notices dated 14.02.2024 under section 31 A of The Air (Prevention and Control of Pollution) Act, 1981 were issued by UPPCB against



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the defaulter 05 Mining Leases of Uttar Pradesh for not obtaining prior consent to operate under The Air (Prevention and Control of Pollution) Act, 1981.

- iv. UPPCB vide different letters have issued Closure order under section 31 A of The Air (Prevention and Control of Pollution) Act, 1981 to 281 Mining Leases.
- v. UPPCB vide different letters have issued direction to the 241 Mining Leases to remain closed and operate only after prior CTO under the section-25 of the Water (Prevention and Control of Pollution) Act, 1974 and under section-21 of the Air (Prevention and Control of Pollution) Act, 1981.
- vi. The consolidated status of the above stated 1232 Mining Leases along with action taken is being annexed in tabular format as **Annexure No.-1** to this affidavit.



5. That in view of the direction issued by the Central Pollution Control Board under Section-18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under section-21 of the Air (Prevention and Control of Pollution) Act, 1981, the UPPCB vide its office order dated 03.11.2023 has adopted the same that all mining

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leases, excluding manual excavation, are covered under the Red/Orange category which ever applicable, Further, it is mandatory to all mining lease holders covered under the aforesaid category to take Consent under the abovementioned sections under the Air Act, 1981 and the Water Act, 1974. The information in regard to adoption of the direction issued by the CPCB is also been available on website of the UPPCB. The copy of the office order dated 03.11.2023 is being annexed herewith as **Annexure No.-2** to this affidavit.

6. That on the basis of the information obtained from the concerned authorities, i.e. SEIAA and Regional Officer's of UPPCB, regarding mining leases in UP, the information of 1232 mining leases has been furnished before this Hon'ble Tribunal. Further, vide its letter dated 27.10.2023 the UPPCB has requested to the Director, Mining and Geology, State of UP to provide the details of additional mining leases, if any, excluding aforesaid 1232 mining leases and subsequently reminder has been sent on 13.02.2024, however, till date no information has been provided. The copy of the letters dated 27.10.2023 and 13.02.2024 are being annexed herewith as



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Annexure No.-3 and Annexure No.-4 to this affidavit respectively.

7. That similarly for providing the information regarding the short term mining permit for the year 2023, the UPPCB vide its letter dated 24.01.2024 has requested the Director, Mining and Geology, State of UP to provide the same and subsequently reminders has also been sent on 02.02.2024 and 14.02.2023, However, till date no information has been provided. The copy of the letters dated 24.01.2024, 02.02.2024 and 14.02.2023 are being annexed herewith as Annexure No.-5, Annexure No.-6 and Annexure No.-7 to this affidavit, respectively.

8. That the UPPCB have made it mandatory that Consent be obtained by all mining leases irrespective of their size or period excluding manual excavation in terms of the directions issued by the Central Pollution Control Board under Section-18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under section-21 of the Air (Prevention and Control of Pollution) Act, 1981 without any discrimination.



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9. That it is most humbly states that the present litigation is not an adversarial litigation and the deponent will not leave any stone unturned to get the order of this Hon'ble Tribunal complied in its true letter and spirit as regards to the mining leases.

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Deponent

VERIFICATION

I, the above named deponent, do hereby verify that the contents of the above affidavit are true to my personal knowledge on the basis of the concerned documents. No part of this is false and nothing material has been concealed.

NOTARY
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VERIFIED ON THIS THE 14th DAY OF FEBRUARY, 2024, AT Lucknow

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Deponent



Sworn and Verified
before me.
h
14/2/24
NOOR JAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No. 10943/18

I know & identify the deponent/Executant
who has signed/put his T.L. before me

h
J. Iqbal Advocate
Reg. No. 6043/1999
At Lucknow

Consolidated Status of the 1232 Mining Leases of U.P
As on 14.02.2024

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1	M/s. Lifemap Builders Pvt. Ltd. Shri Ajay Kumar Singh S/o. Shri Baijnath, R/o. 51415A, Ambrosiya Apartment, Lanka, Distt. Varanasi, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
2	Smt. Usha Devi W/o. Shri Arvind Kumar, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.80 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
3	M/s. Jay Maa Bhandari Stone Works, Prop. Shri Gulab Das S/o. Paras Nath, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.34 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
4	Shri Abhay Singh, S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Adhawar, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.31 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
5	Shri Vikas Singh, R/o- 8044 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company/106546 Proposed of Building Stone (Gitti, Boulder) mine at Khasra No./Plot No.- 719, Khand No.-02, Area- 2.024 Ha (5.00 Acres) at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Allahabad, U.P., M/s Sarita Construction Company/106546	Prayagraj	Granted	-
6	Shri Vikas Singh, R/o- 80/44 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Khasra No./ Plot No.- 719, Khand No.- 01, at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Prayagraj, U.P., M/s Sarita Construction Company, (Leased Area- 2.024 ha)	Prayagraj	Granted	-
7	Shri Durgesh Pratap Singh S/o Shri Satrubandhan Singh, R/o- Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones Proposed of " Building Stone (Khanda, Boulder, Gitti) Mine" Project at Khasra No./Plot No./Gata No.-3114, 3115, Khand No.-18, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones. Lease area-2.024 ha	Prayagraj	Granted	-
8	Smt. Kusum Devi, Owner, R/o- Pandila, Post- Ismailganj, Thana- Tharvai, District- Prayagraj, U.P., M/s Kusum Construction Proposed of "Sand Stone (Khanda, Gitti & Boulder) Mine" Project located at Gata No.-174, Khanda No.- B/4, Village- Bangaliya, Tehsil-Meja District- Prayagraj, U.P., M/s Kusum Construction, Leased Area -2.024 ha	Prayagraj	Granted	-
9	Smt. Shakuntla W/o Shri Punjab Singh, R/o-Village-Bisenpur, Post- Dohariya, Thana-Meja, District-Allahabad, Uttar Pradesh Proposed of Ordinary River Sand Mining project at Khand No-31, Village- ParanipurIII (from tower of hightension line up to constructing tower of high tension line) & Kandla Mawaiya (Ganga River), Tehsil- Meja/Handiya District- Prayagraj U.P. Area 5.0 Ha	Prayagraj	Granted	-
10	Shri Ravindra Kumar (Prop) S/o Shri Rajendra Prasad Jaiswal R/o- 463/380A/1, F/1, New Basti Keedganj District – Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti / Boulder / Khanda) mine, at Khasra no. /Plot no./Gata No.- 1, 522, Khand No.D.H./7 Area 4.0480 ha (10.00 Acres) at Village – Dharawal, TehsilMeja, District- Prayagraj, Uttar Pradesh of M/s Ivoti Associates.	Prayagraj	Granted	-
11	Sunita Singh W/o Shri Dinesh Pratap Singh R/o – Rajapur, Bharatganj Tehsil - Meja, District – Prayagraj U.P. Proposed Building Stone (Gitti / Boulder / Khanda) Sandstone mine at Arajai No. /Plot No. – 01, Khand No.-G/1, at Village – Gudgawa, TehsilMeja, District- Prayagraj, Uttar Pradesh of Smt. Sunita Singh, Area 2.024 ha.	Prayagraj	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
12	Shri Deepak Singh, R/o- Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh. Proposed of Building Stone (Gitti/Boulder/Khanda) Sandstone mine, at Khasra no./Plot no./Gata No.-272, Khand No.6, Area 0.809 ha (2.00 Acres) at Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh	Prayagraj	Granted	-
13	Shri Arun Kumar Singh (Prop) S/o Shri Dharmendra Pratap Singh R/o. 529 Manda Khas Tehsil- Meja, District-Prayagraj U.P. Proposed of building stone (Gitti, Boulder, Khanda) sandstone mine at Araj No. /Plot No./Gata No- 1Mi, khand no.-K/3, at village – Kewalpur, tehsil- Meja, district- Prayagraj, Uttar Pradesh of Shri Arun Kumar Singh, area 2.024 ha	Prayagraj	Granted	-
14	Shri Ram Kesarwani, R/o- Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2098, Khand No.-41 and 43, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ram Kesarwani. Area- 4.048 ha	Prayagraj	Granted	-
15	Shri Nirmal Kumar Chaubey (Prop) S/o Shri Balwant Chaubey Add:- Chhorhar Hanumanganj District-Balia, U.P Proposed Building Stone (Khanda, Boulder Gitti) Sandstone mine located at Araj No. /Plot No. Gata No- 174, Khand No.-B/3, Area 2.0240 ha (5.0 Acres) at Village – Bangliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh, Area- 2.0240 ha	Prayagraj	Granted	-
16	Shri Shailendra Kumar Dubey S/o Shri Indra Kumar Dubey, R/o. Vill. Kalana Dubey, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No 36/6/5, Vill. Sonbarsa, Teh. Lalganj, Area 2.50 Acre., Distt. Mirzapur	MIRZAPUR	Granted	-
17	Shri Vishal Dubey S/o. Shri Ramjiddhar Dubey, R/o. Vill. Kalana, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/5/2, Vill. Sonbarsa, Teh. Lalganj, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
18	Shri Anirudh Kumar Tiwari S/o. Shri Vikramaditya Tiwari, R/o. Vill. Chauguna, Post-Kador, Distt. Sant Ravidas Nagar (Bhadohi), Mining Project at Gata No. 83 Kh, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Distt. Mirzapur.	MIRZAPUR	Granted	-
19	Smt. Mithilesh Dubey W/o. Shri Ramji Dubey, R/o. Vill. Kalana Dubey, Gaipura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 3Kh & 3Gh, Vill. Manikpur (Niji), Teh. Lalganj, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
20	Shri Shambhu Nath Yadav W/o. Shri Binnar Yadav, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 478, Vill. Devari Kalan, Teh. Marihan, Area 6.25 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
21	J.B.S. Stone, Prop. Jaypal Gupta S/o. Late Keshav Prasad Gupta, R/o. Vill. Barkachha Kalan, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 501 Ka & Ga, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00, Distt. Mirzapur.	MIRZAPUR	Granted	-
22	Shri Suraj S/o. Late Shitala Prasad, R/o. Moh. Pakki Saray, Thana Kotawali Shahar, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Marihan, Area 6.47 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
23	Shri Keshav Nath Tiwari S/o. Late Ramnagina, R/o. Vill. Pahari Barkachha, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Teh. Marihan, Area 4.94, Distt. Mirzapur.	MIRZAPUR	Granted	-
24	Shri Akhilesh Kumar Singh S/o. Shri Raj Bahadur Singh, R/o. Vill. Bhaidpur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 508/1, Vill. Dadhiram, Teh. Sadar, Area 1.55 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
25	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
26	M/s. Satya Prakash Construction Company, Prop. Shri Satya Prakash Singh S/o. Shri Devraj Singh, R/o. Chakgaura Bisen, P.O. Nakati, Mishrauli, Distt. Mirzapur, Mining Project at Gata No. 2Mi, 3, 5 & 6 Mi. Vill. Chakgaura Bisen, Teh. Sadar, Area 1.30 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
27	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
28	Smt. Shiv Kumari Devi W/o. Shri Sushil Kumar Mishra, R/o. Vindhypuri Colony, Bharuhana, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
29	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 11.01 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
30	M/s. Unnati Construction, Prop. Shri Vivek Kumar Singh S/o. Shri Arvind Kumar Singh, R/o. Vill. Chhitauni, Thana-Chaubeypur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
31	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 547 Mi, Vill. Bhojpur Pahari, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
32	M/s. Ivitech India Pvt. Ltd. Director Shri Prashant Singh S/o. Shri Surendra Singh, R/o. Sarswati Nagar, TCI Ke Peechhe, Distt. Varanasi, Mining Project at Gata No. 547, Vill. Bhojpur Pahari, Teh. Sadar, Area 4.96 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
33	Smt. Vimlesh Devi W/o. Shri Ashok Kumar Tiwari, R/o. Chandleva, Thana-Padri, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 703Anh, Vill. Chandleva Kalan, Teh. Sadar, Area 2.00, Distt. Mirzapur.	MIRZAPUR	Granted	-
34	Shri Devendra Pratap Singh S/o. Late Musafir Singh, R/o. Chuppepur, Ramashankar Nagar Colony, Teh. Sadar, Distt. Varanasi, Mining Project at Gata No. 708Ja Mi, Vill. Chandleva Kalan, Teh. Sadar, Area 4.00, Distt. Mirzapur.	MIRZAPUR	Granted	-
35	Smt. Sunecta Devi W/o. Shri Ramu Gupta, R/o. Vill. Purainiya, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
36	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
37	Shri Jagdish Singh S/o. Shri Ram Briksh Singh, R/o. Vill. Barawan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 360, Vill. Adhavar, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
38	Shri Alok Kumar S/o. Shri Jokhan Singh, R/o. Vill. Manjhawa, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
39	Shri Sripati Singh S/o. Late Sitaram Singh, R/o. Katwamafi, Chakiya, Distt. Chandauli and Shri Jitendra Kumar Singh S/o. Shri Sabhajit Singh, R/o. Agarsand, Paragana-Haveli, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
40	Shri Ashok Kumar Sharma S/o. Shri Vansh Narayan Sharma, R/o. Vill. Puradurvasa (Ahraura) Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 5.00, Distt. Mirzapur.	MIRZAPUR	Granted	-
41	Shri Pankaj Singh S/o. Shri Jagtamba Singh, R/o. Vill. Awaleshpur, Thana Rohaniya, Teh. Sadar, Distt. Varanasi. After dead of Mining Lease Holder to transfer Name of Shri Jagtamba Singh S/o. Shri Aditya Narayan Singh, R/o. Vill. Ramgarh Kalan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
42	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana, Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
43	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana & Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
44	Shri Rajesh Bhai Patel S/o. Late Jagdish Singh, R/o. Vill. Ramrasahi, Post Patihata, Chunar, Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
45	Shri Neeraj Upadhyay S/o. Shri Harishankar Upadhyay, R/o. Vill. & Post Patihata, Teh. Chunar, Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
46	Smt. Vijeta Singh W/o. Shri Hemant Kumar Singh, R/o. Patel Nagar (Garudi), Post Adalhat, Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
47	Shri Abhay Singh S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
48	Shri Ganga Sagar Singh S/o. Shri Meghvaran Singh, R/o. Vill. Karampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
49	M/s. J.A.M. Marbal & Minerals, Part. Shri Mata Prasad S/o. Shri Ram Prasad, R/o. Vill. Paharpur, Tehsil Naraini, Distt. Banda, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
50	Shri Ashok Kumar Mishra S/o. Shri Ramakant Mishra, R/o. Vill. Bihara, Post Pila Kothi, Thana Kotwali Karvi, Distt. Chitrakoot, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
51	Moh. Shah S/o. Shri Jamat Ali Shah R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
52	M/s. S.R. Developers, Prop. Smt. Renu Singh W/o. Shri Sandip Kumar Singh, R/o. Sa. Koronation Kalindi Vile Flat No. 402, Vibhuti Khand, Gomati Nagar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
53	Shri Swatntra Singh S/o. Shri Sidhnath Singh, R/o. 592Gha/53C, Rajeev Nagar, Thana-P.G.L., Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
54	Mohd. Shamshad S/o. Shri Mohd. Ilyas, R/o. Moh. H.No. 578-A, Lala Mahavir Prasad Road Kasai bar, Sadar Kant, Ahmadpur Urf Kamlapur Dilkusha, Thana Kantt, Tehsil Sadar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
55	M/s. Karuna Consultants Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-08, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
56	M/s. Karuna Consultants Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705, Khand-07, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
57	M/s. Karuna Consultants Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-06, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
58	Shri Kamala Shankar Yadav S/o. Shri Baba Prasad Yadav, R/o. Vill. Ahirauli, Post Shitalganj, Thana Kotawali Madiyahu, Distt. Jaunpur, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
59	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
60	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 737, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
61	Shri Shailendra Singh S/o. Shri Narayan Singh, R/o. Vill. Rajupur, Post Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.00 Acre., Distt. Mirzapur.	MIRZAPUR	Granted	-
62	Shri Ritesh Singh S/o. Shri Om Prakash Singh, R/o. Vill. Sevrail, Thana Gahmar, Tehsil Jamaniya, Distt. Ghazipur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
63	Smt. Kanchan Pandey W/o. Shri Amitabh Pandey, R/o. Moh. Bhatawa Ki Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 2.75 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
64	Shri Ramesh Kumar Singh S/o. Late Devpujan Singh, R/o. Vill. Kanchanpur, Chunar, Distt. Mirzapur, Mining Project at Gata No. 309, Vill. Baradih, Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
65	Shri Ramashankar Dubey S/o. Shri Surendra Dubey, R/o. Kamhari, Bramh Nagar, Robertiganj, Distt. Sonbhadra, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
66	Shri Nikshay Pandey S/o. Shri Rishikant Pandey, R/o. Moh. Bhatawa Ke Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
67	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 39), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
68	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 40), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
69	Shri Babu Narayan Kushwaha S/o. Shri Ram Sahay Kushwaha, R/o. Mo. Ramedia Taraus Shahar-Meerpur and Shri Byas Varma S/o. Shri Triveni Prasad Verma, R/o. H.No. 568Kh/219, Gectapalli, Aalambag, Thana Krishna Nagar, Distt. Lucknow, Mining Project at Gata No. 497 & 198 Vill. Sonpur Chakjata, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
70	Shri Raj Kumar Singh S/o. Vijay Pratap Singh, R/o. Gaughat, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 626, Vill. Bhuili, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
71	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
72	Smt. Anju Singh W/o. Shri Yogendra Pratap Singh, R/o. Pahiti, Post Lahaura, Thana Marihan, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
73	Shri Abhay Kumar Singh S/o. Shri Suresh Kumar Singh, R/o. Vill. Pachokhara, Thana & Tehsil Marihan, Distt. Mirzapur, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
74	Shri Birendra Kumar Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38Mi, Vill. Kudaran, Teh. Chunar, Area 04.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
75	M/s. Maa Mundeshwari Devi Enterprises, Prop. Shri Sohan S/o. Shri Raghunath, R/o. Vill. Paharpur, Thana Shahabganj, Tehsil Chakiya, Distt. Chandauli, Mining Project at Gata No. 207, Vill. Alhua, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
76	M/s. Jay Maa Vaishno Stone Works, Part. Shri Gyanendra Pratap Singh S/o. Shri Akhilesh Kumar Singh, R/o. Vill. Mahmoodpur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
77	Shri Chhatrabali Singh S/o. Shri Vakil Singh, R/o. Ben Tiary Chakiya, Distt. Chandauli, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
78	Shri Pradeep Kumar S/o. Ram Naresh Yadav, R/o. Dohari, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 177, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
79	Smt. Sunita Singh W/o. Shri Surendra Kumar Singh, R/o. Dakahi, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
80	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 732, Vill. Bhagautideeye, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
81	Shri Javed Ahmad S/o. Shri Ali Jamir Khan, R/o. Rasulpur, Thana Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 730, Bhagautideeye, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
82	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideeye, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
83	Shri Chandrabali Yadav, S/o. Shri Birju, R/o. Devnathpur, Adhwar, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideeye, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
84	M/s. Maa Vindhya Vasini Construction, Prop. Shri Madhusudan Singh, S/o. Rambadan Singh R/o. Prabhapuram Colony, Urmaura Road, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 705, Vill. Bhagautideeye, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
85	M/s. Vindhya Vasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Late Ramruchi Pathak, R/o. Mudiladeeh, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 157, Vill. Sonpur, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
86	M/s. Dilip Buildcon Ltd., Director Shri Dileep Suryavanshi S/o. Late Shiv Narayan Suryavanshi R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chuna Bhatti, Colar Road, Bhopal (M.P.), Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
87	M/s. Maa Sheetala Stone, Prop. Shri Mithilesh Singh S/o. Shri Ramcharitar Singh, R/o. Vill. Adalpura, Thana & Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
88	Shri Gulbadan S/o. Shri Setu, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 170, Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
89	M/s. Vindhya Green, Infra Promoters Pvt. Ltd., Director Shri Gajendra Prasad Singh S/o. Shri Jagdish Singh, R/o. Vill. Jamuai, Tehsil Marihan, Distt. Mirzapur, Hall Pata Sangmohal Cloth Shop Mirzapur, Sand Mining Project at Gata No. 592/1, Vill. Gahiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
90	M/s. H.P. Traders, Prop. Shri Haushila Prasad Dubey S/o. Shri Aditya Narayan Dubey, R/o. Vill. Rampur, Post Kolhua, Thana Chilh, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/2, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
91	Shri Dileep Suryavanshi, Director, R/o- Plot No.- 05, Inside Govind Narayan Singh Gate Chunabhatti Kolar Road Bhopal, M.P., Proposed of Building Stone, (Sand Stone) Mining Project at Araj No.- 1, Village- Sonpur, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-1.01 ha)	MIRZAPUR	Granted	-
92	Shri Surendra Kumar Singh, R/o- Village- Dakahi, Thana- Ahraura, District- Mirzapur, U.P./M/s Shiv Stone works. , Proposed of "Building Stone (Sand stone) Mining Project at Araj No.-37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Shiv Stone works. , Leased Area-1.21 ha	MIRZAPUR	Granted	-
93	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village-Ahirpur, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	Granted	-
94	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "SandStone" Project at Araj No.-01, at Village-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	Granted	-
95	Shri Rahul Singh S/o Shri Gautam Singh, R/o- 36/10-7, Kaivalya Dham Colony, Durga Kund, District- Varansi, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araj No.-78, at Village- Khamhawa Jamati, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area - 0.607 ha	MIRZAPUR	Granted	-
96	Shri Jai Prakash Singh, R/o- Village- Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araj No.-399, at Village-Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	Granted	-
97	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village-Ahirpur, Tehsil- Chunar, District-Mirzapur, U.P., Leased Area -0.809	MIRZAPUR	Granted	-
98	Shri Mahusoodan Singh, R/o-Prabhapuram Colony, Umraura Road Robertsganj, Sonbhadra, U.P., M/s Maa Vindhya Vasini Construction, Proposed of "Building Stone (Sand Stone) Mining" Project at Gata No.- 180/2, at Village- Bhagautidei, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhya Vasini Construction, Leased Area -1.21 ha	MIRZAPUR	Granted	-
99	Shri Prashant Maurya S/o Shri Vinod Kumar Maurya Address- Sundar Ghat, Mahuaria, Mirzapur, (U.P.), Proposed "Sand Mining Project" located at Gata No.- 03mi Khand No.-03 , Village- Gogaon, Tehsil- Sadar & District- Mirzapur, Uttar Pradesh. (Area 5.0 Ha.)	MIRZAPUR	Granted	-
100	Shri Sarjeet Singh, R/o- 410, Kesar Bhawan, Ganeshganj, Aghauli, Mirzapur, U.P., Proposed of Building Stone (Sandstone) mining project at Araj No.- 36/6/5 Village-Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Area -0.809 Ha	MIRZAPUR	Granted	-
101	Shri Ramakant Chaubey S/o Shri Ram Dular Chaubey, R/o- Village- Karaundi, Post- Moin Kumar Bhabhua, Kaimur (Bhabhua), Bihar, Proposed Project of "Building Stone (Sand stone) Mining" located at Araj No - 37 , Village- Dakahi, Tehsil-Chunar, District Mirzapur, Uttar Pradesh, (Area- 1.818 Ha.)	MIRZAPUR	Granted	-
102	Shri Arjun Singh, R/o- Village- Hinauti Mafi, Tehsil- Gothaura ,District- Mirzapur,U.P. , Proposed for "Building stone (Sandstone)" Project at Araj No.-360, Village- Adhwar, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By Shri Arjun Singh, Area - 1.01 ha.	MIRZAPUR	Granted	-
103	Shri Ashok Kumar Rai, R/o- S 20 53, Plot No.- 57 58, Buddha Vihar Mall Road Cantt., District- Varanasi, U.P., Proposed of Building Stone (Sand stone) Mining Project at Araj No. - 703, Village: Bhagauti Dei, Tehsil- Chunar, District - Mirzapur (U.P.), M/s Shriram Enterprises, Area 1.01 ha	MIRZAPUR	Granted	-
104	Shri Subhash Singh, R/o- Village And Post- Akorhi, District- Mirzapur, Uttar Pradesh, Proposed for "Building stone (Sandstone)" Project at Araj No.- 307/4, Village- Kamapur Kalan, Tehsil- Lalganj, District-Mirzapur, Uttar Pradesh By Shri Subhash Singh, Area-0.809	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
105	Shri Vikas Gupta, R/o- Mohalla Bundelkhandi, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Building Stone (Sand stone) Mining Project" at Arazi No. - 494 Ga,Village- Devarikalan, Tehsil- Madihan, District - Mirzapur (U.P.) Applied Area - 1.518 Ha.	MIRZAPUR	Granted	-
106	Smt. Geetanjali Chaube W/o Shri Sanjeet Kumar Chaube R/o Near Degree College, Obra, Sonbhadra (U.P), M/s Harikeshwar Enterprises, Proposed Project of Billi Markundi Khanda, Boulder,(Dolo Stone) Deposit Mining Project (Area 1.504) at Arazi No./Khasra/Gata No 5430ka, 5430kha, 5470, 5469kha, 5431kha, 5468kha, near village- Billi Markundi, Tehsil -Obra, District - Sonbhadra, Uttar Pradesh, M/s Harikeshwar Enterprises (Area 1.504 Ha	SONBHADRA	Granted	-
107	Shri Sukh Sagar Prasad Upadhyay , R/o- Kota Dala Sonbhadra U.P.,Proposed of Sand/Morrum Mining Project Son River at Arazi No : 531 ङ, Khand No : 6, Village- Sasnai, Tehsil- Obra, District- Sonbhadra U.P.,Area-18.214 Ha	SONBHADRA	Granted	-
108	M/s M/s B.C.S. Enterprises, Pro.-Shri Chandra Bhushan Gupta S/o Shri Ramlakhan Gupta, R/o- Obra, District-Sonbhadra mining of Dolo Stone Boulders at Arazi no. 4419Kh, 4419G, 4422K Mi, 4416K, 7577 Kh, 4420Mi, Area-4.86 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra	Sonbhadra	Granted	-
109	M/s Eshana Construction, Pro.-Shrimati Aafina Khan W/o Shri Istiyak Khan, R/o- Village Billi-Markundui, Obra, Sonbhadra mining of Dolo Stone Boulders at Arazi no.5355K, 5359Kh, 5361, 5363K, 5351K, 5352, 5353, 5354, 5362, 5355Kh, 5356, 5357Kh and 5351Kh, Area-5.80 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra	Sonbhadra	Granted	-
110	Pehalwan Traders (Old Name R.S.I STONE WORLD PRIVATE LIMITED) Gata No. 2/1, 2/2 and 2/4 (5.80 Hectares), Vill./Ghat- Khairai, Pailani. BANDA	Banda	Granted	-
111	RAKESH KUMAR MISHRA CONTRACTOR AND SUPPLIER, GATA N.170 MI,VILLAGE SAIPUR, TEHSIL- KARWI, DIST -CHITRAKOOT	Chitrakoot	Granted	-
112	RAULI KALYANPUR GRANITE (ARVIND KUMAR MISHRA S/O SHRI AWADHESH PRASHAD MISHRA.), GATA NO-2131/3 RAULI KALYANPUR KARWI CHTRAKOOT, CHITRAKOOT, 210202	Chitrakoot	Granted	-
113	Ajay Singh Stone Mill (Ajay Singh S/o Shri Ram Kishore Singh), Gata No.- 199 Khanda No.- 07, of Area- 0.8090 ha (1.99 Acres), at Village- Kumhraura, Tehsil & District- Mahoba, U.P., Leased Area -0.8090 ha	Mahoba	Granted	-
114	Amar Chandra Rajpoot, Gata No 822, Lease Area 0.708 Hac. Vill. Bamhauri Beldaran, Teh Charkhari, Dist. Mahoba	Mahoba	Granted	-
115	Ashirwad Murti Singh S/o Late Rammurti Singh Gata No.-512, Khanda No.- 02 new, Area-1.214 ha, Village- Gauharir, Tehsil and District- Mahoba, U.P.,	Mahoba	Granted	-
116	Brijendra Pratap Singh s/o Late Chandra Bali Singh Gata No.- 512, Khanda No.-04 New, Area-1.214, Village- Gauhari, Tehsil- and District- Mahoba, U.P.,	Mahoba	Granted	-
117	C.P.S.K. Ventures Pvt. Ltd.(Sanjay Kumar Sahu S/o Shri Chhanga Prasad Sahu) GataNo.- 967 (Khand No.- 05), Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 3.036).	Mahoba	Granted	-
118	Divyanshu singh S/o Dilip Kumar singh Gata No. 1021 , Area- 1.214Ha. in Village Makarbai , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Granted	-
119	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 02 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Granted	-
120	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 03 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Granted	-
121	Siyarani Rajpoot Filling Station, Arazi No.-288, Khand No.- 4, Village: Majhol, Tehsil: Charkhari District: Mahoba State: Uttar Pradesh, Area: 0.809 Ha	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
122	Himwant Singh S/o Shri Balwant Singh Gata No.- 2702, Khand No.-01 New, Village- Pahara, Tehsil and District- Mohaba, U.P., (Leased Area- 2.022 Ha)	Mahoba	Granted	-
123	Ideal Buildtech Private Limited, Gata No.-2456 Kha, Khand No.- 02, Village- Pahra, Tehsil-Mahoba, District- Mahoba, U.P., (Leased Area -4.0 ha.)	Mahoba	Granted	-
124	Ishwar Saran Gupta S/O Shri Nand Kishore Gupta GataNo.- 149 (Khand No.-35), Village- Bari, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 1.012 ha.)	Mahoba	Granted	-
125	Janmejay Singh S/o Shri Mangal Singh located Gata No.-1939, Area- 1.214 ha, at Village- Pahra, Tehsil & District- Mahoba, U.P., Leased Area -1.214 ha	Mahoba	Granted	-
126	Kiran Kumari D/o Shri Manohar Lal Arazi No. 989, Khand No. - 19, Village- Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area- 1.619 Ha.)	Mahoba	Granted	-
127	Mohit Singh S/o Shri Brajnandan Singh Arazi No.-188, (Khand -03 New, 02 old), Village- Mahua Itaura, Tehsil-Kulpahad, District- Mahoba, U.P., Lease area- 1.214 ha	Mahoba	Granted	-
128	NAGENDRA INFRASTRUCTURE, GATA No. 01, KHAND No. 02, LEASED AREA 0.809 Hac., Vill. BAGHWA, Teh. & Dist. MAHOBAB, 210424	Mahoba	Granted	-
129	Narayan Singh S/o Shri Badri Singh Gata No 989 Khand No. 01, Village- Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh. (Area- 1.619 Ha.)	Mahoba	Granted	-
130	Narayan Singh, Gata No. 339, Khand 10 Naya, Vill. Daharra, Mahoba	Mahoba	Granted	-
131	PNC Infratech Ltd (Ashwani Rawat S/o Shri Devi Prasad Rawat) Gata No.- 199, Khand No - 01, Village- Naigawan, Tehsil- Sadar, District- Mahoba, U.P., (Applied Area : 4.00 ha.)	Mahoba	Granted	-
132	Shri Vaibhav Singh, Arazi/Gata No. -2611, Village- Pahra, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, Area- 1.882 Ha.	Mahoba	Granted	-
133	Rahul Singh S/o Shri Rajendra Kr. Singh Arazi No. 989, Khand No. - 16, Village- Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, (Area 4.048 Ha.)	Mahoba	Granted	-
134	Rahul Singh S/o Shri Rajendra Kr. Singh, Arazi No. 935, Khand No. - 02, Village -Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area 3.643 Ha.)	Mahoba	Granted	-
135	Ram Singh S/o Shri Sitaram Singh Gata No.-339 Khand 08 Naya, Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 0.809.)	Mahoba	Granted	-
136	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-128 Khand 03 New, Village- Marhathi, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Granted	-
137	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-512 Khand 03 New, Village- Gauhari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Granted	-
138	Rituraj Singh S/o Shri Yuvaraj Singh Gata No.- 918, Village- Kharka, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.129.)	Mahoba	Granted	-
139	RIYAZUDDIN S/o Saiuddin A.B. ASSOCIATES, Arazi No. 1517, Leased Area-1.542 Ha, Village-Pahra, TehsilSadar, Mahoba, U.P.-210427	Mahoba	Granted	-
140	S S Infratech, Raj Kumar Sharma S/o Shri Nand Lal Sharma Arazi No. /Plot No. - 712, Khand No.-05, Area 2.024 ha (5.00 Acres) at Village - Chhikahra, TehsilSadar, District- Mahoba, Uttar Pradesh	Mahoba	Granted	-
141	Sadhusharan Vishwakarma Arazi No.-1097, Khand No.- 08, at Village- Utiya, TehSil- Sadar, District- Mahoba, U.P., Lease area-0.809 ha	Mahoba	Granted	-
142	Sahu Stone Crushing Industries (Kirti Rani Sahu W/o Shri Sanjay Kumar Sahu), Gata No.- 2/4 (Khand No.-09), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 3.441 ha.)	Mahoba	Granted	-
143	Sandeep Construction & Suppliers (Thakur Deen Yadav S/o Shri Vishwanath) Arazi No- 339 (Khand No: 12) Area 0.809 ha. in Village- Daharra Tehsil- Sadar & District- Mahoba, Uttar Pradesh, M/s, Area 0.809 ha	Mahoba	Granted	-
144	Shiv Baran Singh S/o Shri Shyam Arazi No. - Gata No. 989, Khand No. 14, Village Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, (Area 1.214 a.)	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
145	Shiv Baran Singh S/o Shri Shyam Araz No.- 989, Khand No. - 11, Village- Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area 0.809 Ha.)	Mahoba	Granted	-
146	Vinay Kumar Rai S/o Raj Nath Rai Gata No.- 953, Khand No.- 01 New, Area-1.214, Village- Daharra, Tehsil & District- Mahoba, U.P., (Leased Area-1.214 ha)	Mahoba	Granted	-
147	Wazid Stone Crusher Udyog (Wazid Ali S/o Shri Yakub Ali) at Gata No.- 291, Khand No.- 01 New, Village- Majhol, Tehsil- Charkhari, District- Mahoba, U.P., (Leased Area-0.809 Ha)	Mahoba	Granted	-
148	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village- Khakuora, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)	Jhansi	Granted	-
149	Shri Anand Kumar Yadav S/o Shri Sadhu Ram Yadav, 27, Isai Chowki, Khailar, Tehsi & District- Jhansi, U.P., Proposed for Building Stone (Gitti & Khandas, Boulder Mining at Gata No.-669, Khand No.-27, Village- Khailar, Tehsi-Sadar, District- Jhansi, U.P., Lease area- 2.023 ha.	Jhansi	Granted	-
150	Shri Rajendra Singh Yadav S/o Shri Lakhan Yadav, R/o- C.P. Mission Compound, Tehsil & District-Jhansi, U.P., M/s Shivam Steels,, Building Stone, Khandas & Boulder, Gitti/Ballast Mining at Gata No.-205/02,, Khand No.- 01, at Village- Bhadarwara Bujurg, Tehsil-Garautha, District - Jhansi, U.P., M/s Shivam Steels, Lease area-1.618 ha.	Jhansi	Granted	-
151	Shri Devashish Biswas, Owner, R/o- B-603, 6th floor Aleesha Apartment, 3 way Road, Raja Ram Mohan Rai Marg, District- Lucknow, U.P., M/s Dee. Enterprises, Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-181, Khand No.-01, at Village- Haivatpura, Tehsil-Garautha, District- Jhansi, U.P. M/s Dee. Enterprises, Lease area- 2.023 ha	Jhansi	Granted	-
152	Shri Sushil Kumar Gupta, R/o- A.M, 2/14 Virangana Nagar, Thana- Nawabad, Tehsil & District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Proposed of Building Stone (Khanda, Gitti, Boulder) Mine Project at khand no- 03, Village- Khairo, Tehsil- Garautha, District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Leased Area -2.023 ha	Jhansi	Granted	-
153	Shri Jayram Singh Niranjana, Owner, Near Risala Temple Azadpura, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti & Boulder Mining at Aaraji No.- 02/1, Khand No.- 04, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P., Leased Area -1.00 ha	Lalitpur	Granted	-
154	Shri Mohammad Jawed, Owner, R/o- 41 Raipur, IIM Road, District- Lucknow, U.P., M/s M P Infra, Proposed River Bed Sand/Morrum Mining Project on the River Bed of River Betwa located at Gata No.- 1396 G, Khand No.- 02, Village-Bhedikhurd, Tehsil- Kalpi, District-Jalaun, Uttar Pradesh. M/s M P Infra, Sanctioned Lease Area-20.242Ha	Jalaun	Granted	-
155	Shri Anand Gupta S/o Shri Laxminarayan Gupta, R/o- Maharajpur, Kanpur Nagar, U.P., Proposed River Bed Sand/Morrum Mining Project having lease area- 20.242 ha (50.1 acre) along River Betwa in Gata No.- 1396 Ga, Khand No.- 04, at Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, U.P. Lease Area: 20.242 ha.	Jalaun	Granted	-
156	Shri Ankit Gupta S/o Shri Vijay Shankar Gupta, Owner, H.No.-843, Sector- 19, Indira Ngar, Lucknow, U.P., M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., Proposed river bed sand/Morrum Mining from Betwa River for M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., located at Gata No.-1396 Ga, Khand No.- 2, Village- Bhedi Khued, Tehsil- Kalpi, District- Jalaun, U.P., (Leased Area-20.242 Ha)	Jalaun	Granted	-
157	M/s Shyam Enter Prissess prop. Sri Gopal Panday S/o Late Sri Gaurishankar Pnaday, R/O - H. No.-622, A.B. Nagar, Lucknow Distt.- Lucknow, Pin Code - 226022	Unnao	Granted	-
158	Proposed Riverbed Sand/Morrum Mining Project from Ghaghra River located at Khand No.-03 (Gata No.-498 Jha) Village - Udhiya, Tehsil - Ramnagar, District - Barabanki, U.P., Sanctioned Lease Area - 11.00 Ha.	Barabanki	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
159	Shri Santosh kumar jaisawal, Mining area-Rudauli, Gata no-2Gha, 613, 1,2, (Area in Hec-2.50), vill-Sarai nasir and barai, Tahsil-Rudauli, Ayodhya	Ayodhya	Granted	-
160	M/s Shiva Enterprises, Maharajganj, Gata No 593, Village Khaira Khas, Tehsil Belthara Road, District Ballia	Ballia	Granted	-
161	Shri Manoj Kumar Singh S/o Shri Jagdish Singh, R/o- Present Add- 70 C/5B/1A, Uttari Lokpur, Naini, District-Pryagraj, U.P. Proposed of " Building Stone (Khanda, Boulder, Gitti) Mine" Project at Khasra No./Plot No./Gata No.-3460, Khand No.-17, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., Lease area-1.619 ha.,	Prayagraj	Granted	-
162	Shri Premji Tripathi S/o. Late Shvumurti Tripathi, R/o. Vill. & Post Bharpura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi. Vill. Dadhiram, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi. Vill. Dadhiram, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
163	M/s. Bol Bam Eint-Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jatashankar Tripathi, R/o. Vill. Marpha, Po. Hinauti, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi. Vill. Sindhora, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
164	Devendra Singh S/o Shri Mulayam Singh Arazi No. 712 (Khand 04) Village- Chhikhara, Tehsil- Sadar, District- Mahoba (U.P.). Area: 2.024 ha.	Mahoba	Granted	-
165	Gaurav Bajpai S/o Shri Bhuvan Prakash Bajpai, Gata No.- 93, Khand No.- 01, Area- , at Village- Bari, Tehsil & District- Mahoba, U.P., Leased Area - 1.012 ha	Mahoba	Granted	-
166	Sunita devi W/o Devendra Singh Gata No.-2101/2Khand 05 , Village- Sijahari, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.214.)	Mahoba	Granted	-
167	Shri Deeraaj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati, R/o- H.No.- 511, New Basti, District- Jhansi, Uttar Pradesh, Proposed Project of Building Stone (Khanda, Boulder, Bailast (Gitti) Mine at Arazi No.- 464 (Khand-01), Village- Pahara, Tehsil- Garautha, District- Jhansi, Uttar Pradesh. Area 1.618 ha	Jhansi	Granted	-
168	Shri Satyam Gupta S/o Saurabh Gupta, R/o- 944, Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 22, Khand No.-07, Village- Dunara, Tehsil -Sadar, District-Jhansi, U.P. Leased Area -3.237 ha	Jhansi	Granted	-
169	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti- Boulder) Mine" Project at Gata No.-669, Khand No.-01, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.509 ha	Jhansi	Granted	-
170	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti- Boulder) Mine" Project at Gata No.-669, Khand No.-04, at Village- Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.225 ha	Jhansi	Granted	-
171	Proposed for our Soil Mine, at Khasra/Gata No.- 353, 354 & 355, Village- Jata, Tehsil-Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.722 ha.	Barabanki	Granted	-
172	Proposed for our Ordinary earth Mine, Khasra/Gata No.- 183 G, 183 K & 186 in village Saheliya, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.290 ha	Barabanki	Granted	-
173	Shri Sunny Garg, Owner, R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar, Uttarakhand	Rampur	Granted	-
174	Brijraj Singh Contractor(Brijraj Singh S/o Shri Kuber Singh) Gata No.- 979, Khanda No.- 04, at Village- Gahra, Tehsil & District- Mahoba, U.P., Leased Area -1.113 ha	Mahoba	Granted	-
175	Kanhaiya Enterprises, Gata No. 967, Khand No. - 03 Naya, Village Kabrai, Tehsil & District Mahoba, Uttar Pradesh, (Area 2.024 Ha.)	Mahoba	Granted	-
176	Kanhaiya Enterprisse (Sunaina W/o- Shri Mahesh Tiwari) Arazi No. 989, Khand No. - 07, Village Makarbai, Tehsil Mahoba & District Mahoba, Uttar Pradesh, (Area 0.809 Ha.) in	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
177	N H CONSTRUCTION, ARAZI No. 989, KHAND No. 05, LEASE AREA 0.809, Vill. MAKARBAI, Teh. MAHOB, MAHOB, 210424	Mahoba	Granted	-
178	OM Construction and Supplier (Satyendra Kumar Agnihotri S/o Shri Jageshwar Prasad Agnihotri) Gata No. 323, Khand No. - 06 Naya, Village- Mochipura, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, M/s OM Construction and Supplier, Area- 0.607 Ha.	Mahoba	Granted	-
179	Pathak Granite, Gata No. 1164, Vill. Kahra, Teh. Dist. Mahoba.	Mahoba	Granted	-
180	Ram Khilavan Shukla S/o Shri Devi Prasad Gata No.-2561, Khand No.- 02, at Village- Pahara, Tehsil-Sadar, District- Mahoba, U.P., Lease area- 1.21 ha.	Mahoba	Granted	-
181	River Bed Ordinary Sand Mining Project, Gatano. 22kha, 42kha, 42ga, 43ka, Village-Katri Durjanapur, Kannauj Kuldeep Narayan Kativar/143211, Nekpur Kalan, Fatehgadh.	Kannauj	Granted	-
182	Shri Atul Kumar Tiwari, R/o-Village - Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari. Proposed of Building Stone (Gitti/Boulder/Khanda) mine, at Khasra No. /Plot No./Gata No.- 984 (2), 665, 666 and 669, Area 2.834 ha. (7.00 Acres) at Village - Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari.	Prayagraj	Granted	-
183	Shri Buddh Singh S/o Shri Shatrujeet Singh R/o - 816, Moth, Poonch, Tehsil- Moth District- Jhansi, U. P., M/s Buddh Singh Granite, Proposes of Building Stone (Khanda, Boulder, Balast) Mining at Gata No./Araji No.-281, Khand No. 01, at Village -Madaurakhurd, Tehsil- Moth, District- Jhansi, Uttar Pradesh of M/s Buddh Singh Granite, Area 0.890 ha	Jhansi	Granted	-
184	Shri Chandan Kumar Maurya S/o Shri Ram Khelawan Maurya, R/o- Village-Pipari, Sant Ravidas Nagar, Bhadohi, U.P. Proposed of " Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.-275, 276, Khand No.- D.H/12, at Village- Dharawal, Tehsil-Meja, District -Prayagraj, U.P., Lease area-6.758 ha	Prayagraj	Granted	-
185	Shri Devendra Kumar Gupta, R/o- 160 OM Shanti Nagar, Tehsil- Sadar, District- Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 181, Khand No.- 04, at Village- Haivatpura, Tehsil-Garautha, District - Jhansi, U.P., M/s Saksham Contractor and Suppliers, Lease area-0.8090 ha.	Jhansi	Granted	-
186	Shri Devendra Kumar Gupta, R/o- Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P. Lease area-1.214 ha.	Jhansi	Granted	-
187	Shri Hemandas Gawri (Prop) Shri Chanchal Das Gawri R/o- 21A, Lukarganj (Near Police Chowki) Tehsil- Sadar, District - Prayagraj U.P., M/s J.H. Traders Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araji No. /Plot No. Gata No- 1251, Khand No.-05, at Village - Kohdar, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s J.H. Traders, Area 8.097 ha	Prayagraj	Granted	-
188	Shri Jagdish Prasad S/o Shri Baljor Shri Jagdish Prasad, Village- Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District- Kaushambi, U.P., M/s Maa Vaishno Traders Proposed "Sand/ Morrum Mining" Project at Khand No.- 9/27 to 9/29, Village Mohammadabad Kewat Ka Purwa, Tehsil- Chayal, District- Kaushambi, U.P. (Leased Area : 21.50 ha)	Kaushambi	Granted	-
189	Shri Javed Ali, R/o- Subhash Nagar Saini, Tehsil- Sirathu, District- Kaushambi, U.P., M/s Aman Brick Field Proposed Sand/ Morrum Mining Project from Yamuna Riverbed for located at Khand No.-10/19 to 10/21, Village- Kataieya, Tehsil- Chayal, District- Kaushambi, U.P., M/s Aman Brick Field, Lease Area: 10.0 ha	Kaushambi	Granted	-
190	Shri Ravi Nandan, R/o- at Village - Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2098, Khand No.-52, at Village - Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ravi Nandan, Area 4.048 ha	Prayagraj	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
191	Shri Vijay Kumar Agarwal S/o Late Shri Rameshwar Prasad Agarwal, R/o 12/10, Dr. Lohia Marg, Tehsil - Sadar, District - Allahabad (U.P.) Proposed "Gitti, Pathar & Khandas Mining" at Bhukhand No. 85 Area - 12.50 Acres (5.061 Ha) Village-Bhatauni, Tehsil - Meja, District-Allahabad, Uttar Pradesh	Prayagraj	Granted	-
192	Shukla Contractor and Suppliers Prop.Upendra Kumar Shukla S/o Shri Ramkhilawan Shukla Arazi No.- 2509, 2516 Village- Pahra, Tehsil- Sadar & District- Mahoba, Uttar Pradesh. (Area 1.303 Ha.)	Mahoba	Granted	-
193	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, 160, Om Shanti Nagar, Laxmi Gate, Jhansi Khas, Jhansi-284002., Proposed for Building Stone (Khandas, Gitti, Boulder Mining at Gata No.-515, 16, 17, Khand - 03, Village- Sirbo, Chanpura, Tehsil-Garautha, District- Jhansi, U.P., Lease area- 1.214 ha.	Jhansi	Granted	-
194	Smt. Nimila Devi D/o Shri Vishwanath R/o- 191C/ 146C Chaukhandi, Kydganj District- Prayagraj, U.P Proposed of "Ordinary Sand Mining at Yamuna River" having mine area: 8.0 ha., located at Khand No. 7, Village- Manpur, Ojha Patti, Barhula, Tehsil- Bara, District- Prayagraj	Prayagraj	Granted	-
195	Smt. Rinku Singh W/o Shri Uday Kumar, R/o- 16 F 811, Kajirpur, Naini, District- Prayagraj, U.P. Proposed of "Building Stone (Khandas, Gitti & Boulder) Sand Stone Mine" Project located at Arazji No./Plot No.-59, 98, Khand No.- 05, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., M/s Mateshree Associates, Leased Area -6.072 ha	Prayagraj	Granted	-
196	Smt. Santoshi Singh W/o Shri Deepak Kumar Singh R/o 12, Hanumanbag Colony Mamfordganj, Thana- Colonelganj, Tehsil- Sadar, District- Prayagraj-U.P. Proposed Project is to extract Sand Stone at located Arazji No./Plot No./Gata No.- 2061, Khand No.-1B, Area 8.097 ha (20.0 Acres) at Village - Bhatauti, Tehsil-Meja, District- Prayagraj, Uttar Pradesh.	Prayagraj	Granted	-
197	Smt. Yaduvanshi Pragya Singh D/o Shri Yaduvanshi Ashok Kumar Singh Add.- K-1 Block D, Shalimar Grand-10 Jopling Road, Lucknow, U.P. Proposed "Sand/ Morrum Mining" Project at Adhawal Composite-2 Gata No.- 331, 333 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. (Applied Area : 45.0 ha.)	Fatehpur	Granted	-
198	Uma Shankar Mishra Gata No.- 3136, Khand No.- 03 new, Area-0.809 ha, Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P. (Leased Area- 0.809 ha)	Mahoba	Granted	-
199	Usha Bajpai W/o Shri Bhuvan Prakash Bajpai Gata No.- 989, Khand No.- 09, at Village- Makarbai, Tehsil-Sadar, District- Mahoba, U.P., Lease area-0.809 ha.,	Mahoba	Granted	-
200	Vineeta Verma w/o Late Shri Virendra Kumar Gata No. 735, Khand No. - 06 New (Old-07), Area- 1.012 ha. in Village- Daharra, Tehsil Sadar & District- Mahoba, Uttar Pradesh.	Mahoba	Granted	-
201	Proposed Riverbed Ordinary Sand Mining Project located at Gata no. 443, Vill: Mudi, Tehsil Dhaurhara, Distt: Kheri.U.P. L area 6.87 ha.	Lakhimpur Kheri	Granted	-
202	Shri Sunny Garg S/o- Shri Meghraj Garg, Gata No- 659 & 671, Village- Doondawala, Ehatmali, Swar, Rampur, UP	Rampur	Granted	-
203	MS VAIBHAVRAJ ENTERPRISES, Gata/Khand No. 01, Village/Ghat- Nauraspur, Tehsil- Loni, Distt - Ghaziabad	Ghaziabad	Granted	-
204	SHRI MUMTAJ ALI, 8Mi, 9Mi, 10Mi, 11Mi, 12Mi, 13Mi, 17Mi, 18, 19,20Mi, 21Mi,22Mi, 25Mi,26Mi,27Mi, 30Mi, 37Mi, 38Mi, 39Mi, 40Mi, 41Mi, 53Mi, 54Mi, 55Mi, 56Mi, 57Mi, 237Mi, 238 Mi, 239Mi, 240 Mi, Khand 01, Panchayara, GHAZIABAD.	Ghaziabad	Granted	-
205	NEW PANTHER SECURITY GUARD SERVICE, Gata 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi, 314mi, GHAZIABAD.	Ghaziabad	Granted	-
206	M/s Garvit Hospitality and infracon Pvt. Ltd, 639, 637Mi, 635, 636Mi, 632Mi, 631Mi, 633, 634, 614 Jhuppa, Jewar, Greater Noida.	Gautambudh Nagar	Granted	-
207	M/s H.S.M. Holding Pvt. Ltd., at Gata No. 76Mi, Village-Bela Kalan, Sadar, Gautambudh Nagar.	Gautambudh Nagar	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
208	Mr Suresh Chandra Dani, R/o Gujajali Vichali, Haldwani Nainital. Uttarakhand, Proposed Sand Mining Project in Ganga River At Gata no. 10, Vill: Gangli Masharq, Tehsil Kainaganj, Distt: Farrukhabad, U.P., L Area 7.366 ha	Farrukhabad	Granted	-
209	MS SARANG INFRATECH Village Hardauli, Tehsil Ghatampur, District Kanpur Nagar, State Uttar Pradesh, KANPUR NAGAR, 209206, 14.0 hectare leased area at Khasra/Gata no. 1152, 1087, 1155, 1153, 1156, 1157, 1158, 1159, 1160, 1154, 1171, 1163 & 1164, Village: Hardauli, Tehsil: Ghatampur, District: Kanpur Nagar	KANPUR NAGAR	Granted	-
210	Shri Abdul Samad, S/o Shri Abdul Qayyum, House No. 151/165, Village- Pura, Manohar Das, Akbarpur, Post-Kareli, GTB Nagar, District- Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Gata No. 10/25 & 10/26, Village-Kataiya, Tehsil-Chail, District- Kaushambi, U.P. (Leased Area-24.28 ha)	Kaushambi	Granted	-
211	Shri Rajesh Sharma S/o Shri Ram Gopal Sharma, R/o - 2-450/1, Tulsī Nagar Polysheet Haldwani, Distt.- Nanital, U.P. River Sand/Morrum Mining at Khand No.-16/18 To 16/19, Area 60.00 Acre (24.28 Ha) , Village- Jamunapur, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., M/s Vaishnavi Enterprises. (Leased Area-24.28 Ha)	Kaushambi	Granted	-
212	Shri Jaspal Singh S/o Shri Hukum Singh, R/o- 2/337, Guru Nanakpur Bhotia Parao Haldwani, District- Nanital, U.K. Area- 60.00 Acre/ 24.28 Ha. for River Sand/ Morrum Mining at Khand No.- 11/29 to 11/30, Village- Chhikawa, Tehsil- Manjhanpur, District- Kaushambi, U.P.	Kaushambi	Granted	-
213	Shri Rajesh Kumar Singh S/o Shri Ranjeet Singh H.No.28B/100 D/1, Neta Chauraha, Allahpur Tehsil - Sadar, District - Allahabad, UP Proposed Riverbed Morrum Mining Project from Yamuna River of M/s R. A. And Sons located at Khand No. 14/3,14/4, Village - Dedhawal, Tehsil - Manjhanpur, District - Kaushambi,UP. Sanctioned Lease Area - 24.28 ha, Effective working Area 16.996 ha	Kaushambi	Granted	-
214	Shri Nafees Ahmad, H.No.- 1/47, Naim Khan Hata, Sadar Bazar Cantt, Ahmadpur, Urf Kamapur, Lucknow, M/s Kunwar Infradevelopers Pvt. Ltd. Proposed River Bed Sand/Morrum Mining Project for M/s Kunwar Infradevelopers Pvt. Ltd., located at Khand No.- 16/20 to 16/22, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 36.28 ha (89.645 Acre), Effective Area- 27.30 ha (67.459 Acre)	Kaushambi	Granted	-
215	Shri Manoj Kumar Yadav, Managing Director, M/s Classic Infraventures L.L.P., Village- Adhawal, Tehsil & District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project at Khand No.- A-11 (Gata No.-250 Mi, 249 239 Mi, 240 Mi, 241 Mi, 227 Mi, 229 Mi, 219 Mi, 212 Mi, 220 Mi, 225, 222, 221, 224, 223, 226, 244, 245, 242, Part of 252, 23, 256, Part of 251, 243, 246, 248, 247) , Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Classic Infraventures L.L.P., Sanctioned Lease Area: 40.48 Ha	Fatehpur	Granted	-
216	Smt. Kalpana Karwariya W/o Shri Kapil Muni Karwariya, H.No.- Flat No.- 219, Near RML Hospital, North Avenue, District- New Delhi, M/s K.K. Associates Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s K.K. Associates located at Khand No.-10/27 to 10/28 , Village- Kataiya, Tehsil- Chail, District-Kaushambi, Uttar Pradesh. Sanctioned Lease Area-24.28 Ha	Kaushambi	Granted	-
217	Smt. Neelam Singh , Village-Katka, Post- Tamakhus, District- Sant Kabir Nagar, U.P. Proposed Riverbed Sand/Morrum Mining Project from Yamuna River at Khand No.-14/5 & 14/6 (Area: 24.28 Ha) located at Village - Dedhawal, Tehsil -Manjhanpur , District - Kaushmbhi , U.P., Lease Area - 24.28 Ha	Kaushambi	Granted	-
218	Shri Tejinder Pal Singh S/o Suchha Singh, Ghumman, 233, Vishnupuri Annex Indore,M.P., M/s Indore Property Pvt. Ltd., "Ram Nagar Kauhan" Ordinary Sand Mining Project at Gata No.- 36 & 5mi, Khand- 1 B, 36 & 15 Mi"Sand/Morrum Mining Project at Village-Ram Nagar Kauhan, Tehsil- Fatehpur, District- Fatehpur,, U.P.,Lease Area: 40.48 ha	Fatehpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
219	Shri Yogesh Kumar Saxena, S/o Shri Brahmdev Saxena M/s Sainik Foods Pvt.Ltd R/o111, Virat Khand 2, Gomti Nagar , Lucknow River Sand/Morrum Mining Area - 84.0 Acre (34.00 Ha) For River Sand/Morrum Mining Khand No. G.M-02 Gata No. 127, 128, 130, 126, 125, 123, 124, 122, 121, 108 97, 96 95 112, 99 98, 93, 94, 129, 132, 140 Area - 84.00 Acre (34.00 Ha) Village - Gadhiwa Majhigawa Tehsil- Khaga, District- Fatehpur U.P.	Fatehpur	Granted	-
220	Shri Upendra Kumar Gupta S/o Shri Munnalal Gupta, R/o- House No.- E-91, Shree Nath Vihar, Flat No- 2, Chilla Road, District- Fatehpur, U.P. Proposed River Bed Sand/Morrum Mining Project having lease area- 35.63 ha (88.00 acre)along River Yamuna in Khand No.- 04, Gata No- 121 to 124, 135 to 153, at Village- Oti, Tehsil- Sadar, District- Fatehpur, U.P., M/s Shreebhamdev Global Pvt. Ltd. Lease Area: 35.63 ha	Fatehpur	Granted	-
221	Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Pura, Thana- Mansoorpur, Tehsil- Khatauli, District- Muzaffarnagar, U.P. Proposed Sand/Morrum Mining Project at Khand No.-R-2,(Gata No. - 20, 42, 43, 45, 48, 21, 41, 40, 46, 47,29, 30, 39, 38, 37, 28, 31, 32, 33, 36, 27, 34) , Village- Ranipur, Tehsil-Khaga, District- Fatehpur, U.P.,M/s Devyash Project & Infra-Structure Pvt. Ltd. (Leased Area- 32.38 ha)	Fatehpur	Granted	-
222	Shri Kavach Kumar Nirmal, M/s Prime Vision Industries Pvt. Ltd., 312, 3 Floor, Vishal Chambar, P-1, Sector -18, Noida, U.P. Proposed of Sand/Morrum Mining Project for M/s Prime Vision Industries Pvt. Ltd. at Khand No.- 11/37 to 11/39, Village- Engna, Tehsil- Manjhanpur, District- Kaushambi, U.P.,Leased Area -16.0 ha	Kaushambi	Granted	-
223	Shri Daljeet Singh, Owner, Amlikaur, Kalukuwan, Banda Gadhiwa Majhigawan Sand/Morrum Mining at Khasra No.- 177, 178 Mi, 176, 160, 159 A, 162, 161, 158, 157 Mi, 156, 155, 163 Mi, 154, 148, 146, 147, 145, 144, 143, 138, 142, 141, 139 Mi, 140 Mi, 129,, Village- Gadhiwa Majhigawan, Tehsil- Khaga, District- Fatehpur, U.P.,Lease Area: 34.00 ha	Fatehpur	Granted	-
224	Shri Narendra Singh Romar, R/o-Shop No.-03, Radhey Govind Complex, Dharmshala road, M/s Anantadrishti Multiventures L.L.P "Adhwal Sand/Morrum Mining " Project for at river bank of Yamuna Gata No.-299, 300, 305, 306, 325 mi, 326 mi, 327 mi, at river bank of Yamuna Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 15.0 Ha)	Fatehpur	Granted	-
225	Smt. Yaduvanshi Pragya Singh ,Director, R/o- K-1, Block-D, Shalimar Grand -10, Jopling Road, Lucknow, U.P. Proposed Sand/ Morrum Mining Project at Adhawal Composite-02, Gata No.-331, 33 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Business Pvt Ltd Lease Area 45.0 ha	Fatehpur	Granted	-
226	Shri Alok Mishra, R/o- S-17/78, E-5, Krishna Nagar, Colony, Pahadiya, Thana- Samath, Tehsil- Sadar, District-Varanasi, U.P. Proposed of Sand /Morrum Mining Project at Gata No.-402 to 404, 432 to 436, 438, 440 to 453, 468 to 473, 480 to 488,Village-Adhawal, Tehsil & District- Fatehpur, U.P. Leased Area -30.0 ha	Fatehpur	Granted	-
227	Shri Taaraknath Kaviraaj, R/o- 284, Maharaja Nand Kumar Road(N), Alam Bazar, Baranagar, Kolkata Proposed river bed Sand/Morrum Mining Yamuna River for at Khand No.- 05, Gata No.- 376 Mi, 377 Mi, 374 Mi, 415 Mi, 414 Mi, 378, 381 Mi, 413 Mi, 379, 380 Mi, 412 Mi, 409, 408 Mi, 411 Mi, 410, 406 Mi, 438 Mi, 439, 405, 398 Mi, 399 Mi, 440 Mi, 404 Mi, 403 Mi, 435, Village- Adhawal, Tehsil- Fatehpur, District-Fatehpur, U.P. ,M/s Lime Light Dealers Pvt. Ltd., Lease Area 23.00 Ha	Fatehpur	Granted	-
228	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda,District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposedof Sangolipur Garha Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 191, 269/3, 270 to 277, 293/2, 375, 376, 378, 379, Village- Sangolipur Garha , Tehsil-Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd.,Lease Area: 25 ha	Fatehpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
229	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Gadhiva Majhgawan-I Sand/ Morrum Mining Project for Production of 2,50,00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 61 to 69, 86 to 92, 93 Mi, 94 Mi, 98 Mi, 99 Mi, Village-Gadhiva Majhgawan, Tehsil- Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd., Lease Area- 25 ha	Fatehpur	Granted	-
230	Shri Rohit Vershney S/o Shri Jitendra Rai Vershney, R/o- Shankargarh, Tehsil- Bara, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Arai/No./ Plot No.-98, Khand No.- 07, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., Lease area- 8.094 ha	Prayagraj	Granted	-
231	Shri Madan Gupta S/o Vidhya Prasad Gupta, R/o- Nearby ISRO Ayodhya Nagar, Huzur, Bhopal, M.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Gata No.- 78 to 120, 124 to 133, 153 to 162, Village- Oti Composite , Tehsil & District- Fatehpur, U.P. (Lease Area- 50.0 ha)	Fatehpur	Granted	-
232	M/s Chawla Silica Sand Trading Company R/o A1, Ekanki kunj , Prayagraj, U.P. Proposed "Silica Sand Mining Project" at Arai No. -2 , Village- Lakhnauti, Tehsil- Bara, District- Prayagraj, U.P., Lease Area: 16.75 Ha, M/s Chawla Silica Sand Trading Company	Prayagraj	Granted	-
233	Shri Sontosh Kumar Yadav S/o Shri Deena Nath Yadav, R/o- 94, Eldeco Green, Gomti Nagar, Lucknow, U.P. Proposed "Ordinary Sand Mining Project at, Gata No.-46, 47, 50, 54, 61, 62, 69, 55, 60, 63, 68, 70, 75, 74, 71, 67, 64, 59 & 56, Village- Devranar, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Contractor Pvt. Ltd. Lease Area: 15.0 ha	Fatehpur	Granted	-
234	Shri Mahesh Chandra, Owner, R/o-Chak Nagar Dwitty, Tehsil- Manjhanpur, District- Kausambhi, U.P. Proposed Project of river "Sand/ Morrum Mining" on the River bed of Yamuna River, at Khand No- 13/15 to 13/17, Village-Badahari, Tehsil- Manjhanpur, District- Kausambhi, U.P., Lease Area 27.17 Ha	Kaushambi	Granted	-
235	Shri Birendra Singh S/o Shri Ram Kishor Singh R/o- Atarra Chungi, Chowki Khushwaha Nagar, Tehsil- Banda, District- Banda (U.P.) Proposed of "Riverbed of Yamuna Sand/Morrum Mining Project" located at Gata No. 64 to 69, 83 to 91, 108 to 112, 115 to 121, 141 to 149, 161, 162, 167, 168, 183 to 186, 202 to 210, 234 to 245, 301 to 313, 383 to 390, 395 to 402, 409 to 412, 417 to 423, 463, 464, 587/471, 471 to 475, 499, 500, 505 to 510, 537 to 544, 561 to 565, 577 to 579, 585 & 586 , Village: Urauli, Tehsil & District- Fatehpur, Uttar Pradesh, (Area 50.0 Ha.)	Fatehpur	Granted	-
236	Smt. Mohini Devi W/o Shri Shankar Dayal Singh R/o- Village-Osa, Post - Kherhat Khurd, Jari, District- Prayagraj, U.P. Proposed "Building stone Sand stone (Gitti, Boulder, Khand)" Project at GataNo.-2061 Khand No.- 2A, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P. (Applied Area : 8.097 ha.)	Prayagraj	Granted	-
237	Shri Rupesh Tripathi S/o Shri Ram Naresh Tripathi, R/o-Village- Ganpa, Tehsil- Sirathu, District- Kaushambi, U.P. Proposed for Sand/Moram Mining From Yamuna Riverbed located at Khand No. 9/20 to 9/21, Village- Nanda ka purwa, Tehsil- Chail, District: Kaushambi (U.P.), Lease Area: 14.0 Ha	Kaushambi	Granted	-
238	Shri Vinod Kumar Rai S/o Late Hardas R/o- 1962/2 Sahni Compound, Civil Line, Station Road, District- Jhansi, U.P., M/s Anuradha Construction Proposed "Sand/ Morrum Mining" Project at Khand No.- 10/30 to 10/34, Village Bhakhanda, Tehsil- Manjhanpur, District- Kaushambi U.P. (Leased Area : 21.50 ha.)	Kaushambi	Granted	-
239	Shri Rajeshwar Mishra (Prop) R/o- D-168, Gangotri Nagar Dandi, Prayagraj, U.P., , M/s Khushi Enterprises Proposed of Building Stone (Gitti, Boulder, Khand) Sand Stone mine at Arai No./Plot No./Gata No.- 1744, Khand No.-59, at Village - Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Khushi Enterprises, Area 8.097 ha	Prayagraj	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
240	Shri Alok Tiwari S/o Shri Anil Tiwari R/o- 4781 / 190F1 Alop Bag, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No. /Plot No. Gata No- 642, 644, at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Alok Tiwari. Area- 4.048 ha	Prayagraj	Granted	-
241	Shri Jitendra Singh S/o Shri Shankar Dayal Singh, R/o- VillAage- Bhatauti, Teh.- Meja, Distt.- Prayagraj, Uttar Pradesh Proposed of Building Stone Sand Stone (Gitti, Boulder, Khanda) Mine at Gata No. - 2098, Khand No.- 44, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P., M/S Kanha Enterprises (Area- 8.097 Ha)	Prayagraj	Granted	-
242	Shri Suresh Kumar Pathak, R/o- Bhadiwa Amba, Dandi, Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araj No./Plot No./Gata No.- 2061, 2098, Khand No.-03, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s A K. Enterprises. Area 8.097 ha.	Prayagraj	Granted	-
243	NAVNEET AGARWAL (MINING LEASE) BHUKHAND NO. 376, KHAND NO. 2, GOLAHIIYA, BARA, PRAYAGRAJ	Prayagraj	Granted	-
244	SHRI BAJRANG STONE (MINING LEASE) BHUKHAND NO. 584, KHAND NO. 2 & 3, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	Granted	-
245	SHRI BAJRANG STONE BHUKHAND NO. 584, KHAND NO. 8, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	Granted	-
246	SITA RAM AGARWAL CHIDI, BARA, PRAYAGRAJ	Prayagraj	Granted	-
247	MAA GANGA STONES GATA NO. 90, KHAND NO. 5, 6, AREA-4.05 HECT. VILLAGE-KOTA TEHSIL-BARA, PRAYAGRAJ, PRAYAGRAJ,	Prayagraj	Granted	-
248	PARERHAT INFRASTRUCTURE PRIVATE LIMITED KOHDAR, MEJA, PRAYAGRAJ	Prayagraj	Granted	-
249	AMAN BRICK FIELD KHAND NO. 08, AREA 8.0 HECTARE, (19.76 ACRES)VILLAGE-KACHARA, MISHRAPUR, NAGARWAR, TEHSIL-BARA, PRAYAGRAJ, PRAYAGRAJ,	Prayagraj	Granted	-
250	Shri Prabhat Jain S/o Shri Suresh Jain, R/o Purana High Court, Laskar, District- Gwalior, Madhya Pradesh, M/s Skybridge Developers Pvt. Ltd., Proposed of Riverbed Sand/Morrum Mining from Riverbed of Betwa River located at Gata No.- 01, Khand No.- 01, Village- Ghatyari, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, M/s Skybridge Developers Pvt. Ltd. Area 40.0 ha	Jhansi	Granted	-
251	Shri Vaibhav Gupta S/o Late Shri Urmila Charan Gupta R/o- 944, Civil Lines Tehsil- Jhansi, District – Jhansi, UP., Proposed “Building Stone Boulder Khanda / Gitti-Ballast” located at Gata No. 654/3 (Khand No.- 12), Area- 1.274 Ha. in Village- Goramachhiya, Tehsil- Sadar & District- Jhansi, Uttar Pradesh.	Jhansi	Granted	-
252	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516, Shivaji Nagar, Kanpur Road, Jhansi, U.P., Proposed Project of Building Stone (Khandas, Gitti, Boulder) Mining at Khand -12, Gata No.-27, Village- Dunara, Tehsil- Sadar, District- Jhansi, U.P., Lease area- 1.416 ha.	Jhansi	Granted	-
253	Shri Dinesh Kumar Rajpoot S/o Shri Manohar Lal Rajpoot, R/o- H.No.- Mo Parwaripura, Tehsil- Mauranipur, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Sukhani River at located at Gata No.- 1984 mi & 01, Village- Dhawakar/ Sitaura, Tehsil- Mauranipur, District- Jhansi, U.P. Lease Area-09.0 ha	Jhansi	Granted	-
254	Shri Veerendra Singh Rajput, Owner, R/o- Ward NO.- 02, Ganesh Colony, Near Bus, Tehsil- Bareilly, District- Raisen, M.P., Proposed of river bed Sand/Morrum Mine in Betwa river bed located at Gata No.-64 Khand No.- 01, Village- Kalyanpura, Tehsil- Tahrauli, District- Jhansi, U.P., (Leased Area-4.0 Ha)	Jhansi	Granted	-
255	Smt. Sumit Singh W/o Shri Shri Brij Mohan Singh, R/o- 1184, Shivaji Nagar, Tehsil & District- Jhansi, U.P., M/s R.S. Mines & Minerals, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 02, Khand No.- 01, Village- Kalothra, Tehsil- Tahrauli, District- Jhansi, U.P., M/s R.S. Mines & Minerals, (Lease Area: 3.50 ha)	Jhansi	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
256	Shri Kailash Chand Gupta, R/o- H.No- 17, Purani Truck Union, Mandrayal Road, District- Karauli, Rajasthan, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River at Gata No.-1 Ka, 470, Village- Khama , Tehsil- Garautha, District- Jhansi, U.P., (Lease Area 12.00 ha)	Jhansi	Granted	-
257	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516 Shivaji Nagar Kanpur Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khandas, Gitti & Boulder,)Mining" Project atKhand No.- 13, Gata No.- 27, at Village- Dunara, Tehsil-Sadar, District -Jhansi, U.P. Lease area- 2.023 ha	Jhansi	Granted	-
258	Shri Vipin Kumar Saxena, Owner,R/o- MG-A/135, Ashiyana Prtham, Tehsil & District- Moradabad, U.P. Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P., Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P.	Jhansi	Granted	-
259	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village- Khakura , Tehsil-Mauranipur, District- Jhansi, U.P., (Lease Area 20.0 ha)	Jhansi	Granted	-
260	Shri Dinesh Kmar S/o Shri Sheetal Prasad, Village- Bharosa, Tehsil- Moth, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Proposed River Bed Sand/Morrum Mining Project from Dhasan River of Shri Dinesh Kmar S/o Shri Sheetal Prasad located at Gata No.- 908 Na, Khand No.-02, Village- Kharwanch, Tehsil- Garautha, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Lease Area: 20 ha,	Jhansi	Granted	-
261	Shri Saurabh Gupta (Shri Jagat Vikram Singh), Owner, Add.- Ream Nagar Road, Near Bharat Mandir, Chirgaon Road, Jhansi, U.P., M/s Vikram Construction Company, Sand Mining from River Bed of Dhasan River at Gata No.-434 , Village- Kharwanch, Tehsil- Garautha, Distt.- Jhansi, U.P.,M/s Vikram Construction Company, (Leased Area-24.281 Ha)	Jhansi	Granted	-
262	Smt. Meera Yadav,, Sand/Morum Mining Project	Jhansi	Granted	-
263	Shri Baljit Saluja, R/o- 526 Civil Line, Near Bank Of Baroda, Court Road, District- Lalitpur, U.P., Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No- 584/1/6, Village- Amarpur, Tehsil- Lalitpur & District- Lalitpur, Uttar Pradesh	Lalitpur	Granted	-
264	Smt. Seema Yadav, R/o- 86, CIVIL LINE, LALITPUR, UTTAR PRADESH, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-1342/3, Village- Gugarwara, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By Smt. Seema Yadav, Area - 2.023 ha.,	Lalitpur	Granted	-
265	Shri Surendra Kumar Rai, R/o- Village- Chhilli, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-217Kha, Village- Chhilli, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction (Shri Surendra Kumar Rai) Area- 2.53 ha	Lalitpur	Granted	-
266	Smt. Rajni Raja, R/o- Village- Pipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh, "Proposed of Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-558Mi, Khand-1, VillagePipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh By Smt. Rajni Raja, Area-1.437 ha.	Lalitpur	Granted	-
267	Shri Brijendra Rai, R/o- Village- Daulatpur, Tehsil-Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-26, Khand-01, Village- Daulatpur, Tehsil-Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier (Shri Brijendra Rai) Area 2.214 ha	Lalitpur	Granted	-
268	Shri Pancham Singh Tomar, R/o- Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-287/5, Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Shri Pancham Singh Tomar, Area 1.214 ha	Lalitpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
269	Smt. Punkunvar Raja Bundela, R/o- Village- Ramgarha , Tehsil- Madawara & District- Lalitpur, Developed By M/s Rajmani Bundela Construction,, Proposed Red Morrum mine, at Gata No.-557, Village- Ramgarha , Tehsil- Madawara & District Lalitpur, Developed By M/s Rajmani Bundela Construction, (Smt. Punkunvar Raja Bundela), Area 2.023 ha	Lalitpur	Granted	-
270	Smt. Neelam Baronia W/o - Shri Dushyant Baronia R/o- 934, Main bajar, Lalitpur road, Mahroni District - Lalitpur, U.P., Proposed Project of "Red Morrum Mine (by the weathering of stony rocks)" located at Gata No- 315, Village Pachauda, Tehsil Mahroni, District Lalitpur, Uttar Pradesh. Area 1.0 Ha	Lalitpur	Granted	-
271	Shri Mrityunjay Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-02, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Area: 1.214, By Shri Mrityunjay Singh	Lalitpur	Granted	-
272	Shri Khilawan Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nurur Singh. Area: 1.214	Lalitpur	Granted	-
273	Smt. Nupur Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nurur Singh. Area: 1.0	Lalitpur	Granted	-
274	Shri Harjeet Singh, M/s Sangam Stone Crusher, Village- Lakhnpura, Tehsil- Lalitpur, District-Lalitpur, U.P., Proposed for Khanda, Gitti Mining Project for Area- 2.064 ha, at Arazi No.-93/1, Khand-08, Village- Lakhnpura, Tehsil- Lalitpur, District-Lalitpur, U.P., Lease area- 2.064 ha.	Lalitpur	Granted	-
275	Shri Yogendra Pramani, R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 05, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)	Jalaun	Granted	-
276	Shri Priyesh Gangele, R/o- 02 Bhawani Nagar, Amit Motors. Bhopal, M.P., M/s Kamtanath Enterprises Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1782 & 1783, Khand No.- 01, Village- Mohan, Tehsil- Orai, District- Jalaun, U.P., (Lease Area: 14.574 ha)	Jalaun	Granted	-
277	Shri Shyam Mohan Tiwari, R/o- 03, Bhawan Nagar, Near Bhel, Gate No.- 1, Indrapuri, Bhopal, M.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 06, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., M/s Krishna Technoconsultant Pvt. Ltd., (Lease Area: 10.121 ha)	Jalaun	Granted	-
278	Shri Karan Singh Rajput S/o Shri Harnarayan Singh, Add.-257, Ganeshganj, Orai, Jalaun, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1064, Khand No.- 01, Village- Kahta Hamirpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 9.710 ha)	Jalaun	Granted	-
279	Shri Sudhir Singh, Owner, R/o- 561 Gopalganj, Tehsil- Orai, District- Jalaun, U.P., M/s Gauri Traders, Proposed Project of River Bed Ordinary Sand Mining on the River Betwa at Gata No.- 1191/2, Khand No.- 04 , Village- Sikarivyas, , Tehsil- Orai, District- Jalaun, U.P., M/s Gauri Traders Lease Area: 20.242 ha	Jalaun	Granted	-
280	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, Owner, R/o- 160- Om Shanti Nagar Laxmi gate, Thana- Kotwali, Jhansi U.P., Proposed Sand/Morrum Mining Project located at Gata No.- 317 Mi, Khand No.- 04, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P., (Leased Area-16.194 Ha)	Jalaun	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
281	Shri Sumit Kumar Singh, R/o-Majhara Gonda, District-Gonda, U.P., M/s A.S.V.P. Construction, Proposed River Bed Sand/Morrum Mining Project at Gata No.-05A, Gata No.- 2556 & 2557, Village- Bandhauri, Tehsil- Urai, Distt.- Jalaun, U.P., M/s A.S.V.P. Construction, Lease Area 36.437 Ha	Jalaun	Granted	-
282	Shri Ram Kumar Singh S/o Shri Harpal Singh Parmar, R/o- Range Chauraha, Gursarai, Thana- Gursarai, Tehsil- Garautha, District- Jhansi, U.P., Proposed Sand/Morrum Mining Project from Betwa River at Khand No.- 01, Gata No.- 2513, 2629, Village-Kharka, Tehsil- Orai, District- Jalaun, U.P., Leased Area-20.242 Ha	Jalaun	Granted	-
283	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi Khas, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Proposed Riverbed Sand Mining Project from Betwa River at Gata No. 2559, 2563, Khand No.- 01 (Area: 20.242 Ha) Village - Bandhauri, Tehsil - Orai, District - Jalaun, U.P., Lease Area - 20.242 Ha.	Jalaun	Granted	-
284	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Proposed Sand/Morrum Mining Area- 50.0 Acres (20.242 Ha), Effective Area-49.41 Acres (20.005 Ha) Project at Gata No.-2558, 2559, Khand No.- 03, Village- Bandhauri, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned Lease Area	Jalaun	Granted	-
285	Shri Raghendra Singh S/o Shri Devi Prasad, Owner, Village & Post- Bijaura, Than- Todi Fatchpur, Tehsil- Garautha, District- Jhansi, U.P., Sand/Morrum Mining at Betwa River Bed, Gata No.- 1191/2, Khand No.- 03, Village- Sikarivyas, Tehsil- Orai, District- Jalaun, U.P., Lease Area 20.242 Ha	Jalaun	Granted	-
286	Shri Rupesh Kumar Chauhan S/o Shri Shyampal Singh Chauhan, Owner, 2/588, Tulsinagar Polysheet Post- Kathgodam Haldwani, District- Nanital, Uttarkhand, Area-30.00 Acre (12.145 Ha) for River Sand/ Morrum Mining at Gata No.- 2558, 2563, Khand No.- 05, Village- Bandhauri, Tehsil- Urai, District- Jalaun, U.P.	Jalaun	Granted	-
287	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh Yadav, Owner, H.No.- 240, 4A, Civil Lines, Kachahri Chauraha, Distt- Jhansi, U.P., M/s Sharad Enterprises, Proposed River Bed sand/Morrum Mining from Betwa River for M/s Sharad Enterprises located at Gata No.- 240, Khand No.- 2, Village-Himanpura, Tehsil- Kalpi, District- Jalaun U.P., Working Area- 16.40 ha (43.0 Acre), Sanctioned Lease Area- 20.242 ha (50 A	Jalaun	Granted	-
288	Shri Sanjay Singh S/o. Shri Ramechandar Singh, R/o. Vill. Bhaluahi, Post Badalapur, Distt. Mirzapur, Mining Project at Gata No. 615K Mi & 615/692 Mi, Vill. Sahira(Niji), Teh. Lalganj, Area 10.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
289	M/s. Nav Nirman Infrahiets & Moovers Pvt. Ltd., Partner Shri Ramesh Chandra Mishra S/o. Shri Hari Narayan Mishra, R/o. Vill. Dhanvativaya, Teh. Aurai, Distt. Bhadohi, Mining Project at Gata No. 83Ga, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
290	Smt. Arun Devi W/o. Shri Dinesh Prasad Singh, R/o. Vill. Khaira Kala, Dubar Kalan, Teh. Lalganj, Distt. Mirzapur, Mining Project at Gata No. 614, 615 & 616, Village Layan (Niji), Teh. Lalganj, Area 3.91 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
291	Shri Pankaj Kumar Pandey S/o. Shri Yag Narayan Pandey, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 146, Vill. Devari Kalan, Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
292	M/s. Jay Hanuman Industries, Prop. Shri Jagdish Tiwari S/o. Shri Santosh Tiwari, R/o. Mo. Rajshi Nagar Colony, Parmapur, Tarkapur, Sadar, Distt. Mirzapur, Mining Project at Gata No. 488/2 & 488/3, Vill. Devari Kalan (Niji), Teh. Marihan, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
293	M/s. Master Jeni Services Pvt. Ltd., Floor-3, Busa Industrial Estate, S.H. Tandel Marg, Mumbai, Director Shri Vijay Kumar Sen S/o. Shri Ram Gopal Sen, R/o. House No. 31, Ward No. 19, Braepura, Vidisha, Madhya Pradesh, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 8.11. Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
294	M/s. Euphoria Mines and Minerals, Partner Shri Chandrashekhar Chaurasiya S/o. Shri Deendayal Chaurasiya, R/o. Ward No. 1, Naugaon Road Bus Stand, Near in Sailer In Hotel, Bagauta, Chhatarpur & Shri Bheem Singh Meena S/o. Shri Sukhdev Singh Meena R/o. Ward No. 1, Vill. Needar, Jaipur, Mining Project at Gata No.997 Mi Vill. Sindhora, Teh. Sadar, Area 2.0 Acres, Distt. Mirzapur.	MIRZAPUR	Granted	-
295	Shri Ram Sevak Rajbhar S/o. Shri Sahati Rajbhar, R/o. Moh. Kesharipur, Lohata, Distt. Varanasi, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 2.70, Distt. Mirzapur.	MIRZAPUR	Granted	-
296	Shri Arvind Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
297	Shri Kumud Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
298	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.25 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
299	M/s. Shiv Shakti Enterprises, Budhipur (Dhadhiwadi), Prop. Shri Sabhajeet Yadav S/o. Shri Bhola Yadav, R/o. Vill. Budhipur (Dhadhiwadi), Post Rampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 1, Vill. Rampur Dhabahi, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
300	Shri Mukesh Singh S/o. Shri Shitala Singh R/o. Vill. Akodhi, Thana Vindhyachal, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No.188Mi, Vill. Lahaura, Teh. Chunar, Area 07.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
301	M/s. Om Sai Construction, Prop. Shri Jitendra Kumar Singh S/o. Shri Om Prakash Singh, R/o. H.No. 3/40 B 5X, Vishwanathpuri Colony, Navalpur, Shivpur, Distt. Varanasi, Mining Project at Gata No. 188Mi, Vill. Lahaura, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
302	Shri Ganesh Kumar Gupta S/o. Shri Uma Shankar Gupta, R/o. Moh. D 59/148-149/1, Shivpurawa, Distt. Varanasi, Mining Project at Gata No. 187/1, Vill. Madafa, Teh. Chunar, Area 10.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
303	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384 Mi, S.No.10, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
304	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384Mi, S.No.11, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
305	M/s. Astha Traders, Prop. Shri Sandip Shekhar S/o. Shri Pramod Kumar Singh, R/o. Paramapur, Thana Kotawali Shahar, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
306	Shri Pramod Kumar Singh S/o. Shri Rajbali Singh, R/o. Vill. Mongalpatti, Chilh, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
307	Shri Ras Bihari Singh S/o. Shri Jhagaru Singh, R/o. Vill. Hinauti Mañi, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 04.60 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
308	Shri Lal Bihari Yadav S/o. Shri Shiv Yadav, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 3.39 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
309	M/s. Surya Construction & Suppliers, Prop. Smt. Sushila Devi W/o. Shri Pradip Kumar Vishwakarma, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
310	Shri Priyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
311	Shri Priyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
312	Smt. Sushma Shrivastava W/o. Shri Vinod Kumar Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
313	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
314	Smt. Jayprabha Devi W/o. Shri Kumud Kumar, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 754, Vill. Jigana, Teh. Chunar, Area 2.99 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
315	Shri Ravindra Kumar Shrivastava S/o. Shri Radhey Krishna, R/o. Khushipur, Bachhavan, Distt. Varanasi, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
316	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 105, Vill. Hinauta, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
317	M/s. P.B.R. Infratech Pvt. Ltd., Director Shri Arun Kumar Tripathi, S/o. Kapilmuni Tripathi, R/o. Sarswati Nagar Colony, Behind of TCI Transport, Chandpur, Thana Manduadih, Sadar, Distt. Varanasi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 848 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
318	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 18, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
319	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 21, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
320	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 180/2, S.No. 20, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
321	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Sl. No. 28, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
322	M/s. Divyansh Construction Company, Prop. Smt. Kiran Singh W/o. Shri Vinod Kumar Singh, R/o. Moh. Gayatri Nagar, Pandeypur, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
323	M/s. Shailputri, Prop. Shri Lakshmi Shankar Mishra S/o. Shri Vishwanath Mishra, R/o. Vill. Birmauwa, Nakhara, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
324	Shri Chandra Shekhar Chaurasia S/o Shri Deen Dayal Chaurasia, R/o- Ward No.-01, Nougaoon Bus Stand , Near Shelter Inn Hotel, District-Chhatarpur Bagauta, (M.P.), Proposed of Building Stone, Gitti & Boulder at Araji No.-626, Sr. No.-17, at Village- Bhuili-II, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Euphoria Mines and Minerals, Leased Area -0.909 ha	MIRZAPUR	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
325	Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari, R/o- H.No.- 51, Ward No.-21, Tilak Ward Mohta Plot, Tehsil- Pipariya, District- Hoshangabad, M.P., M/s Pan Zurex LLP, Extraction of Building Stone, Khanda, Gitti & Boulder at Araj No.-626, Sr. No.-16, at Village- Bhuli-I, Tehsil- Chunar, District- Mirzapur, U.P., M/s Pan Zurex LLP, Leased Area-1.01 ha	MIRZAPUR	Granted	-
326	Shri Kumud Kumar, R/o- 65, Koiran Bazar, Ahraura, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhya Vasini Traders, Proposed of Building Stone (Sand Stone) Mining Project at Gata No.-37, at Village- Dakhi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhya Vasini Traders, Leased Area-1.21 ha	MIRZAPUR	Granted	-
327	Shri Abhay Singh, Owner, R/o- Village- Adhwar, Tehsil- Chunar, District- Mirzapur,, Proposed of Building Stone (Sand Stone) Mine Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	Granted	-
328	Smt. Neelam Singh, Owner, Village- Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine" Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P., Lease area-1.01 ha	MIRZAPUR	Granted	-
329	Smt. Neelam Singh, Owner, Village- Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine" Project at Khasra No./Gata No.-519, at Village- Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P., Lease area-1.21 ha	MIRZAPUR	Granted	-
330	Shri Abdul Hamid Ansari R/o- Ward no. 15, Lala ka Gola, Ahraura, Chunar, Mirzapur, U.P., Proposed of Building Stone (Sandstone) Mine At Gata No.- 485 & 486 Village- Pattikalan, Tehsil- Chunar & District- Mirzapur, Uttar Pradesh, Lease area-1.818 ha	MIRZAPUR	Granted	-
331	Shri Rajendra Prasad Tiwari, R/o- Village- Devri kalan, Tehsil- Madihan, District- Mirzapur, Uttar Pradesh, Proposed of "Building stone (Sandstone)" mine at Araj/Gata No.-432, Village- Devri kalan, Tehsil- Madihan, District- Mirzapur, Uttar Pradesh By Rajendra Prasad Tiwari Area 1.212 ha	MIRZAPUR	Granted	-
332	Shri Rajendra Kumar Singh S/o Shri Ram Dawan Singh R/o-153 Ward No.- 6, Chopan Road, Parshoi, Obra, Sonbhadra, (U.P.), Proposed "Building Stone (Sand stone) Mining" located at Araj No.- 615MI, 692/615MI, Village Sahira, Tehsil- Lalganj, District- Mirzapur, Uttar Pradesh, (Area- 2.02 Ha.)	MIRZAPUR	Granted	-
333	Shri Shishir Pandey S/o Shri Ramesh Chandra Pandey R/o- Ahraura Khasdih, Thana- Ahraura, Tehsil: Chunar District: Mirzapur, U.P., Proposed of Building stone (Sand stone) mining project at Gata No. 588, at Village- Jigana, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh, Area- 2.02 ha	MIRZAPUR	Granted	-
334	Shri Dildar, R/o- Village- Hinauti, Tehsil- Sadar, District- Mirzapur, Uttar Pradesh, Area: 1.416 ha., Proposed of "Building stone (Sandstone)" mine at Araj/Gata No.-778, Village- Hinauti, Tehsil- Sadar, District- Mirzapur, Uttar Pradesh, By Shri Dildar, Area 1.416 ha.,	MIRZAPUR	Granted	-
335	Shri Shivdatt Singh, R/o- Village- Raipuri, Biroura, Pandeypur, District- Mirzapur, U.P., Proposed Project of Building Stone (Sand Stone) Mine at Gata No.- 88, Sl. No.- 53, Village- Kukuhipur, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh, Area 2.428 ha	MIRZAPUR	Granted	-
336	Shri Upendra Singh R/o- M. No. 22, Village- Adalhat, Pachegada, District- Mirzapur, (U.P.), Proposed of Bhuli Building stone Sand Stone Mining project at Araj No.- 626 (Sl. No. 01) Village- Bhuli, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh, Area: 1.01 ha	MIRZAPUR	Granted	-
337	Shri Arvind Kumar, R/o village- Koiran Bazar, Ahraura, Chunar, Mirzapur, U.P., M/s Maurya Stone Works, Proposed of "Building stone (Sandstone)" Project at Araj No.-428, Village- Dhuria, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh By M/s Maurya Stone Works (Shri Arvind Kumar), Area- 2.02 ha	MIRZAPUR	Granted	-
338	Shri Krishna Singh S/o Shri Ravikar Singh, R/o Shivpur, Paschim Kantit, Thana & The.-Sadar, Mirzapur, proposed mining M/s Shri Krishana Singh, Gata no. 166 (Khand No.01), Vill.-Nagwa, Teh.- Duddhi, District- Sonbhadra, Area-8.097 Acres	SONBHADRA	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
339	Shri Praveen Kumar, Lessee, R/o- Kothi Lala Babu, H.No.- 169, Purab Tola & District- Balrampur, U.P., Barahmauri Morrum Mining Project at Aarji No.- 385, Khand No.- A, at Village -Barahmauri, Tehsil- Robertsganj, District-Sonbhadra, U.P., (Leased Area-12.146 Ha)	SONBHADRA	Granted	-
340	Shri Virendra Singh Jadon, M/s R.S.I Stone World Pvt. Ltd, E-7, M 708, Arera Colony, Bhopal, M.P. Proposed of Sand/Morrum Mine of Gata No.- 871 and 581 Ga near Village Pipardih and Koragi, Tehsil Dudhi, District Sonbhadra U.P. (Leased Area: 32.338 Ha)	SONBHADRA	Granted	-
341	Shri Anand Kumar Shukla S/o Shri Bhanu Prakash Shukla, R/o- Meetapur, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed of Gitti/Boulder (Dolostone) Mine" Project at Gata No.- 410, at Village-Meetapur, Tehsil- Robertsganj, District-Sonbhadra, U.P., Leased Area -1.45 ha	SONBHADRA	Granted	-
342	Shri Chandra Bhushan Gupta, Add.- 2091, Near Ayappa Mandir, Sector-8, Obra, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Proposed Project of "Dolo Stone"(Gitti, Boulder) Mine Project located at Aarji No.- 7536 Ga Mi, Khand No.- 04, Village-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Leased Area -4.0 ha	SONBHADRA	Granted	-
343	Shri Rameshwar Pratap S/o Shri Shyama Prasad, R/o- S-3/36 B, Ardali Bazar, Varansi, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River in Gata No./Arazi No.-21 mi, Khand No.- 01, Village- Bhagwa, Tehsil-Obra, District-Sonbhadra, U.P., M/s Veera Construction, (Leased Area-14.98 Ha)	SONBHADRA	Granted	-
344	Shri Surendra Tiwari S/o Shri Atmaram Tiwari, R/o- 190, Govindpur Ganeshpur, Akbarpur, District- Ambedkarnagar, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River of M/s New India Minerals located at Gata No./Arazi No.-824 Kha, Khand No.- 03, Village-Agori Khas, Tehsil-Obra, District-Sonbhadra, U.P., (Leased Area-16.194 Ha)	SONBHADRA	Granted	-
345	Shri Sudhakar Pandey S/o Shri Dudh Nath Pandey At Arazi No.- 824 Kh (Khand 04), Village- Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P., Proposed "Morrum Mining" Project at Arazi No.- 824 Kh (Khand 04), Village-Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P. (Applied Area - 12.368 ha)	SONBHADRA	Granted	-
346	Shri Rajiv Gupta S/O Shri Sundarlal Ji Gupta, R/O- Shanti Enclave, Kalpi, Brajroad, Morar, Gwalior, M.P., Proposed riverbed Morrum Mining Project from Sone River of M/s Vardhman Investment And Company located at Arazi No. 385 (Khand Dha), Village Barhmori, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh, Lease Area - 12.146 ha (30.01 acre).	SONBHADRA	Granted	-
347	Shri Chander Shekhar Chaurasia, R/o- 9A- Paramount Villa Ansal Near, Regional College, Shyamla Hill, Bhopal, M.P., Proposed riverbed morrum mining project from Son River of Shri Chander Shekhar Chaurasia located at Aarji No.- 824 Kha (Khand No. 01) of Villages Ahori Khas, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh. Lease Area - 16.194 ha.	SONBHADRA	Granted	-
348	Smt. Malti Devi, R/o-Samrat Bhawan, Vikash Nagar, Tehsil- Robertsganj, District -Sonbhadra (U.P.), Proposed Project of riverbed "Morrum Mining" from private land (Niji Bhoomi) at Arazi No. - 166 Kh., in Village- Nagwa, Tehsil-Dudhi, District- Sonbhadra, Uttar Pradesh, Area 1.30 ha	SONBHADRA	Granted	-
349	Shri Sachin Agarwal, R/o- HIG-07, Sector-02, Shankar Nagar, Raipur, Proposed of Sand/Morrum Mining Project on the Rihand River at Aarji No.-246, Khand No.- Sa, Village-Khebandha, Tehsil-Obra, District-Sonbhadra, U.P., M/s Omaxe Minerals Pvt. Ltd., (Leased Area-7.00 Ha)	SONBHADRA	Granted	-
350	Shri Sushil Kumar Singhal, R/o- H.I.G.-07, Sector-02, Shankar Nagar, Beside Madan Complex, Raipur, M/s R.K. Transport and Construction Ltd., Proposed of river bed Sand/Morrum Mine in Rihand river bed located at Gata No.-246, Khand No.-da, Village-Khebandha, Tehsil-Obrai, District-Sonbhadra, U.P., (Leased Area-6.00 Ha)	SONBHADRA	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
351	Shri Shri Sachin Agarwal Shankar Nagar Raipur, Chhattisgarh, M/s Omax Minerals Pvt Ltd, Proposed of Gitti - Boulder (Dolostone) Mining Project At Araj No. 4478 Chha Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh, M/s Omax Minerals Pvt Ltd, Area 2.20 Ha	SONBHADRA	Granted	-
352	Shri Manish Khushlani S/o Shri Rajkumar Khushlani R/o Jabarptra, Gali no. 2, New Sarkanda, Bilaspur, Chhattisgarh, M/s K.D. Resources Pvt. Ltd. , Proposed of Gitti - Boulder (Dolostone) Mining project At Araj No. 5593 Ka Khand No.-08 Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh, M/s K.D. Resources Pvt. Ltd, Area:4.230 Ha	SONBHADRA	Granted	-
353	Shri Alok Singh S/o Shri Prabhu Narayan Singh, R/o-house No. 62/77, Kashipura, Thana-Chauk, Tehsil-Sadar, Distt-Vanarasi (U.P), Proposed of "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-2)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh, M/s Ganeshay Enterprises Area- 4.0 ha	SONBHADRA	Granted	-
354	Shri Satyendra Singh Pawar R/o- 4 750, Vijyant Khand, Gomti Nagar, Lucknow, (U.P.), M/s N.D. Pharma Private Limited, Proposed Sand/Morrum Mining Project at Gata No. 385, Khand- Ba, Village Barhmori, Tehsil Obra, District Sonbhadra, Uttar Pradesh, M/s N.D. Pharma Private Limited (Total Lease Area -12.146 ha.)	SONBHADRA	Granted	-
355	Shri Arun Singh Yadav, R/o- G.F.-1, Signature Square, Shivanagar Colony, Tehsil-Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed "Building Stone (Gitti/ Boulder (Dolo Stone))" Project at Gata No.- 7536 Ga Mi , Village- Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P. (Area : 4.900 ha.), M/s Shri Mahadev Enterprises	SONBHADRA	Granted	-
356	Shri Ram Ashre Singh, R/o- Village-Ghadwa Uttari Thana Baburi Post Rampur Chakia Chandauli, Uttar Pradesh, Proposed of Building Stone Gitti/ Boulder(Sandstone) Mining Project At Araj No. 21/20/1, Village- Sukrit, Tehsil- Robertsganj , District- Sonbhadra, Uttar Pradesh, Area 1.0117 Ha	SONBHADRA	Granted	-
357	Smt. Shri Ram Asrey Agrahari M/s Radhe Radhe Enterprises R/o: 79, Chudi Gali, Ward-3, Parshoi, Tehsil- Obra, District- Sonbhadra, U.P., Proposed for Building Stone Gitti/Boulder (Dolostone) Mining Project At Araj No.- 5006ka, Vill – Billi Markundi, Tehsil – Obra, Dist – Sonbhadra (U.P.) (Lease Area – 3.40 Ha.)	SONBHADRA	Granted	-
358	Shri Ajay Kumar Singh, R/o- 51415 A, Ambrosia Apartment, Lanka, Varanasi, U.P., M/s Lifemap Builders Pvt. Ltd., Proposed of "Building Stone Gitti/ Boulder (Granite)" Project at Gata No.- 2Ga, Village- Jata Juwa, Tehsil- Dudhi, District- Sonbhadra, U.P., M/s Lifemap Builders Pvt. Ltd. (Applied Area : 1.670 ha.)	SONBHADRA	Granted	-
359	Shri Rajesh Kumar S/o Late Kaliram, R/o. Chopan, Tehsil-Obra and Smt. Farida Begam W/o Imtiyaz Ahmad, R/o. Chopan, Sonbhadra mining of Dolo Stone Boulders at Arazi no. 7586, 7584 and 7590, Area-1.84 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra , M/s Rajesh Kumar and Farida	Sonbhadra	Granted	-
360	MAA VAISHNO AGRO INDUSTRIES Sand Mining from Yamuna River bed at Gata No. 138 at Village – Bichhawali Kachhar, Tehsil- Sikandara, District- Kanpur Dehat	Kanpur Dehat	Granted	-
361	LAXMI KHAD BHANDAR River Bed Sand Mining having lease area 25.0 ha (61.77 acre) along River Yamuna in Gata No. 826mi/2 at Village Behmai, Tehsil Sikandara, District- Kanpur Dehat, U.P. Production Capacity-3,00,000 m3 per annum)	Kanpur Dehat	Granted	-
362	Shree Inder Singh S/o Shree Dariyailal, Address-19, Tilak Nagar Ramleela Maidan, Pukhrayan,	Kanpur Dehat	Granted	-
363	ANANDESHWAR AGRO FOODS PVT LTD Gata 58, Yamuna River, Bilaspur Kachhar, Sikandra	Kanpur Dehat	Granted	-
364	Anthracite Infra Private Limited, khand no.-02, Village-Daulatpur, Kachhar, Tehsil-Bhognipur, Kanpur Dehat	Kanpur Dehat	Granted	-
365	Sand Mining Project, Gata no. 99mi, 101mi, 102mi, 103, khand no.-02, Vill-bijhalpur, tehsil- ajitmal, auraiya	Auraiya	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
366	Pandey & Pandey Brothers, Gata no. 99mi, Village- Bijhalpur, Tehsil- Ajitmal, Auraiya	Auraiya	Granted	-
367	AJIT SINGH MALHOTRA, GATA No. 41 and 42, KHAND No. 04, AREA 2.0 Hac., Vill. BARUWA SYODHA, Teh. NARAINI, BANDA, 210129	Banda	Granted	-
368	Alok Kumar Shukla Gata No.-2494 (Block No.-34),Village - Chandaaur, Tehsil - Atarra, District -Banda, U.P.. Leased Area - 7.80 ha, M/s Sri Falgun Giri Mines	Banda	Granted	-
369	Alok Kumar Shukla S/o Shri Gopal Chandra Shukla, Zone No./Gata No.- 38, 40, Part of 41, and Part of 42, Khand No.- 07, Village- Dadaukhadar, Tehsil- Baberu, Distt.- Banda, U.P.,Lease Area- 12.0 ha. M/s Sri Falgun Giri Mines	Banda	Granted	-
370	AMRIT KOUR MALHOTRA, GATA No. 587, 588, KHAND No. 08(AREA 2.0 Hac), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	Granted	-
371	AMRIT KOUR MALHOTRA, GATA No. 587, KHAND No. 05 (AREA 2.0 Hac.), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	Granted	-
372	Anand Kumar Tripathi, S/o Shri Devi Prasad Tripathi, Gata No.- Part of 1130 (Khand no. 01) Village Achraud, Tehsil-Banda District: Banda,U.P.,M/s Tripathi Contactor, Lease area 28.0 ha.	Banda	Granted	-
373	ASHIND IT SOLUTION PRIVATE LIMITED, GATA No. 41, 42, KHAND No. 03, LEASE AREA 2.0 Hac., Vill. BARUWA SYODHA, NARAINI, BANDA, 210129	Banda	Granted	-
374	CHITRAKOOT TRADERS, VILLAGE- SANGRAMPUR, TEHSIL- ATARRA, DISTRICT- BANDA, U.P.	Banda	Granted	-
375	Descon Buildtech Pvt. Ltd, Gata No. 333/7, Khand No. 05, Vill. Marauli Khadar, Tehsil and Dist. Banda	Banda	Granted	-
376	DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, LEASE AREA 1.61 Hac., Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129	Banda	Granted	-
377	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01(AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129	Banda	Granted	-
378	GALLANT TRADING PVT LTD(Old Name Dijiyana Mining Corporation Pvt. Ltd.), Gata No. 4185ch, 4388, 4470, 4471, 4473, 2776, 2709, 4590, Area 17 hac. Village- Lohra, Tehsil Baberu, District Banda, Uttar Pradesh,	Banda	Granted	-
379	J S ENTERPRISES, GATA No. PART OF 100, KHAND No. 03, LEASE AREA 16 Hac. ON KEN RIVER, VILLAGE KHAPTIHA KALAN, Teh. PAILANI, BANDA, 210126	Banda	Granted	-
380	JAI MAA SHARDA TRADERS, GATA NO587(KHAND NO-01),VILLAGE-NAHARI TEHSIL-NARAINI DISTRICT BANDA	Banda	Granted	-
381	Jasmit Kaur Malhotra, Gata no -1876, Khand no- 5, Village- Girwan, Naraini, Banda	Banda	Granted	-
382	JASMIT KAUR MALHOTRA,Gata No. 218, Khand No. 01(Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	Granted	-
383	JASMIT KAUR MALHOTRA,Gata No. 218, Khand No. 02(Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	Granted	-
384	Katyaina Sharma Gata No.- Part of 333/7, 418, 421 mi & 426/30 (Khand No.- 03), Village- Marauli Khandar, Tehsil- Banda, District- Banda, U.P.,M/s K & S. Leased Area -23.00 ha	Banda	Granted	-
385	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, (Area-1.61 Hac.) Vill. Badokhar Khurd, TehsilNaraini, BANDA, 210129	Banda	Granted	-
386	M/S BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09),(Leased Area 0.5 ha.), Village Girwan, Tehsil-Naraini, District-Banda, U.P.- 210001	Banda	Granted	-
387	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 03, AREA 2.0 Hac., Vill. JARAR, Teh. NARAINI, BANDA, 210129	Banda	Granted	-
388	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 04, LEASE AREA 2.0 Hac., Vill. JARAR, NARAINI, BANDA, 210129	Banda	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
389	Manish Kumar Gupta S/o Chandra Kishor Gupta lease area 32.00 ha (79.07) along River Ken in Gata No.- 492/13, Village- Nihalur Syuda, Tehsil- Naraini, District- Banda, U.P., M/s Maa Jayanti Infrastructure, (Leased Area-32.00 Ha)	Banda	Granted	-
390	MANJEET CHAWLA, Gata No. 53 & Part of 337, Khand No. 02, Lease Area 14.65 Hac. Village kanwara, BANDA	Banda	Granted	-
391	MS HARSHIT ENTERPRISES, gata no 45, area 3.68ha, khalaria, BANDA, 210129	Banda	Granted	-
392	MS PEHALWAN TRADERS, Gata No. 2/4, 2/23, 2/24 2/28 (Khand No. 03), Village- Bendakhadar, Tehsil- Banda, District- Banda	Banda	Granted	-
393	MS THINK HOME INFRABUILD PVT LTD, Gata 332/17, part of 333/7,431/333/1, Khand 6, Marauli Khadar, BANDA, 210203	Banda	Granted	-
394	MUJIBUDDIN SIDDIQUI, GATA No. 501 (AREA 1.21), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	Granted	-
395	NARENDRA KUMAR SINGH, Khand No.-5137, 5138, 5139, 5140 5141, Village-Bhawanipurva, Tehsil- Banda, District- Banda, Uttar Pradesh BANDA 210001	Banda	Granted	-
396	POORNIMA VERMA, Gata No./ Khand No. 168, (Block No. 05), Village- Sabadakhadar, Tehsil Pailani, District- Banda, Uttar Pradesh, BANDA, 210126	Banda	Granted	-
397	ROHIT AGARWAL, GATA No. 634, KHAND No. 02, LEASE AREA 2.25 Hac., Vill. NAHARI, TEHSIL NARAINI, BANDA, 210129	Banda	Granted	-
398	S.R. Innovation LLP, GATA No. 587, KHAND No. 02 (AREA 0.8 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	Granted	-
399	S.R. Innovation LLP, GATA No. 587, KHAND No. 07 (AREA 2.0 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	Granted	-
400	S.S. Granite, Gata No. 309, Area 3.25 Hac. Vill. Nahari, Teh. Naraini, Banda	Banda	Granted	-
401	SAI ENT UDHYOG, Gata No. 2/4, 2/23, 2/24, 2/28 (Khand No. 02), Village- Benda Khadar, Tehsil District Banda, Uttar Pradesh, BANDA, 210207	Banda	Granted	-
402	SANGRAM SINGH, GATA No. 1876, KHAND No. 01, AREA 2.02 Hac. Vill. GIRWA, Teh. NARAINI, BANDA, 210129	Banda	Granted	-
403	Shiv Pratap Singh S/o Shri Kallu Singh lease area 17.0 ha (42.00 Acre) along River Ken in Gata No.- 62 and 63/1 (Block No.- 29(as per Lol), Village- Khatpitha Kalan, Tehsil- Pailani, District- Banda, U.P., M/s Jai Shakti Realcon Pvt Ltd. (Leased Area-17.0 Ha)	Banda	Granted	-
404	Sulabh Saxena Gata No.-1876 (Khand No.- 02), at Village- Girwan, Tehsil-Naraini, District- Banda, U.P., M/s Sulabh Saxena Pahari Pattedar, Leased Area -0.80 ha	Banda	Granted	-
405	V. P. CONSTRUCTION, Gata No.- Part of 333/7, 412, 413 414 (Khand No.- 04), Village Marauli Khadar, Tehsil- Banda, District- Banda, U.P. 210203	Banda	Granted	-
406	Vipul Tyagi S/o Shri Ravindrakant Tyagi lease area 25.29 ha (62.49 acre) along River Ken in Gata No.-176mi, 172ga, 182 and 187 at Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P., of Shri Vipul Tyagi, (Leased Area-25.29 Ha)	Banda	Granted	-
407	ARCHANA SINGH, gata 1078 khand 39 gonda karwi, Chitrakoot	Chitrakoot	Granted	-
408	ASHIND IT SOLUTIONS PRIVATE LIMITED, KHASRA/GATA No. 714, KHAND No. 04, LEASE AREA 2.0241 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	Granted	-
409	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED, GATA No. 715, KHAND No. 12A, LEASE AREA 0.910 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	Granted	-
410	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED, GATA No. 715, KHAND No. 13, LEASE AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	Granted	-
411	GIRDHARI LAL CHAWLA AND SONS, bargarh and guiya khurd, Mau, Chitrakoot, CHITRAKOOT, 210209	Chitrakoot	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
412	JAI MATA DI PACKAGING, Gata No- 2ka, 2kha, 3, 4/1, 4Ka, 4Kha, 5, 6, 7, 11, 21/3, 8, 9, 10, Lease Area- 108.499 Ha. Village-Dhaurahara Khadar, Tehsil- Rajapur, District- Chitrakoot, U.P., 210207	Chitrakoot	Granted	-
413	KAMLA CONSTRUCTION, GATA No. 715, KHAND No. 23, LEASED AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	Granted	-
414	KASHI CONSTRUCTION COMPANY, GATA No. 392/1, AREA 17.71 Hac., Vill. BARUWA AEHATMALI, RAJAPUR, CHITRAKOOT, 210207	Chitrakoot	Granted	-
415	Kavach Kumar Nirmal S/o Subhash Chandra Nirmal Area 101.45 Acres (41.073 Ha) Project at Araji No.- 4,5 & 6 Ch, Village- Chandi Khadar, Tehsil- Rajapur, Distt.- Chitrakoot, U.P., (Leased Area-41.073 Ha)	Chitrakoot	Granted	-
416	LAKHAN SINGH, GATA No. 1078, KHAND 27, LEASED AREA 3.036 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210204	Chitrakoot	Granted	-
417	Mahesh Prasad Jaiswal Contractor, Gata No. 1078, Khand No. 38, Area 2.024 Hac. Vill Gonda, Karwi, Chitrakoot.	Chitrakoot	Granted	-
418	MS SILICA KHANU UDYOG, Murka, Mau, Chitrakoot. Lease Area 10.40ha, CHITRAKOOT, 210208	Chitrakoot	Granted	-
419	NARAYAN STONE MILL, GATA NO 1078, KHAND NO-32, GONDA KARWI CHITRAKOOT, CHITRAKOOT, 210202	Chitrakoot	Granted	-
420	NARENDRA SINGH CONTRACTOR AND SUPPLIER, KHASRA/GATA No. 714, KHAND No. 02, LEASE AREA 1.2145 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	Granted	-
421	RAHUL YADAV, KHASRA/GATA No. 2131/08, LEASE AREA 4.0481 Hac., Vill. RAULIKALYANPUR, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	Granted	-
422	RICHA SINGH, BAGEN RIVER, GATA NO 218/1, VILLAGE MAMSI BUJURG, TEHSIL RAJAPUR, DISTRICT CHITRAKOOT, CHITRAKOOT, 210207	Chitrakoot	Granted	-
423	SATYENDR KUMAR, KHASRA/GATA No. 2131/05, LEASE AREA 1.0121 Hac., Vill. RAULI KALYANPUR, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	Granted	-
424	SUBHAS CHANDRA CHAWLA MINES, Gata No. 1660, 1661, 1668, 1882, 2000, 2001, 2002, 2003, 2004, 2005, 2006 village-Semra, Talu-Mau, Chitrakoot (Leased Area 21.04ha)	Chitrakoot	Granted	-
425	SUSHIL STONE INDUSTRY, Granite-Imarati Patthar (Khand, Gitty, Boulder, Red Morrum) Mining Project in Gata No-1078, Khand No-31, Lease area 3.645 ha Village Gonda, Tehsil-Karwi, District-Chitrakoot, U.P	Chitrakoot	Granted	-
426	A N BUILDERS, Khand No. 31/5, Village - Patyaura, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh.	Hamirpur	Granted	-
427	A. J. Construction, Area- 60.0 Acre/24.291 Ha. for River Sand/Morrum Mining Project at Khand No./ Gata No.- 23/14 ,Village- Bhedi Kharka, Tehsil- Sarila, District- Hamirpur, U.P.	Hamirpur	Granted	-
428	AGRAWAL JEWELLERS, (Old name Raj kumar gupta) Khand No. 9/1, Village- Kandour, Tehsil- Hamirpur, District- Hamirpur, U.P.	Hamirpur	Granted	-
429	Ajit Singh Malhotra, Proposed River Bed Sand Mining Project from Betwa River for located at Khand No.- 22/5, Village- Rirua Basaria, Tehsil- Sarila, District- Hamirpur, U.P., Lease Area: 23.0 ha)	Hamirpur	Granted	-
430	ALPINE RESOURCE LLP, KHAND No. 26/5, AREA 36.437 Hac., BETWA RIVER, Vill. CHANDWARI GHURAULI, SARILA, HAMIRPUR, 210432	Hamirpur	Granted	-
431	ANAND KUMAR GUPTA, Sand/Morrum mining along Betwa Riverbed in Khand No. 24/17 (Old Khand No. 24/16) at Village Chikasi, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh, (Lease Area- 36.437 ha, Production Capacity-724640 m3/annum)	Hamirpur	Granted	-
432	ANAND KUMAR GUPTA, Khand No. 10/29, Village - Beri, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh, 210301	Hamirpur	Granted	-
433	ANAND KUMAR GUPTA, Khand No. 20/1 at Village - Tikapur, Tehsil- Maudaha, District- Hamirpur, U. P	Hamirpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
434	ANNAPURNA UDYOG, Sand/Morrum mining along River Betwa, Khand No. 10/22 at Village Beri, Tehsil- Hamirpur, Dist. Hamirpur, U. P. (Lease Area- 36.437 ha, Production Capacity-5,82,912 m3/annum)	Hamirpur	Granted	-
435	ATIKURRAHMAN, Khand No. 22/14, Village Riua Basaria, Tehsil Sarila, District Hamirpur, Uttar Pradesh	Hamirpur	Granted	-
436	DEEPTI GUPTA, Khasra No. 31/7, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh	Hamirpur	Granted	-
437	DUIYANA INDUSTRIES PVT LTD, Khand 26/6, Village-Chandwari Ghurauli, Tehsil- Sarila, District Hamirpur	Hamirpur	Granted	-
438	Environment Clearance of Proposed Riverbed Sand/Morrum Mining Project from Betwa River of M/s Pratap Corporation located at Khand No. 9, Vmllage - Badera Khalsa, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh. Sanctioned Lease Area - 24.291 ha.	Hamirpur	Granted	-
439	GUPTA AND COMPANY PVT LTD, KHAND N.04,VILLAGETOLAKHANGARAN, TESHIL-RATH, DIST.- HAMIRPUR, 210431. HAMIRPUR, 210431	Hamirpur	Granted	-
440	Gyan Infrabuild Pvt. Ltd., Khand No. 30/3, Vill. Bhulasi, Teh.-Maudaha, District- Hamirpur 210507	Hamirpur	Granted	-
441	Harihar Minerals LLP, Khand No. 23/19, Area 12.145 Hac., Vill. Bhedi kharka, Teh. Sarila, Dist. Hamirpur	Hamirpur	Granted	-
442	KHAJURAHO MINTECH LLP, Gata No 24/18 ,Village - Chikasi, Tahsil - Sarila District - Hamirpur(U.P.), 210430	Hamirpur	Granted	-
443	M.R. GUPTA AND COMPANY PVT LTD, Khand No 4 Village Tolakhangan Teshil Rath Dutrict Hamirpur, HAMIRPUR, 210431	Hamirpur	Granted	-
444	MALHOTRA BROTHERS, KHAND NO. 22/4 VILLAGE-riruwa basaria, TEHSIL- sarila, DISTRICT-HAMIRPUR	Hamirpur	Granted	-
445	NEW EOAN ASSOCIATES, River Betwa in Khand No. 26/3 at Village- Chandwari Ghurouli, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh	Hamirpur	Granted	-
446	NEW PRAVEERA INFRAHIGHT PRIVATE LIMITED, Khand No. 10/33, Village - Beri, Tehsil - Hamirpur	Hamirpur	Granted	-
447	Pahalwan Treaders, Sand/Morrum mining along River Betwa, Khand no- 23/7, Village- Bedi Kharaka, Tah- Sarila, Disst- Hameerpur (Lease Area- 12.145 ha, Production Capacity-194304 m3/annum)	Hamirpur	Granted	-
448	PARIHAR CONSTRUCTION, KHAND 10/2, VILLAGE BERI, HAMIRPUR, UTTAR PRADESH, HAMIRPUR, 210301	Hamirpur	Granted	-
449	PRATAP CORPORATION, KHAND No. 9, AREA 24.291 Hac., BETWA RIVER, Vill. BADERA KHALSA, SARILA, HAMIRPUR, 210432	Hamirpur	Granted	-
450	RUPESH KUMAR CHAUHAN, nd No./Gata No-18/3 Village-Sahurapur, Tehsil District- Hamirpur (U.P). (Leased Area 36.437 Ha.), HAMIRPUR, 210301	Hamirpur	Granted	-
451	Sagar Parech, Khand 5 VillageTolakhangan Tehsil Rath, HAMIRPUR, 210430	Hamirpur	Granted	-
452	SANJEEV GUPTA, Khand No. 23/30, Village - Beri, Tehsil Sadar, District Hamirpur, Uttar Pradesh, HAMIRPUR, 176041	Hamirpur	Granted	-
453	Satyam Construction, Khand No. 24/9, Vill. Chikasi, The. Sarila, Dist. Hamirpur	Hamirpur	Granted	-
454	SHACHIN AGARWAL., GATA No. 387, KHAND No. 02, LEASE AREA 2.63 Hac., Vill. TOOKA, RATH, HAMIRPUR, 210431	Hamirpur	Granted	-
455	SHRI KANHA CONSTRUCTION COMPANY, Sand/Morrum mining along Betwa, Khand No. 23/13, Village- Bhedi Kharka, Tehsil - Sarila, District Hamirpur, U.P., HAMIRPUR, 210430(Lease Area- 12.145 ha, Production Capacity-194304 m3/annum)	Hamirpur	Granted	-
456	SHRIKANT GUPTA, Sand/Morrum mining along Betwa, Khand No. 24/13, Village - Chikasi, Tehsil - Hamirpur, Uttar Pradesh, 210430(Lease Area- 36.437 ha, Production Capacity-728640 m3/annum)	Hamirpur	Granted	-
457	SRINIVAAS BUDHAULIYA So shri ganeshilal BUDHAULIYA, GATA N.346, VILLAGE-UMANNIYA, TEHSIL-RATH, DISTRICT-HAMIRPUR 210431. HAMIRPUR 210431	Hamirpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
458	SS INFRATECH, VILLAGE BAKCHA KHANDAR TEHSIL MAUDAHA DISTRICT HAMIRPUR UTTAR PRADESH, HAMIRPUR	Hamirpur	Granted	-
459	Surendra Singh Chauhan area 36.437 ha (90.03 acre) along River Yamuna in Khand No.- 31/8, at Village-Pateora, Tehsil & District- Hamirpur, U.P. (Leased Area-36.437 Ha)	Hamirpur	Granted	-
460	UMA BUILDERS, Area -90.00 ACRE (36.437 HA) On Betwa River for Sand/Morrum Mining Project at Khand NO. 10/1 Village- Beri, Tehsil- Hamirpur	Hamirpur	Granted	-
461	Vivek Kumar Singh S/o Shri Harbhajan Singh lease area 36.437 ha (90.03 acre) along River Betwa in Khand No.- 10/5, Village- Beri, Tehsil- Hamirpur, District- Hamirpur, U.P. (Leased Area-36.437 Ha)	Hamirpur	Granted	-
462	A K AGARWAL MINES CONTRACTOR, Gata no 712 (Khand 08), Chikahra, MAHOBA, 210424	Mahoba	Granted	-
463	A K AGARWAL MINES CONTRACTOR, araji no 422/3, village Sijhari, mahoba, MAHOBA, 210424	Mahoba	Granted	-
464	AJAY RAJ SINGH PAHADI PATTEDHARAK, Gata no-323 (khand no-07 new), Village Mochipura, Tehsil and District Mahoba	Mahoba	Granted	-
465	Amar Singh and Man Singh Pahari Pattedharak, Gata No. 142, Village, Naigawan, Teh. and Dist. Mahoba	Mahoba	Granted	-
466	Anil Kumar Agrawal, A K AGRAWAL MINES CONTRACTOR, Arajai no. 339 (Khand no. 39 Naya, 21 Purana) Daharra, MAHOBA, 210424	Mahoba	Granted	-
467	ANUBHAV SINGH, ARAZI No. 1525, LEASE AREA 3.650 Hac., Vill. PAHRA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
468	APCO INFRATECH PRIVATE LIMITED, GATA/ARAZI No. 841 Mi, KHAND No. 03, LEASE AREA 4.0 Hac., Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
469	Arjun Singh, Gata No. 19, Khand No. 03, Vill. Ganj, Tah. & Dist. Mahoba	Mahoba	Granted	-
470	ARTI SAHU, Gata No.-2/4 Khand No.-07, (Leased Area- 1.619 ha) Village- Juihar, Tehsil- Mahoba, District- Mahoba	Mahoba	Granted	-
471	Arun Kumar Pahari Patteddar (Arun Kumar Dubey S/O Late Vidya Sagar Dubey) Arajai No. 122, Khand No. 03, Vill.-Chitaiya Teh. Sadar, Mahoba	Mahoba	Granted	-
472	Arun Kumar Pahari Patteddar, Arajai No. 122, Khand No. 04, Chitaiya Sadar, Mahoba	Mahoba	Granted	-
473	ASHOK KUMAR CONSTRUCTION, Gata No - 664, Lease Area-1 417 ha, Village- Jailwara, Tehsil- Kulpahar, District- Mahoba, U.P.-210423	Mahoba	Granted	-
474	BEEPENDRA SINGH, ARAZI No. 1093 Kha, LEASE AREA 2.630 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
475	BRIJRAJ SINGH CONTRACTOR (BRIJRAJ SINGH S/O Kuber Singh), ARAZI No. 1129, LEASE AREA 0.785 Hac., Vill. UTIYAN, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
476	C.B.S. MINERALS L.L.P., ARAJI No. 989, KHAND No. 10, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
477	CHANDRAPRAKASH MAHESHWARI, VILLAGE-JAMALA, GATA N.60, KHAND N.- 05, TEHSIL-KULPHAD, DISTT.-MAHOBA 210426, MAHOBA, 210426	Mahoba	Granted	-
478	Chunubad S/o Binda, Gata No. 1509, Lease Area 1.133 Hac., Vill Pahra, Teh. Sadar, Dist. Mahoba	Mahoba	Granted	-
479	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.09, VILLAGE UTIYAN, TEHSIL-DIST.-MHOB 210424, MAHOBA, 210424	Mahoba	Granted	-
480	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.10, VILLAGE-UTIYA, TEHSIL DIST.-MHOB 210427	Mahoba	Granted	-
481	DHANRAJ SINGH S/o Shri Shivraj Singh, GATA No.1939, KHAND No. 01, LEASE AREA 2.024 Hac., Vill. PAHRA, Teh. MAHOBA, MAHOBA, 210424	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
482	DHEEVANT SINGH, Gata No- 593, Khand No.- 01, Leased Area- 1.012 Ha, Village Mahobkanth, Tehsil- Kulpahar, District Mahoba, Uttar Pradesh- 210429	Mahoba	Granted	-
483	DINESH CHANDRA AGRAWAL, gata 288 khand 01 New village majhol, MAHOBA, 210421	Mahoba	Granted	-
484	DINESH CHANDRA AGRAWAL, gata no 339, khand 13, daharra, mahoba, MAHOBA, 210424	Mahoba	Granted	-
485	DINESH CHANDRA GUPTA, Gata no 478/2 khand 02 new, Bilbai, Mahoba, MAHOBA, 210427	Mahoba	Granted	-
486	DINESH KUMAR MISHRA, ARAJI/GATA No. 989, KHAND No. 06, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
487	DIPENDRA KUMAR BUDHOLIYA, ARAJI No. 188, KHAND No. 02, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	Granted	-
488	EKTA CONSTRUCTION (SANTOSH KUMARI), Arazi No.-288, Khand 03 New, Majhol, Charkhari, Mahoba	Mahoba	Granted	-
489	FAZALUDDIN RAHMANI, Gata no. 989 (khand 18), Makarbai, MAHOBA, 210424	Mahoba	Granted	-
490	GIRDHARI LAL KUSHWAHA, ARAJI/GATA No. 2/4, KHAND No. 02, LEASE AREA 4.048 Hac., Vill. JUJHAR, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
491	GOPAL DUTT PANDEY, GATA No. 323, KHAND No. 02, LEASE AREA 0.607 Hac., Vill. MOCHIPURA, Teh. & Dist. MAHOBA, 210424	Mahoba	Granted	-
492	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 04 New, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
493	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 03 New 06 Old, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
494	H S M HOLDING, GATA No. 735, KHAND No. 01 New, LEASE AREA 0.959 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
495	H S M HOLDING, GATA No. 735, KHAND No. 02 New, LEASE AREA 2.024 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
496	H S M HOLDINGS (SAURABH PUROHIT) GATA No. 339, KHAND No. 07 NEW, LEASE AREA 1.619 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
497	HARI SHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 50, LEASE AREA 0.635 Hac., Vill. KUMHAROURA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
498	HARISHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 640, LEASE AREA 1.773 Hac., Vill. RATAULI, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
499	HARPAL SINGH CHANDEL, Gata No.- 339 (Khand No.- 12 Old 28 New), (Leased Area- 0.809 ha.) Village- Daharra, Tehsil- Sadar, District Mahoba, U.P.-210424	Mahoba	Granted	-
500	Husnara Bano, Arazi No. 712, Khand No. 02, Lease Area 2.024 Hac., Chhikhara, Dist. Mahoba	Mahoba	Granted	-
501	IDEAL BUILDTECH PRIVATE LIMITED, ARAJI/GATA No. 2456 Kh, KHAND No. 01, AREA 4.0 Hac., Vill. PAHRA, MAHOBA, 210424	Mahoba	Granted	-
502	IDEAL BUILDTECH PRIVATE LIMITED, (Anirudhha Jain) ARAJI/GATA No. 2/4, KHAND No. 4, AREA 1.619 Hac., Vill. JUJHAR, Teh. MAHOBA	Mahoba	Granted	-
503	ISHWAR DAYAL, ARAJI/GATA No. 711, LEASE AREA 2.109 Hac., Vill. CHHIKAHRA, MAHOBA, 210427	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
504	JAGDISH AND COMPANY(MAYANK GUPTA), arazi 2456 kha khand 03 pahra mahoba, MAHOBA, 210427	Mahoba	Granted	-
505	JAI PRAKASH RAWAT, GATA No. 60, KHAND No. 03, Lease Area 1.012 Hac., Vill. Jamala, Teh. Kulpahar, MAHOBA, 210426	Mahoba	Granted	-
506	JAINENDRA SINGH CONTRACTER, Gata No.- 449/1,(Lease Area-0.684) Village-Thana, Tehsil Mahoba District- Mahoba	Mahoba	Granted	-
507	JAIWANT SINGH, GATA NO - 2702, KHAND NO 04, PAHARA, TEHSIL AND DISTRICT-MAHOBA	Mahoba	Granted	-
508	KANAK DHWAJ SINGH, Araj No. /Plot No. - 989, Khand No.-17, Area 4.048 ha. (10.00 Acres) Village - Makarbai, Tehsil- Sadar, District- Mahoba	Mahoba	Granted	-
509	M/S C.P.S.K VENTURES PVT. LTD., Gata No.- 967, (Khand No.- 02),Leased Area- 3.036 ha. Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	Granted	-
510	M/S SAHU STONE CRUSHING INDUSTRIES, Gata No.- 128/1, Leased Area- 1.619 ha. Village-Marhathi, Tehsil- Mahoba, District- Mahoba, U.P.- 210427	Mahoba	Granted	-
511	MALTI MISHRA, GATA No. 339, KHAND No. 10 OLD 29 NEW, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh SADAR, MAHOBA, 210427	Mahoba	Granted	-
512	MALTI MISHRA, GATA No. 989, KHAND No. 08, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
513	MALTI MISHRA, GATA No. 339, KHAND No. 04 New, LEASE AREA 1.609 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
514	Mamta Trivedi W/o Shri Manoj Kumar Singh Gata No.-2/4, Khand No.-06, at Village- Jujhar, Tehsil-Sadar, District -Mahoba, U.P. Lease area-1.619 ha.	Mahoba	Granted	-
515	MANISH SAXENA, ARAJI/GATA No. 1097, Khand No. 05, Lease Area 0.809 Hac., Vill. Utayan Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
516	Mateen Pahadi (Mohammad Mateen Khan) , Gata No. 989, Khand No. 20, Vill. Makarbai, Tah. and Dist. Mahoba	Mahoba	Granted	-
517	MOHAD WASEEM S/O SH. MOHD ISRAIL, Gata No.- 2101/2, (Khand No.- 03),Leased Area- 1.149 ha. Village- Sijahri, Tehsil- Sadar, District- Mahoba, U.P.-210427	Mahoba	Granted	-
518	MOHAMMAD ARIF KHAN, Gata No.- 142, (Khand No.- 02),Leased Area 0.809 ha. Village Pachehara, Tehsil- Mahoba, District- Mahoba, U.P.- 210423	Mahoba	Granted	-
519	NAIMUR RAHMAN KHAN, Gata 1370 khand 05, area 2.02ha, Kulpahar, Mahoba	Mahoba	Granted	-
520	NARENDRA GRANITE, Gata 1465, Pahara, Mahoba	Mahoba	Granted	-
521	Naresh Kumar Khatri S/O Shri Tulsi Das Khatri, Gata No. 791 kh, Khand No. 03, Paswara, Teh. and Dist. Banda	Mahoba	Granted	-
522	NATIONAL GRANITE, GATA No. 339, KHAND No. 19, LEASE AREA 1.214 Hac., Vill. DAHARRA, MAHOBA, 210427	Mahoba	Granted	-
523	NEHA SHIVHARE, gata 979 khand 01 Gahra Mahoba, MAHOBA, 210425	Mahoba	Granted	-
524	OM PRAKASH KHATRI, araji 972, area 2.429, paswara, Mahoba	Mahoba	Granted	-
525	OM PRAKASH KHATRI, gata no 2702, khand 02 New, area 2.024, Pahra, Mahoba	Mahoba	Granted	-
526	OM PRAKASH KHATRI, Gata No.-339 Khand No.- 14 New, 39 Old, (Leased Area 1.619 ha.),Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	Granted	-
527	PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 93, KHAND No. 11, AREA 1.012 Hac., Vill. BARI, Teh. MAHOBA, MAHOBA, 210424	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
528	PNC INFRATECH LIMITED(ASHWANI RAWAT), ARAJI/GATA No. 755/2, AREA 1.081 Hac., UTIYAN, Teh. SADAR, MAHOBA	Mahoba	Granted	-
529	POONAM BHARADWAJ, ARAJI/GATA No. 935, KHAND No. 01, AREA 3.643 Hac., Vill. MAKARBAI, MAHOBA, 210424	Mahoba	Granted	-
530	Poonam Yadav, Gata No. 959, Area 2.024 Hac., Tikamau, Tah. Sadar, Dist. Mahoba	Mahoba	Granted	-
531	PRADEEP KUMAR AGRAWAL MINES CONTRACTOR (Pradeep Kumar Agrawal), gata no 946, Village Makarbai, Mahoba, 210424	Mahoba	Granted	-
532	Pranjal Agrwal, Gata No. 93, Khand No. 34, area 1.012 Hec. Vill. Bari, Mahoba	Mahoba	Granted	-
533	PRASHANT AHIRWAR, ARAJI/GATA No. 1370, KHAND No. 09, LEASE AREA 2.02 Hac., Vill. KULPAHAD, MAHOBA, 210426	Mahoba	Granted	-
534	PREM ENTERPRISES (SAURAV SHARMA S/O Premnath Sharma) GATA No. 791 Kha, KHAND No. 5, Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
535	PREM ENTERPRISES, GATA No. 19, KHAND No. 01 NEW, Vill. GANJ, Teh. MAHOBA, MAHOBA, 210424	Mahoba	Granted	-
536	PREM ENTERPRISES, Gata/ Arajī No. 978 Kha, Area 2.429 Hac. Vill. Paswara, Teh. Mahoba, MAHOBA, 210427	Mahoba	Granted	-
537	RAJENDRA KUMAR PALIWAL, gata 323, khand 05new, area 2.024ha, Mochipura, Mahoba, MAHOBA, 210427	Mahoba	Granted	-
538	RAJENDRA KUMAR PANDEY, arazi 989, khand 12, makarbai, mahoba, MAHOBA, 210425	Mahoba	Granted	-
539	RAJENDRA KUMAR SHIVHARE S/O Shri Ram Manohar Shivhare, araji 712 khand 6 chikahara mahoba, MAHOBA, 210427	Mahoba	Granted	-
540	RAJENDRA KUMAR SHIVHARE, GATA 541, Bilbai, Mahoba	Mahoba	Granted	-
541	RAJENDRA KUMAR SHIVHARE, Gata no. 478/2 Khand 03 new, Bilbai, Mahoba, MAHOBA, 210427	Mahoba	Granted	-
542	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 291, KHAND No. 02 NEW, LEASE AREA 0.809 Hac., Vill. MAJHOL, Teh. CHARKHARI, MAHOBA, 210421	Mahoba	Granted	-
543	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 791 KHA, KHAND No. 02, LEASE AREA 4.0 Hac. Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
544	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 953, KHAND No. 04, LEASE AREA 0.809, Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
545	RAKESH KUMAR MISHRA S/o SHRI VANSI GOPAL MISHRA, GATA No. 188, KHAND No. 04 NEW, 01 OLD, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	Granted	-
546	RAM KISHOR SINGH, Arajī 142, Khand 1, Pachehra, Sadar, 210425 1.214 ha	Mahoba	Granted	-
547	RAM KISHOR SINGH, Arajī 2561, Khand 3, Pahra, Sadar, Mahoba 1.821 ha	Mahoba	Granted	-
548	RAM MANOHAR SHIVHARE, GATA NO 478/2 KHAND 1 NEW, Area 2.024 Hac., BILBAI, MAHOBA, MAHOBA, 210427	Mahoba	Granted	-
549	RAMESH KUMAR MISHRA, GATA No. 339, KHAND No. 11, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	Granted	-
550	Randhir Singh, Gata No. 339, Khand No. 16 Naya, Village Daharra, Teh. & Dist. Mahoba	Mahoba	Granted	-
551	RATNA JADON, gata 967 khand 01 area 1.315 kabrai, MAHOBA, 210427	Mahoba	Granted	-
552	RATNA JADON, gata no 1097 khand 1, Utiyan, Mahoba, MAHOBA, 210427	Mahoba	Granted	-
553	RATNA JADON, gata no 93 khand 27 area 1.012ha, Bari, MAHOBA, 210425	Mahoba	Granted	-
554	RATNESH SAHU, Gata No.- 707 Mi, (Leased Area- 2.428ha) Village-Nathupura, Tehsil- Sadar, District-Mahoba, U.P.- 210427	Mahoba	Granted	-
555	Recta Purwar, Arajī No. 1033, Lease Area 0.708 Hac., Vill. Daharra, Mahoba	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
556	REVA SUGAR INDUSTRIES PRIVATE(RAVINDRA SINGH) JAIWAR LIMITED, ARAJI/GATA No. 735, KHAND No. 07 NEW, 04 OLD, LEASE AREA 1.619 Hac. Vill. DAHARRA Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
557	ROYAL NATURAL STONES PVT LTD, gata no 1076, khand 03, Makarbai, MAHOBA, 210425	Mahoba	Granted	-
558	SAPAN KUMAR AGARWAL, GATA No. 60, KHAND No. 01, LEASE AREA 1.214 Hac., Vill. JAMALA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	Granted	-
559	SEERAJ DHAWAJ SINGH, Arazi No. 2/4 (Khand No. 01), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P., (Leased Area-4.048 ha.), MAHOBA, 210001	Mahoba	Granted	-
560	SH SIDDH GOPAL SAHU, Gata No.- 216, (Khand No.- 01), (Leased Area- 1.619 ha) Village- Gauhari, Tehsil- Sadar, District- Mahoba,	Mahoba	Granted	-
561	Shabra Khatoon, Gata no -323/1, Village- Mochipurawa, Mahoba 210424	Mahoba	Granted	-
562	Shabra Khatoon, Gata no -482, Village- Singhanpur Baghari, Mahoba 210424	Mahoba	Granted	-
563	SHAFIQ AHMAD, GATA No. 356, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DUDHAIYA, Teh. MAHOBA, MAHOBA, 210433	Mahoba	Granted	-
564	SHASHIBHUSHAN RICHHARIYA, Gata No.- 3136, (Khand No.- 04 New, 02 Old), (Leased Area 0.809ha.) Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P.-210505	Mahoba	Granted	-
565	SHEEL SINGH CHANDEL W/O SHRI HARPAL, Aaraji No- 989 (Khand No. 13), (Leased Area 1.214 ha.) Village- Makarbai, Tehsil- Sadar, District- Mahoba U.P.-210424	Mahoba	Granted	-
566	Sheesh Chandra Verma, ACS, UPEIDA (AGENT APCO INFRATECH PRIVATE LIMITED), GATA No. 983, (Area 19.626 Hac.) Vill. MAKARBAI Teh. & Dist. MAHOBA, 210424	Mahoba	Granted	-
567	SHIV SHANKAR CONSTRUCTION SUPPLIOR(SHIV SHANKAR TRIPATHI S/O Janki Prasad Tripathi), ARAJI/GATA No. 339, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
568	Shiv Vijay Singh, Gata No. 1498, Vill. Pahra, Teh. & Dist. Mahoba	Mahoba	Granted	-
569	SHIVPAL SINGH CONTRACTOR, ARAJI No. 2101/2, KHAND No. 01, LEASE AREA 0.809 Hac., Vill. SIJAHRI, Teh. SADAR, MAHOBA, 210427	Mahoba	Granted	-
570	SHIVPAL SINGH CONTRACTOR, GATA No. 199, KHAND No. 06 Naya, LEASE AREA 1.619 Hac. Vill. KUMAHRAURA, MAHOBA, 210427	Mahoba	Granted	-
571	SHRADDHA INFRASTRUCTURE(MAHENDRA KUMAR PANDEY S/O Shri Shiv Gopal) , ARAJI No. 989, KHAND No. 15, AREA 1.214 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
572	SHRI A K TRIPATHI, Gata no 1370, Area 2.428ha, Kulpahad, mahoba, MAHOBA, 210426	Mahoba	Granted	-
573	SHRI ABHISHEK MISHRA, ARAJI/GATA No. 339, KHAND No. 40 NEW 09 OLD, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
574	Shri Anshul Rajpoot, Gata No. 93, Khand No-02, Area-(1.012), Vill. Bari, Teh. Mahoba	Mahoba	Granted	-
575	SHRI DEVENDRA SHIVHARE, lease area 4.0ha, araji no 199 khand 3 City: MAHOBA Block: Mahoba District MAHOBA	Mahoba	Granted	-
576	SHRI JAI SINGH, GATA NO-638 KHAND NO-01, VILLAGE- RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427	Mahoba	Granted	-
577	SHRI JAI SINGH, GATA NO-638 KHAND NO-02, VILLAGE- RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA, 210427	Mahoba	Granted	-
578	SHRI JAINENDRA SINGH CONTRACTER, Gata No.- 339, Khand No-15, (Leased Area-1.012), Village-Daharra, Tehsil- Mahoba, District- Mahoba, Uttar Pradesh -210424	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
579	SHRI KANDHILAL YADAV, ARAJI/GATA No.335, KHAND No. 06, LEASE AREA 2.024, Vill. GAUHARI, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
580	SHRI MAA SARASWATI ASSOCIATES (NAGENDRA SINGH) . Gata No.-68, 69, 70, (Lease Area-2.631 ha.), Village- Damaura, Tehsil- Sadar, District- Mahoba, U.P.- 210427	Mahoba	Granted	-
581	SHRI MOHAMMAD NOMAN S/O SHRI MOHAMMAD WASEEM, Gata No.- 2101/2, (Khand No.- 02), Leased Area- 1.214 ha. Village Sijahari, Tehsil- Mahoba, District- Mahoba, U.P.- 210427	Mahoba	Granted	-
582	SHRI MOHAMMAD WASEEM S/O LATE MOHAMMAD ISRAIL, Gata No.- 339 (Khand No.- 20 Naya), Leased Area- 1.214 ha. Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.- 210424	Mahoba	Granted	-
583	Shri Rajni Paliwal, Gata 1939 Khand 03 Naya, Pahra, Mahoba, MAHOBA, 210427	Mahoba	Granted	-
584	SHRI RAM GOPAL SINGH, Araj 1498 Khand 04 Pahra Mahoba, MAHOBA, 210427	Mahoba	Granted	-
585	Shri Randhir Singh, Gata No. 2101/2, Khand No. 04 Naya, Village Sijhari, Teh. & Dist. Mahoba	Mahoba	Granted	-
586	SHRI SURAJ PRASAD GUPTA, Arazi no 220, Khand No. 36, lease area 4.048 Hac., Bari, MAHOBA, 210425	Mahoba	Granted	-
587	SHRI SURAJ PRASAD GUPTA, gata no 745/2, lease area 1.182ha, MAHOBA, 210425	Mahoba	Granted	-
588	SILVAR MIST RETAIL PRIVATE LIMITED (PRASHANT MALWIYA S/O Niraj Dubey) , ARAJI/GATA No. 339, KHAND No. 27 NEW, 40 OLD, LEASE AREA 2.995 Hac., Vill. DAHARRA, Tah. SADAR, MAHOBA, 210424	Mahoba	Granted	-
589	SILVAR MIST RETAIL PRIVATE LIMITED, (PRASHANT MALWIYA) ARAJI/ GATA No. 199, KHAND No. 02, LEASE AREA 4.0 Hac., Vill. NAIGAWAN, Tah. SADAR, MAHOBA, 210424	Mahoba	Granted	-
590	SMT SUDHA SINGH, GATA NO -2658 VILLAGE-PAHRA, TEHSIL AND DISTRICT-MAHOBA	Mahoba	Granted	-
591	Smt. Farhat, W/O Shri Shakeel Araj No. 339, Khand No. 01 New 14 Old, Lease Area 0.809 Hac., Vill. Daharra, Teh. Sadar, Dist. Mahoba	Mahoba	Granted	-
592	SOMESH BHARADWAJ, ARAJI/GATA No. 2660, AREA 2.935 Hac. Vill. PAHRA, MAHOBA, 210424	Mahoba	Granted	-
593	POONAM BHARADWAJ, ARAJI/GATA No. 1082, AREA 4.655, Vill. UTIYAN, MAHOBA, 210424	Mahoba	Granted	-
594	SUBHASH CHANDRA, Gata No.-791 Kha, (Khand No.- 1), Leased Area- 4.00 ha., Village- Paswara, Tehsil- Mahoba, District- Mahoba, U.P.-210427	Mahoba	Granted	-
595	SUDHA SINGH W/O Shri Jaiwant Singh, GATA NO -1939 KHAND NO.- 04 NEW, VILLAGE-PAHRA TEHSIL-SADAR, DISTRICT-MAHOBA, MAHOBA, 210424	Mahoba	Granted	-
596	SUDHIR SINGH, GATA No. 356, KHAND No. 03, Vill. DHUDAIYA, Teh. & Dist. MAHOBA	Mahoba	Granted	-
597	SUNITA SINGH, ARAJI/GATA No. 1819 Kha, LEASE AREA 1.420 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	Granted	-
598	SURAJ PRASAD GUPTA, araji no. 692, area 2.821 ha, village utivan, MAHOBA, 210424	Mahoba	Granted	-
599	Tiwari Construction (ARUN Kumar BHASKAR S/o Murlidhar), arazi No-356, (Khand-01), Village- Dudhaiya, MAHOBA, 210427	Mahoba	Granted	-
600	VINAY KUMAR RAI, Arazi No-989, Khand No-03, Area-0.809ha, Makarbai, Sadar, MAHOBA, 210425	Mahoba	Granted	-
601	VINEETA SAHU W/O Shri Siddh Gopal Sahu, Gata No. 2277, Leased Area- 1.518 ha. Village- Pahra, Tehsil- Mahoba, District- Mahoba, U.P.- 210427	Mahoba	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
602	VIPUL KUMAR AGRAWAL, Gata 1097 Khand 07 Utiyan, MAHOBA, 210425	Mahoba	Granted	-
603	VISHAL SINGH, Gata no-93, Khand- 31, Village- Bari, tehsil- Sadar, District- Mahoba, MAHOBA, 210427	Mahoba	Granted	-
604	YASHODA DEVI SAHU, Gata No.- 1580, (Leased Area- 1.4160 ha) Village- Makarbai, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	Granted	-
605	YASHODA DEVI, Gata No.-2/4, Khand No.-08, (Lease Area-1.619 Ha) Village- Juihar, Tehsil- Mahoba, District- Mahoba	Mahoba	Granted	-
606	Mamaur Ahatmal Sabik Ordinary Sand Mine On Yamuna River located at Gata No.- 2/9, 2/10, 2/11, 3, 4 mi, 5/2, 2/4, 19/3, 19/8, 19/2, 22, 9/4, 19/7, 21/1, 21/2, 21/3, 21/5, 23/2, at Village-Mamaur Ahatmal Sabik, Tehsil- Kairana, District- Shamli, U.P., M/s M.M. Traders (Leased Area- 15.818)	Shamli	Granted	-
607	Proposed River Bed Sand/Morrum Mining Project (Area- 20.34 ha) in River Yamuna at Gata No.- 621 ma, 622 ma, at Village-Mandawar-4, Tehsil- Kairana, District- Shamli, U.P., M/s P.C. Gupta & Company (Leased Area- 20.34 ha)	Shamli	Granted	-
608	Mandawar - 3 Sand Mining Project at Gata No. 621 ma, 622 ma Village - Mandawar - 3, Tehsil - Kairana, District -Shamli - Uttar Pradesh ,M/s Shiva Buildtech Pvt Ltd., Lease area - 20.34 ha	Shamli	Granted	-
609	Proposed River Bed Sand/Morrum Mining having lease area 24.92 ha (64.07 acre) along River Yamuna in Gata No.- 20, 57, 58, 59, 61m, 62, 67m, 68, 69, 70, 71, 72, 73kh, 82m, 83, 84, 314m, 86, 88, 306, 310, 311, 312m, 313m, 317m, 321m, 322/39 (Gata No.- 85, 273, 320 area 0.30 ha for haulage road), at Village- Naglarai Atatmal, Tehsil- Kairana, District- Shamli, U.P., M/s Devansh Infra/109104 (Leased Area-24.92 Ha)	Shamli	Granted	-
610	Proposed Sand/ Morrum Mining Project of Yamuna River located at Gata No.-228, Village- Bidauli, Tehsil- Unn, District- Shamli, U.P., M/s Shakumbhari Mines. Leased Area-20.469 Ha.	Shamli	Granted	-
611	M/s Star Mines, Gata No 01, Yamuna River Village- Bartha Korsi, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)	Saharanpur	Granted	-
612	M/s Balaji Trading Company, Gata No.- 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Saharanpur, U.P.	Saharanpur	Granted	-
613	M/s Shakumbhari Mines Gata No.-8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District- Saharanpur, U.P., (Leased Area: 4.20 Ha)	Saharanpur	Granted	-
614	M/s Shanti Enterprises (Leased Area-24.29 Ha) Gata No.-1/1/1, Laat No.-38, Village-Nuniyari Achatmal, Tehsil-Behat	Saharanpur	Granted	-
615	M/s Manjeet Chawla, Village-Ganeshpur, Gang, Aligarh	Aligarh	Granted	-
616	M/s Shree Nathji Filling Station, Khasra No-46/9, Leased area-8.384 ha. Village-Allipur, Barwara Khan, Tehsil & District-Kasganj	Kasganj	Granted	-
617	M/s Kamps Infra Developers, Khasra No.-234 mi, Village-Jahagirpur Khadar, Tehsil-Mant, Mathura	Mathura	Granted	-
618	M/s Satjug Food Pvt Ltd., Khasra No-87, Village-Bhidauni Khadar, Tehsil-Mant, Mathura	Mathura	Granted	-
619	Shri Girish Chandra S/o Shri Maharaj Singh	Bulandshahr	Granted	-
620	Smt. Doli Garg, Owner, R/o-Nagla Udaiya Road, Kheragarh, M/s Mahakali Construction (Proposed Baipur Ehatmali Sand/Morrum Mining Project on River Yamuna at Plot/Khasra No.- 32, Village-Baipur Ehatmali, Tehsil- Sadar, District- Agra, U.P., M/s Mahakali Construction, (Leased Area-6.07 Ha))	Agra	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
621	Proposed "Ordinary Sand Mining" Project at Gata No.-1347, Village - Ismailgani, Tehsil-Sidholi, District-Sitapur, U.P.	Sitapur	Granted	-
622	Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lakhimpur Kheri	Granted	-
623	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 ba, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	Granted	-
624	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 A, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	Granted	-
625	Proposed Project of riverbed Sand/Morrum Mining on the Sharda River Bed, Gata No.- 504, Village- Atariya, Tehsil-Paliya, District-Kheri, U.P., M/s Raj Contractor and Supplier, Sanctioned Lease Area: 0.603 ha	Lakhimpur Kheri	Granted	-
626	M/s Maa Aadi Shakti Construction, Prop. Smt Shimpi Singh W/o Tej Pratap Singh, Mining area-vill-Majha Raipur, Gata no-01 Mi, 02 Mi, (Area in Hec-7.0), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	Granted	-
627	Shri Ravindra Kumar S/o Raj Kishor Yadav, Mining area-vill- Majha Salarpur, Gata no-56DA Mi, (Area in Hec-5.262), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	Granted	-
628	Shri Kartikey mishra, Mining area-vill-Devidas pur, Gata.no-328Ga(Area in Hec-0.750) Tahsil-Kaiserganj, Bahraich.	Bahraich	Granted	-
629	Shri Omkar nath singh, Mining area-vill-Laxmanpur Lahsorwa, Gata.no-640 (Area in Hec-0.858), Tahsil-Nanpara, Bahraich.	Bahraich	Granted	-
630	Shri Durgesh kumar sahu, Mining area-vill-Bhauri, Gata.no-2296Kha(Area in Hec-4.536) ,Tahsil-Mahsi, Bahraich.	Bahraich	Granted	-
631	SAND MINE, Gata No-103 Village- Ibrahimpur Teh-Gyanpur Dist-Bhadohi	Bhadohi	Granted	-
632	SHIVA ENTERPRISES, VILLAGE - LEELAPUR, TEHSIL-SADAR, DISTRICT- GHAZIPUR	Ghazipur	Granted	-
633	Shri Manoj Singh, Owner, Proposed of Ordinary Sand Mining Project on River Rapti at Gata No./Khand No./Zone No.- Ra-06, Village-Terhavir Karthari Urf Sisai, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area -5.00 ha	Gorakhpur	Granted	-
634	Shri Manoj Singh S/o Late Shri Shamsher Bahadur Singh, Proposed Ordinary Sand Mining Project from River Bed of Rapti river at Gata No./Khand No.- 03,at Village- Indravar, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area - 5.0 ha,	Gorakhpur	Granted	-
635	Shri Jitendra Nishad, Owner, Proposed of "Ordinary Sand Mining "Project located at , Gata No - GHA, Village- Hariharpur , Tehsil- Gola, District- Gorakhpur, U.P., (Leased Area-1.1300 Ha)	Gorakhpur	Granted	-
636	SANTOSH KUMAR JAISWAL Gata No. 2Gha, 613, 1, 2, Village- Sarai Nasir Va Barai, TehsilRudauli, District- Ayodhya, Uttar Pradesh,AYODHYA,224126	Ayodhya	Granted	-
637	RAM NARESH GUPTA Gata No. 83, Village- Kalafarpur Manjha, Tehsil- Sohawal, DistrictAyodhya, Uttar Pradesh,AYODHYA,224182	Ayodhya	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
638	Shri Sharda Devi, Proposed of Riverbed Ordinary Sand Mine from the Riverbed Of Rapti River At Village- Rudain Urf Majhgawa, Tehsil- Bangsaon, Gorakhpur, Uttar Pradesh, AREA- 5.0	Gorakhpur	Granted	-
639	Shri Sanjeev Kumar Gupta, Owner, R/o- 35, Krishan Bihar, Krishan Mandir Jwala Nagar, Rampur, U.P.	Badaun	Granted	-
640	Shri Ashish Kumar Verma, S/o Shri Sushil Chandra Verma, R/o Village – Hundala Khel, Singh Bhawani Wali Gali, Tehsil- Sadar, District- Shahjahanpur, U.P	Shahjahanpur	Granted	-
641	Shri Gaurav Agarwal S/o Shri J.D. Agarwal, R/o- B.N. Marg, Kalabarh, Kotdwar	Bijnor	Granted	-
642	Smt. Asharani W/o Shri Yogesh Kumar Chaudhary, R/o- Mohalla- Lal Sarai Nikat Hindu Inter College, Nagina, District- Bijnor, U.P.	Bijnor	Granted	-
643	Shri Dipanshu Dhaka S/o Shri Jaydev Singh Dhaka, R/o- H.No.- 60, Gali No.- 11, Verma Park, Gandhi Colony, Thana Nai Mandi, Tehsil- Sadar, District- Muzzaffarnagar, U.P.	Bijnor	Granted	-
644	MS NAITHANI CONTRACTOR Shri Sanjay Naithani S/o Shri Sunil Dutt Naithani, Udayarampur, Post-Kalaldhari, Kotdwar, Distt.-Pauri Garhwal (Uttarakhand)	Bijnor	Granted	-
645	Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal	Sambhal	Granted	-
646	PROPOSED SAND MINING PROJECT, Gata No. 236, 237, 238, 240 245, Village- Rampur Dhamman, Tehsil Tanda, Rampur, RAMPUR, 244925 R	Rampur	Granted	-
647	Shri Pushpendra Chaudhary, R/o- H.I.A. 265, Ashiyana Phase-1, Sharda Traders, District- Moradabad, U.P., M/s Pushpendra Chaudhary/127626	Moradabad	Granted	-
648	M/s Adesh Pandey, Gata No.-378/2 & 379/2, Village- Sherpur Pello, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)	Saharanpur	Granted	-
649	Shri Ahmad S/o Mustfa Shekh, Vill-Shekhpurwa, tehsil-Mankapur, Dist-Gonda, Proposed for Ordinary Sand Mining to be used in Riverbed of Ghaghara M/s A.R. Vito Minerals from Gata No.-3225, Village- Chhapar Magaarbi, Teshil- Dhanghata, District- Sant Kabir Nagar, U.P., Leased Area -3.364 ha	Sant Kabir Nagar	Granted	-
650	Shri Sunil Kumar Jaiswal, Date: 29/09/2021 S/o- Shri Chhotelal Jaiswal R/o-Vill.-Tandiya Bazar, Thana- Jogiya Udaipur District- Siddharthnagar, Proposed for "Ordinary Sand Mining Project", at Gata No. 259 ऋ, 258 ऋ & 258 ऋ, Village/Ghat-Chivarahiya, Tehsil- Naugarh, District-Siddharth Nagar, U.P., (Lease Area: Area-2.32 Ha)	Siddharth Nagar	Granted	-
651	Shri Prem Prakash Narang, R/o-Krishna Nagar, District- Shahjahanpur, U.P.	Shahjahanpur	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
652	Shri Girija Shankar S/o. Shri Mulraj, R/o. Vill. Mudaila, Thana Saray Khvaja, Teh. Shahganj, Distt. Mirzapur, Mining Project at Gata No. 1537/Kha/1, Vill. Bahuti (Niji), Teh. Marihan, Area 6.00 Acre, Distt. Mirzapur.	MIRZAPUR	Granted	-
653	Shri Jonnavalasa Venkata Ramana Rao S/o Shri Suranna Jonnavalasa R/o - B - 12, Industrial Development Area, Maula Ali, District- Hyderabad (Telangana), M/s S.K. Bio Extract And Applications Pvt. Ltd., Proposed Project of "Sand/Morrum Mining Project" located at Araj No. 246, Khand - Ba, Village - Khebandha, Tehsil - Obra, District- Sonbhadra, Uttar Pradesh, M/s S.K. Bio Extract And Applications Pvt. Ltd., Area- 6.0 ha.	SONBHADRA	Granted	-
654	Mujiburrahman S/o Shri Abdul Majeed Araz No. 339 (Khand No. - 30 Naya, 19 Purana), Village: Daharra, Tehsil - Mahoba & District - Mahoba, Uttar Pradesh. (Area 1.214 Ha.)	Mahoba	Granted	-
655	Sunita Devi S/o Shri Devendra Singh Gata No -356, Khand No. - 04, at Village- Dudhaiya, Tehsil & District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Granted	-
656	Shri Siddharth Yadav S/o Shri Jitendra Singh Yadav R/o- 364, Pratappura Nagra, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda- Boulder/ Gitty- Ballast Mining Project at Gata No.-669 (Khand No.07), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Siddharth Yadav. Area- 2.530 Ha	Jhansi	Granted	-
657	Shri Jitendra Pratap Singh Yadav S/o Shri Chhatrapal Singh Yadav, R/o- 50 Purana Raiganj, Seepari bazar, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda Boulder/ Gitty- Ballast Mining Project at Gata No. 669 (Khand No.21), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Jitendra Pratap Singh Yadav, Area- 2.023 Ha.	Jhansi	Granted	-
658	Shri Sanjay Parecha, R/o-Ao 28 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed Khanda- Boulder/ Gitty-Ballast Mining Project Area 2.0 Ha. for a Production of 60,000m ³ /yr at Gata No.310, Khand No.-4, Village- Dagariyarund, Tehsil-Sadar, District-Jhansi	Jhansi	Granted	-
659	Shri Rajendra Mishra, R/o- 127/581, S-Block Vinoba Nagar, Juh, Kanpur Nagar, U.P., Proposed Project of "Building Stone, Khanda, Boulder, Ballast (Gitty) Mine" located at Gata No-152, Khand No.- 02, Village- Daun, Tehsil- Sadar, District- Jhansi, U.P., M/s Deep Builders, Area: 1.214	Jhansi	Granted	-
660	Shri Dhiraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati R/o- 511, New Basti, Jhansi, Uttar Pradesh, Proposed Building Stone "Khandas, Gitti, Boulder Mining Project" at Gata No. 98 (Khand - 05), Village: Karanpura, Tehsil: Garautha, District: Jhansi, State: Uttar Pradesh, Area: 0.809 Ha	Jhansi	Granted	-
661	Shri Sagar Parecha, Owner, R/o-Village-Dangariyarund, Tehsil- Sadar, District-Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti)Mine" Project at Araj No.-310, Khand No.- 03, at Village-Dangariyarund, Tehsil- Sadar, District-Jhansi, U.P., Lease area-2.0 ha.	Jhansi	Granted	-
662	Smt. Shashi Devi W/o Shri Virendra Kumar, R/o- House No.-168/19, Noniya Mohal, District-Banda, U.P., M/s Shubh Construction, Proposed River Bed Sand/Morrum Mining Project along river Betwa in Gata No.- 321 Ga, Village- Salemapur, Tehsil- Moth, District-Jhansi, U.P., (Leased Area-10.0 ha)	Jhansi	Granted	-
663	Shri Anoop Kumar Singh S/o Shri Dharmjeet Singh, R/o- B-27/70, 2ND Floor, Barhar Kothi, Durga Kund Road, Near Gurudham Crossing, Varanasi, U.P., M/s M.C.C. Mahadev Construction Pvt. Ltd., Proposed of " Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-19, Khand No.-05, at Village- Paraaichha, Tehsil-Moth, District- Jhansi, U.P. M/s M.C.C. Mahadev Construction Pvt. Ltd., Lease area-2.023 ha.	Jhansi	Granted	-
664	Shri Srimati Saraswati Dubey, R/o- 81 Bajrang Colony Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.-603, Khand No.- 02, at Village- Sywari (Siori), Tehsil- Mauranipur, District- Jhansi, U.P., Leased Area -1.214 ha	Jhansi	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
665	Shri Anoop Kuamr Singh, R/o-H.No.-B-30/5, Plot No.-914/915, Ambrosiya Apartment , B.H.U Road, Sadar,Varanasi, U.P., Proposed of "Building Stone (Khandas, Gitti & Boulder) Mining" Project located at Gata No.-22, Khanda No.- 01, at Village-Paraichha , Tehsil-Moth, District-Jhansi, U.P., Leased Area -1.902 ha	Jhansi	Granted	-
666	Shri Anup Kumar Singh, R/o- B30/5, Flat No.- 914/915, Ambrosiya Apartment, B.H.U. Road, Tehsil- Sadar, District- Varansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder) Mine Project located at Gata No./Plot No.- 22, Khand No.- 01, Area- 1.902 Ha (4.698 Acres), Villlage-Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Mahadev Construction Company, Leased Ar	Jhansi	Granted	-
667	Shri Ravaraja S/o shri Seetal Singh, Village -Jugupura, Devgarh Road, Lalitpur, District- Lalitpur, U.P., Proposed Building Stone (khanda, Gitti & Boulder, Ballast) Mining Project at Gata No.-1498, Khand No.-04, Village- Gadiya, Tehsil-Talbehath, District- Lalitpur, U.P. Lease area-2.023 ha.	Lalitpur	Granted	-
668	Shri Phool Singh Yadav S/o Shri Shuk Dayal,394, Basalguwa, Tabchat, Lalitpur, U.P., Proposed for (Khanda, Gitti & Boulder)Mining at Arajai No.- 93/1, Khand No.- 05, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P., Leased Area -2.024 ha	Lalitpur	Granted	-
669	Anand Mohan Yadav, Gata No. 735, Khand No. 5 Naya, Vill. Daharra, Teh. & Dist. Mahoba	Mahoba	Granted	-
670	Devendra Shivhare S/O Shri Ram Manohar ShivhareGata no 1370 Khand no 08 vill- Kulpahar Teh Kulpahar Dist-Mahoba	Mahoba	Granted	-
671	Dinesha Chandra Sahu, Gata No. 512, Khand No. 1 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Granted	-
672	Dinesha Chandra Sahu, Gata No. 512, Khand No. 6 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Granted	-
673	J S Enterprises (Jyoti Sachan D/o Shri Ashok Sachan), Gata No.- 192, Village- Mochipura, Tehsil- Sadar, District- Mahoba, U.P., Lease Area – 4.048 ha.	Mahoba	Granted	-
674	Neeraj Yadav, Gata No 721, Vill. Daharra, Mahoba	Mahoba	Granted	-
675	Sandeep Kumar Sahu, Gata No. 216, Khand 2 Naya, Vill. Gauhari, Teh & Dist. Mahoba	Mahoba	Granted	-
676	Shi Anoop Singh Patel S/o Shri Khyali Ram Patel, R/o- Mohalla Parvaripur, Tehsil & District- Mainpuri, U.P., Proposed Building Stone (khanda, Gitti & Boulder) Mining Project at Gata No.-295, Khand No.-01, Village-Khilara, Tehsil-Mauranipur, District Jhansi, U.P. Lease area-0.809 ha.	Jhansi	Granted	-
677	Shri Akhil Pratap Singh S/o Shri Raj Bahadur Singh, R/o- Village- Chhapar, Post- Bharosa, Tehsil- Moth, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti)" Project at Gata No.- 87, Khand No.-02, at Village- Dasna, Tehsil-Moth, District- Jhansi, U.P., Lease area-0.809 ha.	Jhansi	Granted	-
678	Shri Akhilesh Kumar Singh S/o Late Rakesh Bahadur Singh, R/o- 162- Chibila Nahwai Manda, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Arajai No./ Gata No.- 1 Kha, Khand No.- V/6, , at Village- Veerpur,Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh, (Leased Area- 2.834 ha)	Prayagraj	Granted	-
679	Shri Ashish Kumar Singh S/o Shri Kailash Singh, R/o- Station Road, Paraichha, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No./Arajai No./Plot No.- 719, at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., M/s Ashish Enterprises, Leased Area -1.214 ha	Jhansi	Granted	-
680	Shri Ateek Ahmad R/o: Plot No.-154, Vivek Nagar, Kanpur Sagar Road, Kabrai, Mahoba-210424 Uttar Pradesh Proposed Building Stone (Gitti- Boulder) Sand Stone mine, at Khasra no. /Plot no./ Gata No – 1144, Khand No.3, Area 2.024 ha. (5.0 Acres) at Village – Mamauli, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Kumar Garnitey/90284.	Prayagraj	Granted	-
681	Shri Deepak Wadhi S/o Shri Jagmohan Wadhi, R/o- 1533, Janki Puram, Civil Line,Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Gitti , Khanda & Boulder) Mining" Project at Gata No.-856, Khand No.- 04, at Village-Pali Pahari, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.728 ha.	Jhansi	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
682	Shri Diwakar Singh, R/o- Village- Kosanakalan Manda, Tehsil- Meja, District- Prayagraj Uttar Pradesh, M/s D.P.S Enterprises Proposed of Building Stone (Khanda, Boulder, Gitti) Sandstone mine at Araj No. /Plot No. Gata No- 174, Khand No.-B/5, at Village – Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s D.P.S Enterprises, Area 2.0240 ha	Prayagraj	Granted	-
683	Shri Harpal Singh, R/o- 206 Katra, Gursarai Dehat, Tehsil- Garautha, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti)Mining" Project at Gata No.-226, Khand No.-07, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -0.809 ha	Jhansi	Granted	-
684	Shri Ishwar Das Parecha, R/o- 57/A, Sundar Vihar Colony, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project located at Araj No.-696, Khand No.- 01 , at Village-Karai, Tehsil & District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	Granted	-
685	Shri Jjaideep Rai(Shri Yogendra Pramani,R/o-356/4, Civil Line Thana- Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P.), Proposed River Bed Sand/Morrum Mining Project from Betwa River for located at Khand No.- 240, Khand No.-04, Village- Himanpura, Tehsil-Kalpi, District- Jalaun, U.P., Lease Area: 16.194 ha)	Jalaun	Granted	-
686	Shri Milan Yadav S/O- Shri Pramod Kumar R/O- 612 H.No, Kamal Singh Colony, Khati Baba District : Jhansi (U.P.), Proposed Project of "Building stone, Khanda – Boulder / Gitti -Ballast Mining" located at Gata No - 44271 (Khand-01), in Village Dongri , Tehsil- Sadar, District Jhansi , Uttar Pradesh. Area 1.618 Ha.	Jhansi	Granted	-
687	Shri Pramod Kumar Gupta S/o Shri Ram Narayan Gupta, R/o- 1215 Civil Line, Shakti Nagar, B.K.D.Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti) Mining" Project at Gata No.- 669, Khand No.-03, at Village- Khailar , Tehsil-Sadar, District- Jhansi, U.P., Lease area-2.023 ha.	Jhansi	Granted	-
688	Shri Pravendra Singh S/o Shri Vishun Singh, R/o- 240/4, Ao Kachahari Chauraha Civil Lines,Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Boulder & (Gitti) Bailast) Mining" Project at Gata No.- 120, Khand No.-01, Village- Majhari, Tehsil- Tahrauli, District- Jhansi, U.P., Leased Area -0.809 ha	Jhansi	Granted	-
689	Shri Rajeev Kumar Singh S/o Shri Surendra Bahadur Singh R/O-Village Rajapur, Post – Bharatganj, Tehsil Meja, District- Prayagraj (U.P.) Proposed of "Building Stone Sand Stone (Khanda, Boulder Gitti) Mining Project" located at Araj No. 1Mi, khand K/1, Village- Kevalpur, Tehsil- Meja & District- Prayagraj, Uttar Pradesh, (Area 1.214 Ha.)	Prayagraj	Granted	-
690	Shri Rajeev Singh S/o Shri Brijendra Pratap Singh, R/o--Ambedkar Nagar Colony, Kabrai, District- Mahoba, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder, Patiya, Lalmorrum etc) Mining" Project at Araj No.-93/1, Khanda No.- 07, at Village- Lakhanapur, Tehsil-Lalitpur, District- Lalitpur, U.P., Leased Area -2.134ha	Lalitpur	Granted	-
691	Shri Ratan Singh Yadav S/o- Shri Hiralal R/O- Village. Poonchha, Thana: Poonchha District: Jhansi, U.P., M/s Ratan Stone Gramudyog, Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Baillast Mining" located at Gata No- 505 (Khand-01), Area 1.618 Ha. in Village Patha, Tehsil-Garautha, District Jhansi, U.P., M/s Ratan Stone Gramudyog	Jhansi	Granted	-
692	Shri Sandeep Singh Yadav, Owner, R/o-143, Barwa Sagar, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mining" Project at Gata No.-37/4, at Village-Jarbo, Tehsil- Sadar, District- Jhansi, U.P., Lease area-1.011 ha.	Jhansi	Granted	-
693	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder) Mine Project located at Gata No./Araj No./Plot No.- 281, Khand No.- 01, Area- 0.890 Ha (2.25 Acres), Villlage- Marodakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog L.	Jhansi	Granted	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
694	Shri Usha Rani Gavri (Prop) W/o Shri Hemandas Gavri Office Add: 3rd Floor, Flat No.104 Skandh Apartment, Lukarganj, Prayagraj. Permanent Add:- 21A, Lukarganj (Near Police Chowki) Thana- Kuldabad, Tehsil-Sadar, District - Prayagraj U.P. Proposed Building Stone (Khanda, Boulder, Gitti) Sandstone mine at Araj No. /Plot No./Gata No- 174, Khand No.-B/10, at Village - Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s M.K.A. Enterprises, Area 2.428 ha	Prayagraj	Granted	-
695	Shri Varun Kumar, R/o- Ward No.- 70, Sindhi Tola, Shankargarh, District- Prayagraj, U.P. Proposed of "Building Stone (Gitti- Boulder) Sand Stone Mine" Project at Khasra No./Plot No./Gata No-174, Khand No.-B/9, at Village- Bangaliya, Tehsil- Meja, District-Prayagraj, U.P.,M/s Varun Kumar/110803, Leased Area -4.048 ha	Prayagraj	Granted	-
696	Shri Vijay Bahadur, R/o- Panti Meja Khas, Tehsil- Meja, District- Prayagraj, U.P. Proposed of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./ Plot No.- 1 mi, Khand No.-K/2, Area- 2.02 Ha (5.0 Acres) at Village- Kewalpur, Tehsil- Meja, District- Prayagraj, U.P., of Shri Vijay Bahadur	Prayagraj	Granted	-
697	Shri Vijay Kumar Khatri S/o Shri R.M. Khatri, R/o- Purana 45 Naya 762, Civil Lines, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-267, Khand No.- 01, at Village- Silari, Tehsil-Moth, District -Jhansi, U.P. Lease area-1.416 ha.	Jhansi	Granted	-
698	Shri Vinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Gata No.-105, Khand No.- 01, at Village- Athodna, Tehsil-Sadar, District -Jhansi, U.P. Lease area-2.023 ha.	Jhansi	Granted	-
699	Shri Vinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Gata No.-442 Ga, Khand No.- 02, at Village- Dongri, Tehsil-Sadar, District -Jhansi, U.P. Lease area-1.618 ha.	Jhansi	Granted	-
700	Smt. Saraswati Dubey W/o Shri Sanjay Dubey, R/o- 81, Bajrang Colony, Block Side of Medical College, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.- 326, Khand No.-01, at Village- Todi, Tehsil-Moth, District Jhansi, U.P. Lease area-0.809 ha.	Jhansi	Granted	-
701	Smt. Saroj Singh, R/o- Village- Bangliya, Tehsil - Meja, District- Prayagraj, U.P. Proposed of Building Stone (Khanda/ Boulder/Khanda) Sand Stone mine at Araj No./Gata No.- 174, Khand No.-B/2, at Village -Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Smt. Saroj Singh, Area 1.619 ha.	Prayagraj	Granted	-
702	M/s. Dynamik Ryalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Makrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur.	MIRZAPUR	Under Process	-
703	Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Makrobertganj, Kanpur Nagar, Mining Project at Gata No.428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Under Process	-
704	Smt. Shruti Dubey W/o Shri Tarun Gupta, R/o- 1346 Kunj Vihar Colony, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Chaukari KhandaBoulder/ Gitty- Ballast Mining Project at Gata No.1127, Khand No.-03, Village-Chaukari, Tehsil-Garautha, District-Jhansi, Uttar Pradesh by Smt. Shruti Dubey, Area- 0.8090 Ha.	Jhansi	Under Process	-
705	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P.,M/s Harihar Stone Gramodhyog, Proposed of Building Stone (Gitti- Pathhar, Khandas, Boulder) mine at Gata No./Araj No./ Plot No.- 12, Khand No.-02, Area- 0.890 Ha (2.25 Acres) at Village- Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog	Jhansi	Under Process	-

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
706	Shri Rana Ranjan Singh S/o. Late Rameshwar Singh, R/o. Vill. Matikhana, Post Belan Baraudha, Distt. Mirzapur, Mining Project at Gata No. 112Mi & 121Mi, Vill. Matikhana (Niji), Teh. Laganj, Area 1.75 Acre, Distt. Mirzapur.	MIRZAPUR	Rejected	Show Cause for Closure issued vide dated 14.02.2024
707	Satyam Shivam Contractor (Savitri Devi W/o Shri Santosh Singh), Gata No.- 93, Khand No.- 06, Villlage- Bari, Tehsil- Mahoba, District- Mahoba, U.P., Area -1.012 ha	Mahoba	Rejected	Show Cause for Closure issued vide dated 14.02.2024
708	Shri Adhya Prasad Mishra S/o Late Shri Kamla Sankar Mishra, R/o- Dighiya Babgani Manda, Teshil- Meja, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda, Gitti, Boulder)Mining" Project at Araji No./Plot No.275, 278, Khand No.- DH/13, at Village- Dharawal, Teshil- Meja, District- Prayagraj, U.P. Lease area-4.048 ha	Prayagraj	Rejected	Show Cause for Closure issued vide dated 14.02.2024
709	Shri Vidhya Bhushan Singh, Owner, at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P. Proposed Project of Sand Stone (Gitti- Pathhar, Khandas & Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P. (Leased Area-1.01 ha)	Prayagraj	Rejected	Show Cause for Closure issued vide dated 14.02.2024
710	Smt.Ragini Dubey, R/o-B.A. 5 K.K. Puri Colony, Seeparee, Tehsil & District-Jhansi, U.P., Proposed of Red Morrum Mine Project at Gata No.- 2232, Khand No.- 04, at Village-Jhansi, U.P., Lease area-0.8090 ha,	Jhansi	Rejected	Show Cause for Closure issued vide dated 14.02.2024
711	Shri Aditya Singh S/o Shri Jagdish Singh, R/o- House No.- 109, Purani Bindki, Fatehpur, U.P., Proposed of Ordinary Soil Excavation Project" at Gata No.- 159Ka, 159Kha, 159Gha, 113, 163, 165, Village- Mavaiya Mustakil, Tehsil- Bindki, District- Fatehpur, U.P. (Area – 1.392 ha).	Fatehpur	Not Applied	Closure Issued
712	Shri Abimanyu Choudhury S/o Shri Naresh Choudhury, Director, W 21 1st Floor Rajori Garden, New Delhi, M/s Ambey Suppliers Pvt. Ltd.	Unnao	Not Applied	Closure Issued
713	Shri Brij Kishore Dawvedi S/o Shri Maharaj Narayan Dwivedi, R/o- 972, Indra Nagar, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
714	Shri Pradeep Kumar Dixit S/o Shri Mahesh Kumar Dixit, Address- 167, Kevta Talab, Civil Line, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
715	Shri Gopal Pandey S/o Shri Gauri Shankar Pandey, R/o- H.No.- Old 622, New 1000, D.S.N. College Road, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
716	Shri Anand Kumar S/o Shri Jai Prakash Yadav, R/o- Village- Michkura Mahulara, Tehsil- Milkipur, District- Faizabad, U.P., M/s Maa Vindyawashini Builders	Unnao	Not Applied	Closure Issued
717	Shri Nadu S/o Shri Babu Lal, Add.- Jawahar Nagar, Khurd- Kotwali, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
718	Shri Sanjay Singh Chauhan S/o Shri Brijbhan Singh Chauhan, R/o- Banthara Sikandarpur, District- Lucknow, U.P.	Unnao	Not Applied	Closure Issued
719	Shri Ankit Singh, Village- Magarwara, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
720	Shri Kamlesh Chaurasiya S/o Shri Ram Narayan, R/o- 248/2, Lok Nagar, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
721	Shri Mohd.Armaan S/o Shri Mohd Usmaan, R/o- Village- Saharawa, Tehsil- Purwa, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
722	Shri Vishvash Opratap Singh, Owner, Manikapur, Unnao, U.P.	Unnao	Not Applied	Closure Issued
723	Shri Shailendra Singh, Owner, Gurudhari Unnao, Safipur, U.P.	Unnao	Not Applied	Closure Issued
724	M/s Gawar Construction Ltd., Owner, Gurgaon, Haryana	Unnao	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
725	Shri Charu Chandra Srivastava S/o Late Shri S.B. Srivastava, R/o- Mohalla- Rakabganj, Tehsil- Sadar, District- Lucknow, U.P.	Unnao	Not Applied	Annexure
726	Shri Anuj Jaiswal S/o Late Shri Satya Narayan Jaiswal, R/o- Village & Post- Ajgain, Tehsil- Hasanganj, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
727	Shri Jai Chand Singh, S/o Shri Shiv Narayan Singh Vill: Hanuman Colony, Sufipura, Distt: Bahraich, U.P.	Unnao	Not Applied	Closure Issued
728	Shri Sunil Kuymar, Owner, R/o- Banthar, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
729	Shri Sunil Kuamr Yadav S/o Shri Surajbhan Yadav, R/o- Village & Post- Sarosi, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
730	Shri Brij Kishor Dewedi S/o Shri Mahraj Narain Dewedi, R/o- H. No.-972, Indira Nagar, Thana- Sadar, Tehsil- Sadar, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
731	Shri Ankit S/o Shri Jay Shankar, R/o- Village- & Post- Banther, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
732	Shri Akshat Singh, R/o- A BEE City 99, Type- 2 Colony, A B Nagar, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
733	Shri Jitendra Kumar S/o Shri Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
734	Shri Brij Kishor Dwivedi, R/o- H No 972 Indra Nagar Thana Sadar Tehsil- sadar, District - Unnao UP,	Unnao	Not Applied	Closure Issued
735	Shri Sudheer urf Anuj Sharma S/o Shri Rajkumar Sharma R/o: Village- Sheshpur Nari, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
736	Smt. Kamlesh Kumari, R/o- 7/60, Katra, Tehsil- Bangarmau, District- Unnao, U.P.	Unnao	Not Applied	Closure Issued
737	Shri Jitendra Kumar S/o Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj	Unnao	Not Applied	Closure Issued
738	Proposed Brick Earth Mining Project located at Khasra No./Gata No.-985, 1054, 1170 Ga, 909, 913, 916, 978 Jh & 1179 in Village- Medua, Tehsil- Ram Sanehighat, District- Barabanki, U.P., (Leased Area: 4.202 Ha)	Barabanki	Not Applied	Closure Issued
739	Proposed "Soil Mine Project" at Khasra No./Gata No.-325, Village- Jata, Tehsil-Nawabganj, District- Barabanki, U.P., (Leased Area-0.506 Ha)	Barabanki	Not Applied	Closure Issued
740	Proposed for Soil Mining Project at Khasra No./Gata No.- 221, Village- Daudpur, Tehsil- Nawabganj, District- Barabanki, U.P., Leased Area -0.696 ha	Barabanki	Not Applied	Closure Issued
741	Proposed of Earth Mining to be in used in "Earth Filling by Ordinary Soil Excavation, at Khasra No. - 196, Village- Mohammadpur Kirat, Tehsil- Ramsanehighat, District- Barabanki, U.P., Leased Area -0.5086 ha	Barabanki	Not Applied	Closure Issued
742	Proposed "Soil Excavation Project" at Gata No.-311 Ka, Village- Jata, Barauli, District- Barabanki, U.P., (Leased Area-0.421 Ha)	Barabanki	Not Applied	Closure Issued
743	Proposed of Ordinary Earth Mine at Khasra No./Gata No.- 42, Village- Sohilpur, Tehsil-Ramsanehighat, District-Barabanki, U.P, Leased Area - 0.122 ha	Barabanki	Not Applied	Closure Issued
744	Proposed of Ordinary Earth Mine at Khasra/Gata No.- 316, Village- Jata, Tehsil- Nawabganj, District- Barabanki, U.P., Lease Area: 0.567 ha	Barabanki	Not Applied	Closure Issued
745	Proposed Ordinary Earth Mine At Gata No.- 594, Village- Ruhera, Tehsil- Ramnagar, Barabanki, U.P., M/s Chauhan Enterprises, Area: 0.379 ha,	Barabanki	Not Applied	Closure Issued
746	Proposed of Ordinary Earth Mine at Gata No. 100 & 101, Village- Manjhar, Tehsil- Haidergarh, Barabanki, U.P. Area- 1.65 Ha.,	Barabanki	Not Applied	Closure Issued
747	Proposed for our Soil Mine, over an area 1.396 ha. in Khasra/Gata No.- 444, 461 & 473 Mi in Village- Sarai Akbarabad, Tehsil- Nawabganj, District- Barabanki, Uttar Pradesh, Lease area-1.619 ha.	Barabanki	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
748	Proposed of Ordinary Earth Mine At Gata No. 732, 734 & 736Mi, Village- Pachhim Belawn, Tehsil- Haidergarh, District- Barabanki, Uttar Pradesh, Area- 1.3286 Ha	Barabanki	Not Applied	Closure Issued
749	Proposed simple soil excavation form Gata Nos. 520, 506 at Village- palhari , Tehsil – Navabganj, District - Barabanki, Uttar Pradesh, Area – 0.444 ha	Barabanki	Not Applied	Closure Issued
750	Proposed for our Soil Mine, at Khasra/Gata No.– 231, 482, 502 & 530 in village Mohammadpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh Area: 0.995 ha.	Barabanki	Not Applied	Closure Issued
751	Proposed for our Soil Mine, at Khasra/Gata No.– 2711 , village Barel (Bahar Seema), Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.177 ha.	Barabanki	Not Applied	Closure Issued
752	Proposed for Soil Mine at Khasra/Gata No.– 1067Ga in village- Bahlolpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.410 ha.	Barabanki	Not Applied	Closure Issued
753	Proposed for our Soil Mine Project at Khasra/Gata No.– 31kh, 34kh, 35, 36kh & 39 in village Shahpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh. Area- 1.487 ha.	Barabanki	Not Applied	Closure Issued
754	Proposed for our Soil Mine Project at Khasra/Gata No.– 966, 967 & 968 in village Rahramau, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.775 ha.	Barabanki	Not Applied	Closure Issued
755	Proposed of Project Soil Mine, Village-Amoli Hissampur, Tehsil-Ramnagar, District- Barabanki, U.P., developed by Shri Hitendra Verma, (Applied Area : 1.128).	Barabanki	Not Applied	Closure Issued
756	Proposed of Project Soil Mine, Village-Meerpur, Tehsil-Nawabganj, District- Barabanki, developed by M/s K. M. Construction (Jitendra Singh) (Applied Area : 0.809).	Barabanki	Not Applied	Closure Issued
757	Proposed of Soil Mine, Project at Khasra/Gata No.–260Ja,260Iha,260La,260Ra & 260Gya in village Salarpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh. Area 1.15 ha.	Barabanki	Not Applied	Closure Issued
758	Proposed of Soil Mine, Khasra/Gata No.– 311Ka , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha.	Barabanki	Not Applied	Closure Issued
759	Proposed of Soil Mine, Khasra/Gata No.– 505 , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.843 ha.	Barabanki	Not Applied	Closure Issued
760	Proposed for our ordinary earth Mine, Khasra/Gata No.– 487, 525mi, 475 & 710 in village Rampur joga, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh. Area 0.8529 ha	Barabanki	Not Applied	Closure Issued
761	Proposed for our Ordinary earth Mine, at Khasra/Gata No.– 462Ka & 480 , Village- Umrapur Raisaheb, Tehsil- Ramsanehighat, District:- Barabanki, Uttar Pradesh. Area- 0.390 ha.	Barabanki	Not Applied	Closure Issued
762	Proposed for Ordinary Earth Mine, Khasra/Gata No.– 294, 445, 446, 447 & 462, Village- Sarai Akbarabad, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh. Area 1.71 ha.	Barabanki	Not Applied	Closure Issued
763	Proposed for our Ordinary earth Mine, Khasra/GataNo.– 37 & 42, village - Sultanpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.774 ha.	Barabanki	Not Applied	Closure Issued
764	Proposed for our Soil Mine at Khasra/GataNo.- 272 Da & 289 Mi, Village- Chandamau, Tehsil-Ramnagar, District:- Barabanki, Uttar Pradesh., Area 0.865 ha.	Barabanki	Not Applied	Closure Issued
765	Proposed for Ordinary earthmine, at Khasra/GataNo.-709 atVillage- Chhedanagar, Tehsil-Nawabganj, District- Barabanki, Uttar Pradesh by Vivek verma. Area- 0.402 ha.	Barabanki	Not Applied	Closure Issued
766	Proposed for Ordinary earth mine at Gata No.- 179, Village- Gehndwer, Tehsil- Nawabganj, District Barabanki, developed by Pratap Singh, (Area- 0.78 ha.)	Barabanki	Not Applied	Closure Issued
767	Proposed of Ordinary earth mine at Gata no.- 1179, 1185, 1186, 1187, 1188, 1189 & 1194 Village- Mirzapur, Tehsil- Nawabganj, District- Barabanki. (Area- 1.435ha.) developed by Sri Aiyav Kumar.	Barabanki	Not Applied	Closure Issued
768	Proposed of Ordinary earth mine at Khasra/Gata No.- 1001, 1015, 1014 & 1010 mi at Village- Mohammadpur, Tehsil- Nawabganj, District- Barabanki, Uttar Pradesh developed by Ankit Kumar shukla, Area- 2.061 ha.	Barabanki	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
769	Proposed of Ordinary earth Mine,Khasra/GataNo.- 182, 183, 195 & 198, Village- Sultanpur,Tehsil-Nawabganj, District:-Barabanki, Uttar Pradesh, Area 0.738 ha.	Barabanki	Not Applied	Closure Issued
770	Proposed of Ordinary earth Mine at Khasra/GataNo.- 292 & 293in village Parsa, Tehsil- Sirauligaupur & District- Barabanki, Uttar Pradesh, Area 0.418 ha. in	Barabanki	Not Applied	Closure Issued
771	Proposes of Ordinary earth Mine, Khasra/GataNo.- 466& 471in village- Parsa,Tehsil-Sirauli Gauspur, District:- Barabanki, Uttar Pradesh, Area- 0.607 ha.	Barabanki	Not Applied	Closure Issued
772	Proposed of "Ordinary earth mine"at Khasra/Gata no.- 347 & 365, Village- Jata, Tehsil-Nawabganj, District- Barabanki in Area- 0.897 ha. developed by Shri Ramu	Barabanki	Not Applied	Closure Issued
773	Proposed Brick Earth Mining Project located at Gata No.-322, 750, 808, 810, 1478, 411, 1417, 268, 1420, 86, Area- 4.334 ha, at Village- Kiriya, Tehsil- Mohammdi,District- Kheri, U.P., M/s Khan Bricks Field,(Leased Area: 4.334 Ha)	Lakhimpur Kheri	Not Applied	Closure Issued
774	Proposed Brick Earth Mining Project located at Khasra No.- 777, 785, 68, 69, 70, 71, 72, 75, 371 & 379, at Village- Jamunia Rana & Rehania,Tehsil- Mitauli, District- Kheri,U.P.,M/s Qadri Bricks Feild,(Leased Area:3.766 Ha)	Lakhimpur Kheri	Not Applied	Closure Issued
775	Proposed "Soil Excavation" Project at Gata No.-65 & Area- 1.727 ha in Village-Borumau, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.	Luknow	Not Applied	Closure Issued
776	Proposed "Soil Excavation"Project at Gata No.- 266, 91, 92, 90, Village- Pashchim Gaon, Tehsil- Bakshi Ka Talab, District- Lucknow,U.P.,(Leased Area-1.4875 Ha)	Luknow	Not Applied	Closure Issued
777	Proposed of " Soil/ Clay Excavative for Brick Kiln Site" at Gata No.-527, 665, 680, at Village-Kurauni, Tehsil-Sarojini Nagar,District-Lucknow, U.P., Leased Area -1.489 ha	Luknow	Not Applied	Closure Issued
778	Proposed of Ordinary Earth Earth Excavation from Khasra/Gata No.- 163,165, at Village- Barakhempur, Tehsil-Bakshi Ka Talab, District- Lucknow, U.P. (Leased Area: 2.751Ha)	Luknow	Not Applied	Closure Issued
779	Proposed Brick Earth Mining Project located at Gata No.-1482, 138, 873, 875, 884, 922, 967 Sa, 854, 915, 972, 977 and 818, at Village- Kurauni, Kishunpur, Kuudiya and Banthara Sikandarpur, Tehsil- Sarojini Nagar,District- Lucknow, U.P., M/s Anil Ent Udyog,(Leased Area: 4.6161 Ha)	Luknow	Not Applied	Closure Issued
780	Proposed Brick Earth Mining Project located at Gata No.-728, 749, 725, 315, 317, 682, 722, 703, 706, 244, 247, at Village- Khandadev, Dadupur, Tehsil- Sarojini Nagar,District- Lucknow, U.P., M/s S.K. Brick Field,(Leased Area: 3.825 Ha)	Luknow	Not Applied	Closure Issued
781	Proposed "Soil Excavation" Project at Gata No.-194,Village- Sairpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.,M/s Usha Construction Area: 0.8810 Ha)	Luknow	Not Applied	Closure Issued
782	Proposed "Soil Excavation" Project at Gata No.-624,Village- Rasoolpur, Tehsil-Bakshi Ka Talab, District- Lucknow, U.P.,M/s Usha Construction Area: 0.6570 Ha)	Luknow	Not Applied	Closure Issued
783	Proposed "Soil Excavation" Project at Gata No.-441,Village- Rajauli, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Area: 0.8953 Ha)	Luknow	Not Applied	Closure Issued
784	Proposed "Soil Excavation" Project at Gata No.-320, 222,Village- Salidapur, Tehsil- B.K.T.,District- Lucknow, U.P. (Area: 1.2160 Ha)	Luknow	Not Applied	Closure Issued
785	Proposed "Ordinary Earth Excavation Project" at Gata No.-2467 Kha, 2490 Ga, 1212, 1213, Village- Thari, Tehsil- Malihabad, District- Lucknow, U.P., Area: 0.975 Ha)	Luknow	Not Applied	Closure Issued
786	Proposed "Soil Excavation Project" at Gata No.- 134, Village- Naguvamau Khurd, Tehsil-B.K.T, District- Lucknow, U.P., (Leased Area-0.355 Ha)	Luknow	Not Applied	Closure Issued
787	Proposed "Soil Excavation Project" at Gata No.- 735, 923, Village- Bhaurumau, Tehsil- B.K.T., District- Lucknow, U.P.,M/s Sadbhav Engineers Ltd. (Leased Area-0.410 Ha)	Luknow	Not Applied	Closure Issued
788	Proposed "Soil Excavation Project" at Gata No.-1378, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.,M/s Sadbhav Engineers Ltd. (Leased Area-1.520Ha)	Luknow	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
789	Proposed "Soil Excavation Project" at Gata No.-1377 Sa, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area-0.7850 Ha)	Luknow	Not Applied	Closure Issued
790	Proposed "Soil Excavation Project" at Gata No.- 191, Village- Papnamu, Tehsil- Sadar, District-Lucknow, U.P., M/s PNC Infratech Ltd.(Leased Area- 1.35 Ha)	Luknow	Not Applied	Closure Issued
791	Proposed "Soil Excavation Project" at Gata No.- 163, 561 & 669, Village- Dhatingra, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.099 Ha)	Luknow	Not Applied	Closure Issued
792	Proposed "Soil Excavation Project" at Gata No.-394, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.360 Ha)	Luknow	Not Applied	Closure Issued
793	Proposed "Soil Excavation Project" at Gata No.-288, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.101 Ha)	Luknow	Not Applied	Closure Issued
794	Proposed "Soil Excavation Project" at Gata No.-364, 365 & 367 Village- Parsau, Pargana- Mahona, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.261 Ha)	Luknow	Not Applied	Closure Issued
795	Proposed "Soil Excavation Project" at Gata No.-1730/20 & 1730/23, Village- Shipuri, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-0.530 Ha)	Luknow	Not Applied	Closure Issued
796	Proposed "Soil Excavation Project" at Gata No.-1117 & 1141 Ka, Village- Paharpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.377 Ha)	Luknow	Not Applied	Closure Issued
797	Proposed "Soil Excavation Project" at Gata No.-12, 16 Aa, 20 Sa Mi & 21 Sa, Village- Hardaurpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-3.648 Ha)	Luknow	Not Applied	Closure Issued
798	Proposed "Soil Excavation Project" at Gata No.-873, 1029, 1197, Village- Dharurahara, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area- 0.7160 Ha)	Luknow	Not Applied	Closure Issued
799	Proposed "Soil Excavation Project" at Gata No.-369, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.623 Ha)	Luknow	Not Applied	Closure Issued
800	Proposed "Soil Excavation Project" at Gata No.-336, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.5780 Ha)	Luknow	Not Applied	Closure Issued
801	Proposed "Soil Excavation Project" at Gata No.-826 Sa, Village- Barauna, Tehsil- Sarojini Nagar, District- Lucknow, U.P.(Leased Area-3.228 Ha)	Luknow	Not Applied	Closure Issued
802	Proposed "Ordinary Soil Excavation Project" at Gata No.-350, 351, 1183 Ka, 1307, 1572, 1537, 633, 659, 630, 631, 520 Kha, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.(Leased Area-2.559 Ha)	Luknow	Not Applied	Closure Issued
803	Proposed "Soil Excavation Project" at Gata No.-53, Village- Nizampur, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-1.066 Ha)	Luknow	Not Applied	Closure Issued
804	Proposed "Soil Excavation Project" at Gata No.-1819, 1820, 1822, Village- Gauriya Kala, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area- 2.238 Ha)	Luknow	Not Applied	Closure Issued
805	Proposed "Soil Excavation Project" at Gata No.-1205Kh, located in Village- Jehta, Tehsil- Lucknow, District- Lucknow, U.P. (Leased Area-0.7590 Ha)	Luknow	Not Applied	Closure Issued
806	Proposed "Soil Excavation Project" at Gata No.-963, Village-Dhanua Saad, Tehsil- Mohanlalganj, District-Lucknow, U.P.(Leased Area-1.631 Ha)	Luknow	Not Applied	Closure Issued
807	Proposed "Soil Excavation Project" at Gata No.-678, located in Village- Sadrauna, Tehsil- Sarojani Nagar, District- Lucknow, U.P..(Leased Area- 3.428 Ha)	Luknow	Not Applied	Closure Issued
808	Proposed "Soil Excavation Project" at Gata No.-518, 529 Sa, 540, located in Village- Palenhada, Tehsil -Sarojini Nagar, District- Lucknow, U.P. , M/s Ambay Build Infra Pvt. Ltd., (Leased Area-1.423 Ha)	Luknow	Not Applied	Closure Issued
809	Proposed "Soil Excavation Project" at Gata No.-548 Jha, located in Village- Kaliya Khera, Tehsil -Sarojini Nagar, District- Lucknow, U.P. ,M/s Rajeev Associates. (Leased Area-4.87 Ha)	Luknow	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
810	Proposed "Soil Excavation Project" at Khasra No.-114, located in Village-Malaha, Tehsil-Malihabad, District- Lucknow, U.P.,(Leased Area-0.511 Ha)	Luknow	Not Applied	Closure Issued
811	Proposed "Soil Excavation Project" at Gata No.-1421, 1428, 1429,Village-Malaha, Tehsil- Malihabad, District- Lucknow, U.P., (Leased Area-1.6503 Ha)	Luknow	Not Applied	Closure Issued
812	Proposed of Ordinary Soil Excavation Project at Gata No.- 855, located in Village-Raipur Raja, Tehsil-B.K.T, District- Lucknow, U.P.,M/s SVGS Enterprises Leased Area -0.4480 ha	Luknow	Not Applied	Closure Issued
813	Proposed of Ordinary Soil Excavation Project at Gata No.- 312, located in Village-Sultanpur, Tehsil-B.K.T, District- Lucknow, U.P.,M/s SVGS Enterprises Leased Area -0.7344 ha	Luknow	Not Applied	Closure Issued
814	Proposed "Ordinary Soil Excavation Project" at Gata No.- 757, Village-Kuroni, Tehsil- Sarojani Nagar, District- Lucknow, U.P., Lease area-0.7160 ha.	Luknow	Not Applied	Closure Issued
815	Proposed of Ordinary Soil Mining project at Gata No- 95, 79Ka, 79Kha Village-Chaurahiya, Tehsil-Mohanlalganj, District- Lucknow, U.P.,M/s Uliwal India Enterprises. Lease area-0.56 ha.	Luknow	Not Applied	Closure Issued
816	Proposed of Ordinary Earth Excavation Mining Project at Gata No.-602, 62/1, Villag-Shivpuri, Tehsil-Bakshi ka Talab,District- Lucknow,U.P.,M/s Shree Balaji Infratech and Developer,(Lease Area: 1.804 ha),	Luknow	Not Applied	Closure Issued
817	Proposed of Ordinary Earth Mine, at Khasra No.-1531ja & 1609ka ,Village-Gauriya kala, Tehsil-Mohanlalganj, District- Lucknow,U.P., developed by Shri Kamal Kishor. 1.53 ha	Luknow	Not Applied	Closure Issued
818	Proposed "Ordinary Earth Excavation Project" at Gata No.-225, in Vill.: Dada Sikandarpur, Tehsil: Mohanlalganj, District- Lucknow, Uttar Pradesh. (Lease Area: 0.914 Ha.)	Luknow	Not Applied	Closure Issued
819	Proposed of "Ordinary Earth Excavation Project" at Gata No.-701/2, 701/3, 835 in Village: Kolwa Bhanora, Tehsil: Malihabad, District- Lucknow, Uttar Pradesh. Area-0.879 Ha.	Luknow	Not Applied	Closure Issued
820	Proposed " Ordinary Soil Excavation" Project at Gata No.- 180, 166/2, 165, 167, 168, 169, 171/2, 171/2, 172, 235/2, 176, 390,318, 207, 195, 196, 159, 163, 10/2, 273, 274 Ka, Village- Murtajanagar, Tehsil- Mahoodabad, District-Sitapur,U.P.,(Leased Area-2.502 Ha)	Sitapur	Not Applied	Closure Issued
821	Proposed "Ordinary Soil Excavation Project" at Gata No.- 313 Ka, 314, 316 Ka, 317, 334 Ka, 189, 432 Ka, 40, Village- Angrasi,Tehsil & District-Sitapur. U.P., (Leased Area-0.9805 Ha)	Sitapur	Not Applied	Closure Issued
822	Proposed "Ordinary Soil Excavation Project" at Gata No.-90, 353, 478 Ka, 549, 572 Ga, 585, 587, 612, 613, 691, 705, 777, 778 Ga, Village- Khapura, Tehsil & District- Sitapur, U.P., (Leased Area-2.183 Ha)	Sitapur	Not Applied	Closure Issued
823	Proposed "Ordinary Soil Excavation Project" at Gata No.- 03, 97, Village-Singhariya,Tehsil & District- Sitapur, U.P., (Leased Area-1.219 Ha)	Sitapur	Not Applied	Closure Issued
824	Proposed "Ordinary Soil Excavation Project" at Gata No.- 809, 811, 813, Village- Ramnagar,Tehsil & District- Sitapur, U.P., (Leased Area-0.518 Ha)	Sitapur	Not Applied	Closure Issued
825	Proposed "Ordinary Soil Excavation Project" at Gata No.-1238, 1241, 1243, 1254, 1252, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P.(Leased Area-0.593 Ha)	Sitapur	Not Applied	Closure Issued
826	Proposed "Ordinary Earth" Mining Project located at Gata No.-735, 732 Kha, 734 Kha, 732 Ka, 734 Ka, 699, Village- Neri, Tehsil & District- Sitapur, U.P., (Lease Area: 0.801ha)	Sitapur	Not Applied	Closure Issued
827	Proposed "Ordinary Earth" Mining Project located at Gata No.-7, 373, 374, 585, 587, 588, 589, 620, 692, 693, 706, 808, 809, 812, 463, 464, 467, 468, 469, 501, 683, 60, 481, 204, 338 ka , 279, 281 ka, 341, Village-Khapura, Tehsil & District- Sitapur, U.P.,M/s Ramraj Construction (Lease Area: 4.085ha)	Sitapur	Not Applied	Closure Issued
828	Proposed "Ordinary Earth" Mining Project located at Gata No.-125 mi, 1238 mi , Village-Dhanai Khera, Tehsil & District- Sitapur, U.P., M/s Ramraj Construction. (Lease Area: 1.295 ha)	Sitapur	Not Applied	Closure Issued
829	Proposed of Soil Mine Project from Khasra/Gata No.-486 Kha & 486 Gha, at Village-Chilvara(Khairabad), Tehsil & District- Sitapur, U.P.,(Leased Area: 4.028 Ha)	Sitapur	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
830	Proposed of Ajay Soil Mining Project (Category B2) from Khasra No.-447, Village- Tahpur, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.591 ha)	Sitapur	Not Applied	Closure Issued
831	Proposed of Ordinary Soil Ecccavation Project at Gata No.-176, 166/2, 167, 168, 169, 171/2, 135/2, 318, 172, 207, 195, 196, 180, 390,, Village- Murtajanagar, Tehsil- Mahmoodabad, District- Sitapur, U.P., (Lease Area: 2.176 ha)	Sitapur	Not Applied	Closure Issued
832	Proposed of Ordinary Earth Mining Project at Gata No.-1288, 1289, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.562 ha)	Sitapur	Not Applied	Closure Issued
833	Proposed for Umesh Soil Mining Project (for category B2) at Gata No.- 122/1, Village- Dhanaikheda, Tehsil & District- Sitapur, U.P., Leased Area - 1.00 ha	Sitapur	Not Applied	Closure Issued
834	Proposed for our Soil Mine, over an area 1.037 ha. in Khasra/Gata No.- 307, 764, 766, 668, 671, 682Ga, 749Kha, 750Ga, 779kha & 780Kha in village- Narhi, Tehsil & District:- Sitapur, Uttar Pradesh.	Sitapur	Not Applied	Closure Issued
835	Proposed of Ramraj Coal Soil Mining Project Village- Dhanaikheda, Tehsil Sitapur, District Sitapur, State-Uttar Pradesh Area – 3.035 ha	Sitapur	Not Applied	Closure Issued
836	Proposed for Soil Excavation from Gata No.- 03, 97 Village-Singhariya, Tehsil & District- Sitapur, U.P. (Area – 1.219 ha).	Sitapur	Not Applied	Closure Issued
837	Proposed Soil Excavation Project at Gata No.- 195, Village- Badi, Tehsil- Sidhauri, District- Sitapur, U. P., Area: 0.392 ha.	Sitapur	Not Applied	Closure Issued
838	Proposed "Soil Execavation Project" at Gata No.-293, 300, Village- Paranaapur, Tehsil- Sadar, District- Varansai, U.P.M/s Gammon Engineers & Contractors Pvt. Ltd (Leased Area-3.123Ha)	Varanasi	Not Applied	Closure Issued
839	Shri Shivendra Singh, Ambedkarnagar, District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
840	Shri Gurudev Mishra, District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
841	Smt. Nisha Dulvani S/o Harvansh Dunwani, R/o- H.No.- 19, Madhuban Colony, Mohalla Nai Basti, District- Pilibhit, U.P., M/s Shri Om Brick Field	Pilibhit	Not Applied	Closure Issued
842	Shri Rais Ahmad S/o Munne Ansari, R/o- Saraini Tirkunia, Amaria, District- Pilibhit, U.P., M/s Singh Brick Field	Pilibhit	Not Applied	Closure Issued
843	Shri Rajesh Kumar erma S/o Shri Chote Lal Verma R/o-Village- Gadhiya Saraili, Tehsil- Puwayan, District-Shahahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
844	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
845	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
846	Shri Gurudev Mishra, District- Shahjahanpur , U.P., M/s Satya Om Enterprises	Shahjahanpur	Not Applied	Closure Issued
847	Shri Arivind Verma, District- Shahjahanpur, U.P., M/s Balaji Construction and Supplier	Shahjahanpur	Not Applied	Closure Issued
848	Smt. Ashi Parveen, R/o- Khudaganj, Nayaganj, District- Shahjahanpur, U.P,	Shahjahanpur	Not Applied	Closure Issued
849	Shri Mohd Jahid, R/o- 94, Bhangshan Miranpur Katar, Tehsil- Tilhar, District- Shahjahanpur, U.P, M/s Hira Brick Field	Shahjahanpur	Not Applied	Closure Issued
850	Shri Mumtaz, R/o- 130 Umarpur, Tehsil- Tilhar, District- Shahjahanpur, U.P, M/s Sabri Brick Field	Shahjahanpur	Not Applied	Closure Issued
851	Shri Taj Mohammad, R/o- Dhakiya Hamidnagar, District- Shahjahanpur, U.P, M/s Chand Brick Field	Shahjahanpur	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
852	Smt. Mamata Agarwal, R/o- 90 Ka cha Katra, District- Shahjahanpur, U.P, M/s Singhal Ent Udyog	Shahjahanpur	Not Applied	Closure Issued
853	Shri Kuldeep Singh, R/o- Kasbhara, Tehsil-Puwanya, District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
854	Shri Rajesh Kumar Verma. Owner, R/o- Gadhiya, Sareli lalpur, District- Shahjahanpur, U.P.,	Shahjahanpur	Not Applied	Closure Issued
855	Shri Rajesh Kumar Verma, S/o Shri Chotte Lal verma, Village: gadhiya sareli, lalpur, Shahjahnpur, U.P	Shahjahanpur	Not Applied	Closure Issued
856	Shri Harsh Raj Tiwari, R/o- Village: siktiha, Lakhimpur kehri, U.P	Shahjahanpur	Not Applied	Closure Issued
857	Shri Sachin Kumar, R/o- Village: Badagaon, Puwanya, Shahjahnpur, U.P	Shahjahanpur	Not Applied	Closure Issued
858	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
859	Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamji Enterprises	Shahjahanpur	Not Applied	Closure Issued
860	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	Not Applied	Closure Issued
861	Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamji Enterprises	Shahjahanpur	Not Applied	Closure Issued
862	Shri Ajay Kumar Singh, R/o- 514151 A, Ambrosia, Lanka, Varanasi, Mirzapur, Uttar Pradesh, Proposed "Building Stone (Sand Stone)" Project at Gata No.-142, Village Sonpur, Tehsil- Chunar, District- Mirzapur, U.P. (Applied Area : 1.01 ha.)	MIRZAPUR	Not Applied	Closure Issued
863	Shri Amit Mittal, Add.- 61, Bari Dala, Dala, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed "Dolo Stone"(Gitti, Boulder) Mine Project located at Araj No.- 5593 ka, Khand No.- 08, Village-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Amit Enterprises, Leased Area -4.230 ha	SONBHADRA	Not Applied	Closure Issued
864	Shri Rajeev Kumar Sharma, R/o- 59- Chakarpuri Paper Mil Colony Near Metro City Nishatganj Mahanagar Lucknow,, Uttar Pradesh, Proposed for Mining of Gitti Boulder (Dolo Stone) Mining Lease Area at Araj No.-4478 Chha, Village-Billimarkundi, Tehsil –Obra District-Sonbhadra , Uttar Pradesh. Area 1.80 ha.	SONBHADRA	Not Applied	Closure Issued
865	Adarsh Stone Mill (Mohammad Arshad Khan S/o Mohammad Rafique Khan) Gata No -426, at Village- Palka, Tehsil-Mahoba, District -Mahoba, U.P. Lease area-1.214 ha.	Mahoba	Not Applied	Closure Issued
866	Adya Enterprises, Gata No.1119, Vill. Kabrai, Dist. Mahoba	Mahoba	Not Applied	Closure Issued
867	Ajay Kumar Singh S/o Shri Bajinath Singh, M/a A.K.S. Industries 514/15, Ambrosiya Apartment, Lanka, Distt: Varanasi., Proposed 'Granite (Gitti & Boulder) Mine Project at Gata no. 2Ga, Village Jata Juwa, Tehsil Dudhi, Distt: Sonbhadra U.P. Lease area 1.670 ha.	SONBHADRA	Not Applied	Closure Issued
868	Alok kumar Shukla S/o Gopal Chandra Shukla Gata No.-1027, Area-2.024 ha, Village- Kharka Tehsil and District- Mahoba, U.P.,	Mahoba	Not Applied	Closure Issued
869	Brij Mohan Singh, Gata No 1032, Vill. Makarbai, Teh. & Dist. Mahoba	Mahoba	Not Applied	Closure Issued
870	Brij Mohan Singh, Gata No 199, Khand No. 3 Naya, Vill. Kumhraura, Teh. & Dist. Mahoba	Mahoba	Not Applied	Closure Issued
871	DEVENDRA KUMAR GUPTA, GATA N. 3136, KHAND N. 02 Naya, VILLAGE-Jaitpur, TEHSIL Kulpahar, DIST.-MHOBA	Mahoba	Not Applied	Closure Issued
872	Kalyan Singh S/O Shri Badri Singh Gata no 1939 vill- Pahara Teh and Dist-Mahoba	Mahoba	Not Applied	Closure Issued
873	KATYAYNI NATURAL RESOURCES LTD Gata No. Part of 195/1 Village- Lahureta, Tehsil- Naraini, District Banda, BANDA	Banda	Not Applied	Closure Issued
874	Khare Lal Verma S/o Shri Mukund Lal Verma Gata No.-476, Village- Pahra, Tehsil- Sarila, District-District- Hamirpur, U.P., Leased Area -1.62 ha	Hamirpur	Not Applied	Closure Issued

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875	M/s. Abhiyan Infrastructure, Shri Abhishek Singh S/o. Bharat Singh, R/o. Moh. Satiyanganj, Post & Thana Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
876	M/s. Dilip Bildeon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 760, 762, 766, 768 & 770, Vill. Semari Mangradaha (Niji), Area 4.00 Teh. Lalganj, Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
877	M/s. Dilip Bildeon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 764, Vill. Semari Mangradaha (Niji), Teh. Lalganj, Area 6.20 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
878	M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
879	M/s. Jay Maa Vindhyavasini Contractor, Vill. Saravanpur, Durgapur Road, Amethi, Distt. Amethi, Prop. Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Korari Girdhar Shahpur, Tehsil & Distt. Amethi and Shri Abhishek Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Vill. Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
880	M/s. Om Jay Infra developers, Partner Shri Rahul Singh S/o. Om Prakash Singh R/o. House No. 31, Bhuneshwar Nagar Colony, Ardali Bazar, Sadar, Distt. Varanasi, Mining Project at Gata No. 6438Ga, Vill. Naugawan, Teh. Lalganj, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
881	M/s. R.K. Construction Company, Prop. Shri Rajkumar Singh S/o. Shri Vijay Pratap Singh, R/o. Gau Ghat, Thana Kotawali Shahar Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
882	M/s. Rudra Bali Traders, Prop. Shri Rajesh Kumar Singh S/o. Shri Ramji Singh, R/o. Basaratpur, Adalpur, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
883	M/s. Soma Enterprises, Banjara Hills, Hyderabad, Prop. Shri P.R. Koteswar Roy S/o. Shri Venkateshwar Roy, R/o. Banjara Hills, Hyderabad, Hall Pata - Vibhuti Glass Factory, Ramnagar, Distt. Varanasi, Mining Project at Gata No. 139, 140/1, 141/1, 141/2, 143/1, Vill. Dhauhan, Teh. Chunar, Area 5.79 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
884	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Sadar, Area 7.48 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
885	M/s. Vindhyavasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Ramruchi Pathak, R/o. Sa. Mudiladih, Thana Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 03.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
886	new Annpurna Granite (Amita Singh W/O Shri Anil Singh), Gata No.- 339, Khand No.-21 New 32 Old, Village- Daharra, Tehsil -Sadar, District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Not Applied	Closure Issued
887	Praveen kumar Tripathi S/o Shri Narendra Kumar Tripathi Gata No.- 339, Khand No.-06 New, Village- Daharra, Tehsil and District- Mahoba, U.P., (Leased Area-1.214 Ha)	Mahoba	Not Applied	Closure Issued
888	Priyanshi Singh Parihar, Gata No. 93, Khand 03, Vill. Bari, Teh. & Dist. Mahoba	Mahoba	Not Applied	Closure Issued
889	Pushpendra Singh Yadav S/o Shri Shivpal Singh Yadav Arazi No.- 20 kha, Village: Naigawan, Tehsil- Mahoba, District- Mahoba, State-Uttar Pradesh, Area -1.729 Ha.	Mahoba	Not Applied	Closure Issued
890	Rafique Khan, Gata No. 339, Khand No. 22 Naya, Daharra, Dist. Mahoba	Mahoba	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
891	RAKESH KUMAR MISHRA, GATA N.188, Khand No. 1 Naya VILLAGE Mahua Itaura, TEHSIL-Kulpahar, DIST.-Mahoba	Mahoba	Not Applied	Closure Issued
892	Ram Kishore Singh S/o Shri Guruprasad Singh, Gata No.- 339, Khand No.- 09, at Village- Daharra, Tehsil & District- Mahoba, U.P., M/s Shivam Granite. Leased Area -0.809 ha	Mahoba	Not Applied	Closure Issued
893	S.R. Innovation LLP, Gata no- 100, Khand no- 1(block-24), Village- Khaptiaha Kalan, Tah- Pailani, Disstt- Banda	Banda	Not Applied	Closure Issued
894	Sabir khan S/o Shri Masoor Ali Gata No.- 128, Khand No.-02, Area- 0.809, Village- Marhathi, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	Closure Issued
895	Sapan Kumar Agrawal S/o Late Sudhakar Agrawal Gata No.- 526, Village- Khadakhar, Tehsil- Rath, District- Hamirpur, U.P., Leased Area -0.80 ha	Hamirpur	Not Applied	Closure Issued
896	Shivam Granite (Ramkishor Singh S/o Shri Guru Prasad Singh) Arazi No. 339, Khand No. - 26 New 29 Old, Village- Daharra, Tehsil- Mahoba, District- Mahoba, Uttar Pradesh. (Area 1.619 Ha.)	Mahoba	Not Applied	Closure Issued
897	Shri Abhishek Kumar Singh S/o Arvind Kumar Singh, R/o- Village & Post- Chhitauni, District- Varanasi, U.P., M/s Unnti Engineering, Proposed River Bed Sand/ Morrum Mining Project from Son River located at Gata No.- 221 Cha, Village- Sasnai, Tehsil-Obra, District-Sonbhadra, U.P., M/s Unnti Engineering. Lease Area: 18.215 ha	SONBHADRA	Not Applied	Closure Issued
898	Shri Ajay Kumar Singh S/o Late Shri Onkar Nath Singh, R/o-18/188, Ayappa Temple, Sector-8, Obra, Tehsil-Obra, Distt-Sonbhadra (U.P), Proposed for "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-4)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh, Area - 4.0 ha	SONBHADRA	Not Applied	Closure Issued
899	Shri Ajay Kumar Singh S/o Shri Basant Ram Singh, R/o- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone "Sand Stone Project" at Araji No.-639, at Village- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -3.64 ha	MIRZAPUR	Not Applied	Closure Issued
900	Shri Amod Kumar Singh S/o. Shri Devendra Chaudhari, R/o. Vill. Bathuva, Pathrahiya, Distt. Mirzapur, Mining Project at Gata No. 1K, 1J, 1An, 1Tha and 1Tha, Vill. Dhanawal (Niji), Marihan, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
901	Shri Anantram Shakya S/o Shri Kalicharan, R/o- Kuiyanboot Dhillawal, Post- Pachpukhara, Tehsil- Sadar, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur, Proposed for Ordinary Sand Mining Project at Gata No.33, Village-Assampur, Teshil-Amritpur, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur. Leased Area -10.05 ha	Farrukhabad	Not Applied	Closure Issued
902	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mine" Project at Gata No.-277, Khand No.- 02, at Village- Silari, Tehsil-Moth, District- Jhansi, U.P., Lease area-1.416 ha.,	Jhansi	Not Applied	Closure Issued
903	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti) Mine" Project at Gata No.-3096, Khand No.- 12, at Village-Bijauli, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.8090 ha.,	Jhansi	Not Applied	Closure Issued
904	Shri Anurudh Kumar Khare S/o Shri Siyasan Khare, R/o- 34, Purani Kotwali, Pachkuiya, Tehsil & District- Jhansi, U.P., Proposed Project of Building Stone (Khanda & Gitti, Boulder) Mine Project located at Gata No./Araji No./Plot No.- 87, Khand No.- 01, Area- 1.214 Ha, Village- Dasna, Tehsil- Moth, District- Jhansi, U.P., M/s Khare Traders, Leased Area -1.214ha	Jhansi	Not Applied	Closure Issued
905	Shri Arun Kumar Tripathi, Director, S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. Of TCI, Chandanpur, Than- Maduwadih, Tehsil- Sadar, District- Varansi, U.P., Proposed of " Building Stone(Sand stone) Mine" Project at Gata No./Araji No.-141, at Village- Chiraiyai, Tehsil-Chunar, District Mirzapur, U.P. M/s P.B. Infratech Pvt. Ltd., Lease area-0.890 ha	MIRZAPUR	Not Applied	Closure Issued

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906	Shri Arun Singh Yadav, R/o- Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed Project of Building Stone (Gitti/ Boulder (Dolo Stone)), in Gata No.- 4949 Kha, Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P., (Area : 5.880 ha)	SONBHADRA	Not Applied	Closure Issued
907	Shri Balaji Suntech power Energy Pvt Ltd. (Prop.- Smt Arati saxena W/o Ashok Kumar) Gata No.-534/3, New , Area-0.809, Village- Urwara, Tehsil & District- Mahoba, U.P.	Mahoba	Not Applied	Closure Issued
908	Shri Bhagwati Shivhare, R/o- 421/4, C.P. Mission Compound, Thana- Sipri Bazar, District- Jhansi, U.P., M/s Ankur Enterprises, , Extraction of Building Stone, Khanda, Gitti & Boulder at Gata No.-587,KhandNo.- 04,Village- Nahari, Tehsil- Naraini, District- Mirzapur, U.P., M/s Ankur Enterprises, Leased Area -2.0 ha	MIRZAPUR	Not Applied	Closure Issued
909	Shri Bihari Yadav, R/o- Village- Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav), Proposed of "Building stone (Sandstone) Mine "Project at Arazi No.-597Jha & 597 Tra, Village- Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav) Area 2.545 ha	MIRZAPUR	Not Applied	Closure Issued
910	Shri CEO Uttar Pradesh Expressways Industrial Development Authority(UPEIDA), C-11 Second Floor, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow, U.P. Proposed Sand/Morrum Mining" Project at Gata No.-9/18, 9/19, Village- Nanda Ka Purva, Tehsil- Chail, District- Kaushambi, U.P. (Leased Area-24.280 Ha)	Kaushambi	Not Applied	Closure Issued
911	Shri Chandrika Prasad S/o Late Munnar , Owner, (Lessee), R/o Ibrahimpur Tehsil- Chinar, District- Mirzapur, U.P. Proposed Capacity Expansion Project "Gitti- Stone, Boulder & Khandas ine' at Gata No.- 2098/B of Area- 15.00 Acres (6.07 ha), Village- Bhatauti, Tehsil- Meja, District-Allahabad, U.P., Lease Area- 6.07 Ha	Prayagraj	Not Applied	Closure Issued
912	Shri Chaudhary Ubaid Ahmad Thekedar S/o Shri Shahid Hussain, R/o- Nai Basti Banki, Tehsil- Nawabganj, District- Barabanki, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) & Red Morrum Mining" Project at Gata No.-585, Khand No.-01,at Village- Bhandra, Tehsil-Mauranipur, District Jhansi, U.P. Lease area-2.0 ha , Shri Chaudhary Ubaid Ahmad Thekedar	Jhansi	Not Applied	Closure Issued
913	Shri Dhanpal Singh S/o. Shri Khajan Singh, R/o. Moh. Shankarpur, Ghaziabad and Shri Bramhdatta S/o. Shri Shivdatta R/o. Moh. C-729, Sector-C, Maha Nagar, Lucknow, Mining Project at Gata No. 17Gha, Vill. Pathraur (Nii), Teh. Marihan, Area 4.00 Acre. Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
914	Shri Govind Singh, R/o- Village- Basaratpur, Adalpur, Thiresapur, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Dipali Traders, Proposed of Building Stone (Sand Stone) Mine Project at Arazi No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Dipali Traders, Leased Area - 1.01 ha	MIRZAPUR	Not Applied	Closure Issued
915	Shri Gyanendra Tripathi, Add.- Ward No.- 21, Ashok Nagar, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed Project of "Dolo Stone", (Gitti, Boulder) Mine Project located at Arazi No.- 7536 Ga Mi, Khand No.- 02, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, Leased Area -4.0 ha	SONBHADRA	Not Applied	Closure Issued
916	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
917	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
918	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-1.21Ha)	MIRZAPUR	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
919	Shri Indulata Pandey, R/o- Sahaspur, Tehsil- Chunar, District- Mirzapur, U.P., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 1141, Village- Darhram, Tehsil- Sadar, District- Mirzapur, U.P. (Leased Area-0.607 Ha)	MIRZAPUR	Not Applied	Closure Issued
920	Shri Jagdish Chandra Diwedi S/o. Late Ramrekha Diwedi, R/o. Visundarpur, Civil Lines, Sadar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
921	Shri Jai Ram Yadav S/o Shri Badri Prasad, R/o- Village-Khalishpur, Tehsil- Budhanpur, District- Azmgarh, U.P., M/s Jai Ram Engineers Contractors, Proposed of "Building Stone (Khand, Gitti & Boulder) Mining" Project at located Gata No.-281, Khand No.- 05, Area - 1.780 ha , at Village- Madaurakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Jai Ram Engineers Contractors. Leased Area -1.780 ha	Jhansi	Not Applied	Closure Issued
922	Shri Jamidar Singh S/o. Shri Vikramjit Singh, R/o. Vill. Semara, Khulua, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
923	Shri Jayprakash Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
924	Shri Kadam Raj Singh S/o Late hanu Pratap Singh, R/o- Village-Amaaw Madhupur, District-Jaunpur, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-27, Village- Chaudhraan, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 5.00 Ha	Prayagraj	Not Applied	Closure Issued
925	Shri Manish Kumar, R/o Ward no. 23, Near Main market, Ahraura, Tehsil- Chunar, Mirzapur, U.P., Proposed of Building stone(Sandstone)" Project at Gata No.-519, Village- Ghasipur, TehsilChunar, District-Mirzapur, Uttar Pradesh. (Area : 2.02 ha.)	MIRZAPUR	Not Applied	Closure Issued
926	Shri Manish Ojha, R/o Village- Katieya, Chayal, District - Kaushambi, U.P. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 10/17 & 10/18 over an area of 24.28 Ha situated in Village - Kataieya, Tehsil - Chaval, District - Kaushambi, U.P.	Kaushambi	Not Applied	Closure Issued
927	Shri Manoj Kumar Mishra S/o Shri Mahesh Kumar, R/o- Dudhua, Post & Thana- Utraanv, Tehsil- Handiya, District- Prayagraj, U.P. Proposed of Ordinary Sand Mining Project on River bed of Tons, at Khand No.- 42, Village-From Ganga Tons Sangam to Bhaganpur, Tehsil- Karchhana, District- Prayagraj, U.P. Leased Area -5.00 ha	Prayagraj	Not Applied	Closure Issued
928	Shri Nikhil Jain, R/o- 13- A, unv Block, Shalimarbagh, Delhi, M/s Abundance Toujours Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 03, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)	Jalaun	Not Applied	Closure Issued
929	Shri Nitin Nishad, R/o- 252 C, Nai Basti, Kydganj, District- Prayagraj, U.P. Proposed Capacity Expansion of Sand Stone (Gitte- Pathhar, Khandas, Boulder) mine at Khasra No./Plot No.- 2098, Khand No.- 51A, at Village- Bhatauti, Tehsil- Meja, District- Prayagraj, U.P., M/s Nitin Nishad/90873. Leased Area -2.631 ha	Prayagraj	Not Applied	Closure Issued
930	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District- Jhansi, U.P., Proposed of " Building Stone (Khand, Boulder, Bailast & Gitti)Mining" Project at Gata No.-1619, Khand No.- 03, at Village- Rauni, Tehsil-Mauranipur, District- Jhansi, U.P., Lease area-1.618 ha	Jhansi	Not Applied	Closure Issued
931	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District-Jhansi, U.P., Proposed of " Building Stone (Khand, Gitti, Boulder) Mining" Project at Gata No.-479, 480, Khand No.- 01, at Village-Kanja, Tehsil-Mauranipur, District-Jhansi, U.P., Lease area-2.023 ha.	Jhansi	Not Applied	Closure Issued
932	Shri Rajendra Singh, Owner, R/o- Village- 7/364, Shivpuram, Gora Bazar, Thana- Kotwali Nagar, District- Raebareli, U.P., M/s Jagriti Infratech Pvt. Ltd., Proposed Project of Building Stone, (Sand Stone) Mine Project at Gata No.- 547, Village-Bhojpur Pahadi, Tehsil- Sadar, District- Mirzapur, U.P. (Leased Area-2.01 ha)	MIRZAPUR	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
933	Shri Santosh Kumar Pandey S/o. Shri Lakshmi Narayan Pandey, R/o. Vill. Mahuari Kalan, Thana-Vindhyachal, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 2442 to 2444, 2456, 2458, Vill. Mahuari Kalan, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
934	Shri Santosh Kumar Singh, Village-Lakhanapur, District- Lalitpur, U.P., Proposed for Khand Gitti Mining Project at Araji No.- 09, Village-Lakhanapur, District- Lalitpur, U.P. Area-1.396 Ha	Lalitpur	Not Applied	Closure Issued
935	Shri Satish Yadav S/o - Shri Kartar Singh Yadav R/O- Village and P.O. - Khilli, Thana - Poonch, Tehsil : Moth, Distt: Jhansi, (U.P.), Proposed Project of "Building stone, Khanda - Boulder/ Gitti -Ballast Mining" located at Gata No- 23 (Khand-04), Area 1.30 Ha. in Village Dasna, Tehsil- Moth, District- Jhansi, Uttar Pradesh.	Jhansi	Not Applied	Closure Issued
936	Shri Shivpal Singh S/o- Shri Kartar Singh R/o - Village & Post-Khilli Tehsil- Moth, District- Jhansi (U.P.), Proposed Project of "Building Stone Khanda - Boulder/ Gitti- Ballast Mining" located at Gata No. 455 (Khand No. - 01), in Village- Pachobai, Tehsil- Moth, District- Jhansi, Uttar Pradesh. Area 0.809 Ha.	Jhansi	Not Applied	Closure Issued
937	Shri SidhiNath Singh S/o. Shri Mahadev Singh & Shri Budhiram S/o. Shri Shyama Singh, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1K, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
938	Shri Somesh Bhardwaj S/o Shri Om Prakash Bharadwaj, R/o- Ganj, Mahoba, District-Fatehpur, U.P., M/s Ambey Granite Proposed of Sand/Morrum Mining Project at Guruwal Composite at Gata No.- 53 to 71, 74 to 86, 91, 132 to 134, Khand No. - 01, Village- Guruwal, Tehsil- Khaga, District-Fatehpur, U.P., M/s Ambey Granite, (Lease Area: 50.00 ha)	Fatehpur	Not Applied	Closure Issued
939	Shri Sunil Kumar Pandey S/o. Shri Devi Prasad Pandey, R/o. Bankelal Tandon ji Ki Gali, Wellesellyganj, Distt. Mirzapur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
940	Shri Sunil Kumar S/o Shri Chandan Singh, R/o- H.N.-239/18, Shanti Nagar, Gurgaon, Haryana, M/s The Sunworld Travels Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Gata No.- 4, 5, 16, 17, 18, 25, 48 & 56, Village- Ghazipur, Tehsil-Khaga, District-Fatehpur, U.P., M/s The Sunworld Travels, Lease Area: 15.0 ha	Fatehpur	Not Applied	Closure Issued
941	Shri Suraj Prasad Gupta S/o Shri Kalicharan Gupta, R/o- Kabrai, Tehsil & District- Mahoba, U.P., Proposed of " Building Stone (Gitti , Khanda & Boulder) Mining" Project at Gata No.-745/2, at Village-Makarbai , Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.182 ha.	Jhansi	Not Applied	Closure Issued
942	Shri Suresh Chandra Dani, R/o- Gaujajali, Bichli Haldawani, District-Nainital, Uttar Khand, Proposed of River Bed Sand Mining along river bed of Ganga river, at Gata No.- 1/3, at Village-Sinauli, Tehsil- Kaimganj, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani,Leased Area - 10.177 ha	Farrukhabad	Not Applied	Closure Issued
943	Shri Tarun Gupta S/o Shri Ashok umar Gupta, R/o- 1346 Naya 712, Kunj Bihari Colony, Gwalior Road, Tehsil & District- Jhansi,U.P., Proposed River Bed Sand/Morrum Mining having lease Area 14.00 ha (34.58 acre) along river Betwa in Gata No. - 01, 218 Ka, Village- Kudri, Tehsil-Garautha, District- Jhansi, U.P., Lease Area: 14.00 ha, Shri Tarun Gupta	Jhansi	Not Applied	Closure Issued
944	Shri Vijay Bahadur Singh, Khasra No.-1370, Khand no 04 New 03 Old ,Village -Kulpahad, Tehsil-Kulpahad, District- Mahoba, U.P., Lease area-2.024 ha	Mahoba	Not Applied	Closure Issued
945	Shri Virendra Kumar Singh, R/o- Village- Kudaran,Tehsil- Chunar, District- Mirzapur, U.P.,Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.616 ha	MIRZAPUR	Not Applied	Closure Issued
946	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- 178, CP Mission Compound, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-23, Khand No.- 07, at Village-Dasna, Tehsil-Moth, District- Jhansi, U.P., Lease area-2.00 ha.	Jhansi	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
947	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- B-178, c.p. Mission Compund, Jhansi, U.P., M/s Raj Construction Company, Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-173, Khand No.- 01, at Village- Dhawar, Tehsil-Moth, District - Jhansi, U.P., M/s Raj Construction Company, Lease area-2.832 ha.	Jhansi	Not Applied	Closure Issued
948	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P Proposed of "Sand Stone (Khanda, Gitti & Red Morrur) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha	SONBHADRA	Not Applied	Closure Issued
949	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P. Proposed of "Sand Stone (Khanda, Gitti & Red Morrur) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha	SONBHADRA	Not Applied	Closure Issued
950	Smt. Khushbu Yadav W/o Shri Neelesh, R/o- 17, Kamal Residency, Shivaji Nagar, District- Jhansi, U.P., M/s Brij Construction Company, Proposed of " Building Stone (Khanda, Boulder & Gitti) Mining" Project at Gata No.-244, Khand No.-01, at Village-Musawali, Tehsil-Moth, District- Jhansi, U.P., M/s Brij Construction Company, Lease area-1.821 ha	Jhansi	Not Applied	Closure Issued
951	Smt. Kusum Kali, R/o-Village - Baluwa Bajahur, Tehsil- Chunar, District- Mirzapur, U.P. Proposed Project of Building Stone, (Sand Stone mining) Mine Project at Gata No./Khasra No.- 258, Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P., (Leased Area-0.7 ha)	MIRZAPUR	Not Applied	Closure Issued
952	Smt. Lakshmi Devi W/o. Shri Ashok Kumar Yadav, R/o. Moh. Ghurahupatti, Civilin Line, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
953	Smt. Lalli, Owner, R/o- Village- Dhuria, Tehsil- Chunar, District- Mirzapur, U.P., Proposed for Building Stone (Sand Stone) Mine, at Gata No.- 177, Village- Dhuria, Tehsil- Chunar, District- Mirzapur, U.P.(Area: 1.01 Ha)	MIRZAPUR	Not Applied	Closure Issued
954	Smt. Madhurima Singh W/o. Shri Akshya Pratap Singh, R/o. Vill. & Post Jamo Gauriganj, Distt. Amethi, Mining Project at Gata No. 01, Vill. Dhuriva, Teh. Chunar. Area 2.50 Acre. Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
955	Smt. Manju Kushwaha. 429, Bada Gaon Gate, Teachers colony, Jhansi, 284001, Diaspore-Pyrophylyte Mining project at Plot No. 1002, Village- Parvasi, Tehsil & District Jhansi. 10.12 Ha	Jhansi	Not Applied	Closure Issued
956	Smt. Meela Devi W/o Shri Umashankar Vill: & Post Sikhad, Tesil Chunar, Distt: Mirzapur, UP, Sand Stone Mine' project at Gata no. 187Mi, Village Madfa Teshil Chunar, Distt: Mirzapur, UP Leased area 1.5175 ha.	MIRZAPUR	Not Applied	Closure Issued
957	Smt. Mihtilesh Kumari W/o Shri Chiraunji Lal, R/o- Chandradcepa, Jangi Road, Tehsil- Sadar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.-36/6/5, at Village- Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Leased Area -0.809 ha	MIRZAPUR	Not Applied	Closure Issued
958	Smt. Neelam Singh W/o. Shri Ghanshyam Singh, R/o. Ghasipur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 485 & 486, Vill. Patti Kalan, Teh. Chunar. Area 2.50 Acre. Distt. Mirzapur	MIRZAPUR	Not Applied	Closure Issued
959	Smt. Reeta Singh W/o Shri Vijay Bahadur, R/o- Village- Sinhapur, Post- Saaripur, Tehail-Aurai, District- Bhadohi, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-25, Village- Kabra to Diha and Kakra to Jamunipur, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 4.00 Ha.	Prayagraj	Not Applied	Closure Issued
960	Smt. Sunita Singh, R/o- Village-Tiyara, District Chandauli, Uttar Pradesh, Proposed of Building Stone (Sandstone) mine at Araji/Gata No.- 88, village Kukuhipur, Tehsil- Chunar, District- Mirzapur, U.P., Area- 2.424 ha.	MIRZAPUR	Not Applied	Closure Issued
961	Smt. Sushila Devi, Owner, Village-Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine" Project at Araji No.-428, at Village-Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. Lease area-1.414 ha.	MIRZAPUR	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
962	Sri Radhika Raman Yadav, Thekedar, Village Lighaura, Tehsil Garautha, District-Jhansi, U.P., Khanda, Gitty/Boulders (Building stone) project at Gata no./Araji no./Plot no. 1098, Khand-01, at Village Sakarar, Tehsil Mauranipur, District-Jhansi, Lease area 1.618 ha. M/s Radhika Raman yadav thekedar	Jhansi	Not Applied	Closure Issued
963	Sri Sanjay Singh S/o. Shri Jhagadu Singh, R/o. Hinauti Mafi, Rastogi Talab, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38 & 01, Vill. Kudaran & Basdih, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
964	Sri. Sujeet Bahadur Singh, S/o Sri Hari Har Singh, Village-Sersa, Tehsil-Moth, Jhansi, U.P., EC for Stone Ballast/Khanda Boulder Mine at Araji No. 19, Village-Paraicha, Tehsil-Moth, Jhansi, U.P.	Jhansi	Not Applied	Closure Issued
965	Sukirti Singh W/o Sh. Ramkishore Singh Gata No.-93, Khand No.- 07, Village- Bari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.012 ha)	Mahoba	Not Applied	Closure Issued
966	Wakar Fatima Usmani W/o Md Shoyeb Gata No.- 2702, Khanda No.-03 New, Area-2.024, Village- Pahara, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	Closure Issued
967	Shri Amrita Singh W/o. Shri Vishal Singh, R/o. House No. J-12/15 H-3, Bauliyabag, Ramkatora, Chetganj, Sadar, Distt. Varanasi, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	Not Applied	Closure Issued
968	EC of the Proposed Sand Minor Mineral Mines at Gata No.-228 over an area of 20.469 ha, Village-Bidauli, Distt.- Shamli, M/s Deep Builders	Shamli	Not Applied	Closure Issued
969	M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad, Tehsil and District Saharanpur	Saharanpur	Not Applied	Closure Issued
970	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil-Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh, Nai Dilli	Saharanpur	Not Applied	Closure Issued
971	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana	Saharanpur	Not Applied	Closure Issued
972	Project of Building Stone (Sand, Bajri & Boulder) Mining Project at Gata No.- 179/2, Village-Rahna, Tehsil-Behat, District- Saharanpur, U.P. (Leased Area-3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Maida Mill Phatak, Thana-Qutubsher	Saharanpur	Not Applied	Closure Issued
973	River Bed Ordinary Sand mining at River Jauraha at Gata No. 947, Village- Manjha, Tehsil-Nighasan, District-Kheri, U.P. (Leased Area-11.809 ha)	Lakhimpur Kheri	Not Applied	Closure Issued
974	Sand Mining Project at Khasra No.-257 Ka, Village- Dhanwan, Tehsil-Biswan, Distt.- Sitapur, U.P., M/s Saini Traders	Sitapur	Not Applied	Closure Issued
975	Sand Mining Project at Gata No.- 609Ka, 610Ka, Village- Kyotana Hardopatti, Tehsil- Laharpur, Distt.- Sitapur, U.P., M/s Radhey Construction,	Sitapur	Not Applied	Closure Issued
976	Proposed "Ordinary Sand Mining" Project In Sharda River at Gata No.-8 Ka/ 195, Village- Ratauli, Tehsil- Laharur, District-Sitapur, U.P., (Leased Area: 8.0 Ha)	Sitapur	Not Applied	Closure Issued
977	Proposed "Ordinary Sand Mining" Project at Gomti River at Gata No.-337 Mi & 330, Village- Ajizpur, Tehsil- Mishrikh, District-Sitapur, U.P., M/s Bharat Construction (Leased Area:5.12 Ha)	Sitapur	Not Applied	Closure Issued
978	Proposed "Ordinary Sand Mining" Project at Sharda River at (Khand- Aa) Gata No.-8 Ka/195,, Village- Ratauli, Tehsil- Laharpur, District-Sitapur, U.P., M/s Abhaya Pratap Singh (Leased Area:8.782 Ha)	Sitapur	Not Applied	Closure Issued

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
979	Shri Subedar Yadav S/o Late-Pitamber Yadav ,Vill-Dadwa,Post-Rajgadh, Dist-Gorakhpur Mining Project-Address- Total Area25.0hect. of Gata No.-1150 of Vill-Narayanpur, tehsil-Dhanghata, District-Sant Kabir Nagar	Sant Kabir Nagar	Not Applied	Closure Issued
980	M/s Anil Sing, Gata No 767, Village-Sahbadiya Sultanpur, Tehsil-Sagari, District-Azamgarh	Azamgarh	Not Applied	Closure Issued
981	Shri Dev Narayan, Proposed River Bed Sand/ Morrum Mining Project from Rapti River bed, for located at Block No.-02, Gata No.- 04, Village- Tal Mahulani, Tehsil-Campianganj, District-Gorakhpur, U.P., Lease Area: 5.0 ha	Gorakhpur	Not Applied	Closure Issued
982	Shri Rakesh Chauhan, Owner, Proposed Project of riverbed Ordinary Sand Mining on the riverbed of Rapti River located at Gata No.-10/2, Block No.- 02,Village- Nadua Lalpur Ehatmali, Tehsil- Sadar, District- Gorakhpur, U.P., (Lease Area: 5.0 ha)	Gorakhpur	Not Applied	Closure Issued
983	Shri Sanjay Kumar Maddeshiya S/o Shri Shivnath Prasad, Proposed Ordinary Sand Mining Project from Ganghra river for at Gata No.- 648, Village- Malauli, Tehsil- Gola, District-Gorakhpur, U.P.,Leased Area -5.0 ha,	Gorakhpur	Not Applied	Closure Issued
984	Shri Shrimati Rajni Shahi, Proposed Project of Ordinary Sand Mining Project on the riverbed Ghaghra River at Gata No.- Gha, Block No.-04, Village-Ratanpura, Teshsil-Gola, District-Gorakhpur, U.P., M/s Aarchis Enterprises, Lease Area: 5.0 Ha	Gorakhpur	Not Applied	Closure Issued
985	Shri Sandhya Pandey W/o Shri Dinesh Pandey, Proposed of Sand Mining Project from River Bed of Rohin river at Gata No.- 247 Ga,at Village- Baikunthpur, Tehsil- Nautanwa, District- Maharajgaj, U.P.,Leased Area -5.475 ha,	Maharajganj	Not Applied	Closure Issued
986	Shri Mohammad Arif,Owner, Gohar Neariya, District- Pilibhit, U.P.	Pilibhit	Not Applied	Closure Issued
987	Shri Mahendra Kumar Agarwal S/o Babulal Agarwal, R/o- Ward No.- 04, Tilak Nagar Khatima,Udham Singh Nagar	Pilibhit	Not Applied	Closure Issued
988	Shri Anuj Bansal, HN-30, Qazi Zadgan, Moh- Katarmal, Tehsil-Chandpur, District- Bijnor, U.P., M/s Bansal Bricks	Bijnor	Not Applied	Closure Issued
989	Shri Pankaj Vesh S/o Shri Ashok, 191, Katarmal, Tehsil-Chandpur, District- Bijnor, U.P., M/s Sagar Bricks Works	Bijnor	Not Applied	Closure Issued
990	Shri Rajesh Kumar Gupta, R/o- Mohalla- Nausar, Jalalabad District- Shahjahanpur,U.P.	Moradabad	Not Applied	Closure Issued
991	Shri Malkit Singh, R/o- Math Khera, Tehsil- Swar, District-Rampur, U.P., M/s Baba Deep Singh Enterprises	Rampur	Not Applied	Closure Issued
992	Shri Abhay Pratap Singh S/o Shri Arun Pratap Singh,R/o- Murhas, Post-Jaitpur, Tehsil & District- Farrukhabad, U.P. Proposed "Soil Excavation" Project at Gata No.-942, 945, 984, Village-Gagoli, Tehsil- Sadar, District-Farrukhabad, U.P., (Leased Area-1.2510 Ha)	Farrukhabad	Not in Operation	Direction issued to remain close
993	Shri Bhupendra Singh S/o Shri Ramratn Singh, R/o- Manohar Nagar, Pikhana, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-04, Village- Meerpur, Tehsil -Farrukhabad, District-Farrukhabad, U.P., (Leased Area-1.1980 1.1980 Ha)	Farrukhabad	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
994	Shri Anil Kumar S/o Shri Ranjesh, R/o- Village-Aakhoonpur Raipur Khas,Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-313,Village-Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P, (Leased Area-0.3280 Ha)	Farrukhabad	Not in Operation	Direction issued to remain close
995	Shri Siddharth S/o Shri Shashi Kumar, Village- Lohaie, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-496, 527, 902 Mi, 1100, 1101, 865, 1114, located in Village- Purauri,Tehsil- Kaimganj, District- Farrukhabad, U.P. (Leased Area-1.4126 Ha)	Farrukhabad	Not in Operation	Direction issued to remain close
996	Ajit Singh Malhotra khand no 7,17,18,21,23,25,27,28,29,30,35,37,38,40,177,176Mi, Area 62.48 acre, Vill. Amlaur Khadar, Teh. Pailani, BANDA,210126	Banda	Not in Operation	Direction issued to remain close
997	BRAJESH TIWARI Kolawalraipur, Gata No-721, 722, 723, Naraini Banda	Banda	Not in Operation	Direction issued to remain close
998	Kamlesh Sahu (Shri Ashish Yadav), R/o- Village- Palar, Badagaon, Distt.- Jhansi, U.P., Shamsherpura Sand Mine on Betwa River located at Gata No. 01 Village - Shamsherpura, Tehsil- Teharauli, Distt.- Jhansi , U.P., (Leased Area-12.140 Ha)	Jhansi	Not in Operation	Direction issued to remain close
999	M S Infra Developers, (Old Name S G PROJECTS LIMITED Owner Neha Singh R/o- 613, Jasmine Tower 31, Shakespeare saraini, Kolkata, West bangal-700071) Khand No./ Gata No. 60 at, Village Sadikhadar, Tehsil Pailani, District Banda (U.P.). Area 18.0 ha	Banda	Not in Operation	Direction issued to remain close
1000	M/s Moti Construction Company, R/o- 405 Kh, Naya Patel Nagar, Tehsil- Orai, Distt.- Jalaun, River Sand Mine, at Khasra No.- 698K, 699 & 721, Village- Katri Ludhwa Khera (Rani Ghat), Tehsil - Sadar, District.- Kanpur, U.P.,M/s Moti Construction Company, (Leased Area-21.58 Ha)	Kanpur Nagar	Not in Operation	Direction issued to remain close
1001	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi, Stone Mining Project at Vill-Madwari, Distt-Lalitpur, U.P. (Leased Area-3.583 Hac)	Lalitpur	Not in Operation	Direction issued to remain close
1002	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi-110008, Sand Stone Mining at Vill-Madwari, Distt-Lalitpur,U.P.(Leased Area-4.127 Hac)	Lalitpur	Not in Operation	Direction issued to remain close
1003	M/s S.S Brothers & Company, Owner, R/o- 107 a, Mori, Daraganj, District- Allahabad, U.P., River Bed Sand Mining in River Tons, at Zone No/ Gata No./ Khand No.- 08, Area- 8.0 ha(19.76 Acres) at Village-Kachara, Mishrpur, Nagarwar, Tehsil- Bara, District- Allahabad, U.P., M/s S.S Brothers & Companyn Lease Area- 8.0 ha	Prayagraj	Not in Operation	Direction issued to remain close
1004	M/s. Asha Ram Contractors, Prop. Shri Asha Ram S/o. Late Satyanarayan, R/o. Vill. Bahuti (Parmapur), Thana Lalganj, Tehsil Marihan, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/3, Vill. Baisukhiya, Sadar. Area 12.35 Acre. Distt. Mirzapur	MIRZAPUR	Not in Operation	Direction issued to remain close
1005	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 105/2, Vill. Manjhar Kalan, Tehsil Chunar. Area 12.35 Acre. Distt. Mirzapur	MIRZAPUR	Not in Operation	Direction issued to remain close
1006	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/5, Vill. Baisukhiya, Sadar. Area 12.35 Acre. Distt. Mirzapur	MIRZAPUR	Not in Operation	Direction issued to remain close
1007	M/s. Krishna Enterprises, Prop. Shri Dayashankar Upadhyay S/o. Late, Dalsringar Upadhyay, R/o. Kolhar, Kotawali Dehat, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/4, Vill. Baisukhiya, Sadar. Area 12.35 Acre. Distt. Mirzapur	MIRZAPUR	Not in Operation	Direction issued to remain close
1008	M/s. Rakesh Kumar Pandey, Prop. Shri Rakesh Kumar Pandey S/o. Shri Lalmani Pandey, R/o. Moh. D.J. Colony, Tarakapur, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/1, Vill. Gogaon, Sadar, Area 12.35 Acre. Distt. Mirzapur	MIRZAPUR	Not in Operation	Direction issued to remain close
1009	M/s. Sadguru Suppliers, Prop. Shri Alokdhara Dubey S/o. Shri Jay Prakash Dubey, R/o. Chhapka, Thana-Robertganj, Distt. Sonbhadra, Mining Project at Gata No. 997Mi, Village Sindhora, Teh. Sadar, Area 4.50. Distt. Sonbhadra	MIRZAPUR	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1010	M/s. Shri Ramayan Construction, Smt. Dayawati Singh W/o. Rajendra Prasad Singh, R/o. Krishnapuri Colony, Bharuhana, Post Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/2, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	Not in Operation	Direction issued to remain close
1011	M/s. Shubham Udyog, Shri Shubham Raj Singh S/o. Shri Tilakraj Singh, R/o. Vill. Bhaurupur, Ajagana, Thana Jigana, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 9Gh/2, Vill. Khaira, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	Not in Operation	Direction issued to remain close
1012	M/s. Vidhata Associates, Prop. Smt. Madhuri Singh, W/o. Shri Ravindra Kumar Singh, R/o. Champa Kunj, Nagawan, Lanka, Sadar, Distt. Varanasi, Sand Mining Project at Gata No. 140/1, Vill. Basaratpur, Tehsil Chunar, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	Not in Operation	Direction issued to remain close
1013	Mamrej Construction Pvt. Ltd., Director Shri Harishankar Dubey S/o. Shri Nathuni Dubey, R/o. Flat No. 84, Balaji Nagar Colony, Samane Ghat, Thana Lanka, Distt. Varanasi, Mining Project at Gata No. 118Mi, Vill. Lahaura, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	Not in Operation	Direction issued to remain close
1014	Mr. Shriran Panday, Owner, S/o Shri Hanuman Prasad Panday, R/o Village- Vardiya, Tehsil- Rabertsganj, Distt.- Sonbhadra, U.P., M/s Kaimuranchal Stone Crushing Company, EC for Gitti/Boulder (Dolo Stone) at Araj No. 921 K at Village- Vardiya, Tehsil- Rabertsganj, Sonbhadra U.P. M/s Kaimuranchal Stone Crushing Company.	SONBHADRA	Not in Operation	Direction issued to remain close
1015	Ram Karan Misra Contractor, Gata No. 199, Khand No. 04 Naya, Kumhaura Maff, Teh. & Dist. Mahoba	Mahoba	Not in Operation	Direction issued to remain close
1016	Shalendra Yadav, Sand/Morrum mining along River Yamuna, Khand No. 31/4, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh(Lease Area- 36.437 ha, Production Capacity-5,82,912 m3/annum)	Hamirpur	Not in Operation	Direction issued to remain close
1017	Shri Abhishek Singh S/o Shri Jai Prakash Singh, R/o- Village- Shivpuri, Thana- Khakhareru, Tehsil- Khanga, District- Fatehpur, U.P. Proposed River Bed Sand/ Morrum Mining at River Yumana Project at Khand No.- R-3, Gata No- 34 mi, 54, 55, 97, 96, 56, 53, 35, 95, 57, 58, 52, 51, 92, 91, 59, 60, 50, 89, 90, 62, 61, 49, Village- Ranipur, Tehsil- Khaga, District- Fatehpur U.P. Lease Area- 34.41 ha	Fatehpur	Not in Operation	Direction issued to remain close
1018	Shri Achintay Karvariya S/o Shri Kapil Muni Karvariya R/o - 1184 Malviya Nagar, Thana-Atarsuiya, Tehsil-Sadar, District- Prayagraj, U.P. Proposed Sand/ Moram Mining From Yamuna Riverbed Located at Khand No. 14/07 To 14/10, Village- Katri, Tehsil- Manjhanpur District- Kaushambi(U.P.) Lease Area- 17.0	Kaushambi	Not in Operation	Direction issued to remain close
1019	Shri Ajay Kumar Kattiyar, Owner R/o- 117/721 Q-Block, Kakadev Sarada Nagar, Naveen Nagar, District- Kanpur Nagar,U.P., M/s New Pooja Construction, Total Area- 22.0 Acres (8.906 Ha),Effective Workable Area-17.30Acres (7.012 Ha), River Sand/Morrum Mining Project at Gata No.- 1782, 1783, Khand No.- 02, Village- Mohana, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned L	Jalaun	Not in Operation	Direction issued to remain close
1020	Shri Ajay Lal, S/o Shri Ram Chandra Patel, R/o Chitauri, Post-Jasra, Thana- Choorpur, District-Allahabad, U.p. Proposed river bed Sand Mining from Yamuna River at Zone No./Plot No. 12, Village/Ghat-Deoria, Bikar and Iradatgang, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1021	Shri Akarshit Sharma S/o Sanjeev K. Sharma, H. No.- 74, C.O.D. Farm Jwalanagar, Vikas Nagar, Tehsil-Sadar, Distt.- Rampur, U.P., M/s Green India Consultina Pvt. Ltd., Pachauro Sand / Morrum Mine on Sukhnai River located at Gata No. 968, 796, 797, 1102 at Village - Pachauro, Tehsil- Mauranipur, Distt.- Jhansi, U.P., (Leased Area-8.093 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1022	Shri Akarshit Sharma, Address: H.No.-74, C.O.D. Farm, Jwalanagar, Vikash Nagar, Tehsil- Sadar, District- Rampur, M/s Green India Consultina Pvt. Ltd., Luhargaon Sand Mine On Betwa River at Khand No.- 01, Village- Luhargaon, Tehsil- Tahrauli, District- Jhansi, U.P.,M/s Green India Consultina Pvt. Ltd., (Leased Area-12.14 Ha)	Jhansi	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1023	Shri Alok Dhar Dubey S/o Shri Prakash Dhar Dubey, R/o- Chhapka, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed of Building Stone (Sand Stone) with the average production capacity of 18,200 Cubic meter/ Year at Gata No./Araji No.-997mi, at Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P., Leased Area -1.82 ha	MIRZAPUR	Not in Operation	Direction issued to remain close
1024	Shri Aman Deep Singh S/o Shri Ranjeet Singh, Katghar, Veer Shah Hazari, Moradabad- 244001, M/s A.D. Agro Foods Pvt. Ltd., Tharro Sand Mine on Betwa River located at Gata No. 01, 319, Village - Tharro, Tehsil- Garautha, Distt.- JHANSI, U.P., M/s A.D. Agro Foods Pvt. Li, (Leased Area-20.234 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1025	Shri Anirudha Singh, Owner, R/o- 860 C.P. Mission Compound, Tehsil- Sadar, District-Jhansi, U.P., M/s Friends Enterprises, Proposed of "Building Stone (Khand, Gitti & Boulder) Mine" Project at Gata No.- 1293, Khand No.- 02, at Village- Karari, Tehsil- Sadar, District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	Not in Operation	Direction issued to remain close
1026	Shri Arun Kumar Mishra, M/s Dijiya Mining Corporation Pvt. Ltd., Vishnupuri Annex Indore "Korra Kanak" Sand/Morrum Mining Project over an area of 40.48 ha, (Khand No.- 03, Gata No.- 383 Mi, 391) near Village-Korra Kanak, Tehsil & District- Fatehpur, U.P.	Fatehpur	Not in Operation	Direction issued to remain close
1027	Shri Arun Kumar S/o Late Shri Ram Vilas Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazabad, U.P. Sand/ Morrum from river bed of Yamuna, at Zone No./ Gata No./ Khand No.- 11/15 and 11/16, Area 24.28 Ha(60.00 Acres), at Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., M/s Rishab Herbal Pvt Ltd. (Leased Area-24.28 Ha)	Kaushambi	Not in Operation	Direction issued to remain close
1028	Shri Arun Kumar Tripathi (Partner) S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. of TCI, chandanpur, Thana- Maduwadih, Sadar, District- Varanasi (U.P.), Proposed Building Stone (Sandstone) mine, at Gata No./Araji No. /Plot no. - 141) at Village- Chiraiya, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh of M/s Sriram Infrastructure., Lease Area- 2.02 ha	MIRZAPUR	Not in Operation	Direction issued to remain close
1029	Shri Arvind Kumar Nagayach, Owner, R/o- 808 Ramnagar Ajnaari Road, Railway Crossing K pass, Orai, District- Jhansi, U.P., M/s Nikhil Enterprises, Proposed of "Building Stone (Khand, Gitti & Boulder) Mine" Project at Gata No.-515, Khand No.- 04, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	Not in Operation	Direction issued to remain close
1030	Shri Ashish Yadav S/o Ram Pratap, R/o- Village- Palar, Badagaon, Tehsil & District- Jhansi, U.P., M/s Green India Consultina Pvt. Ltd., Chelra Sand Mine on Betwa River at Khand No.- 1055, 1107, Villgae- Chelra, Tehsil- Moth, District-Jhansi, U.P., M/s Green India Consultina Pvt. Ltd. (Leased Area-16.187 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1031	Shri Ashok Kumar Rai, Prop., M/s Maa Betwa Trading Company, R/o Village-Badora, Post-Ghisauli, District-Jhansi, U.P., Sand/Moram mining at Araji/Gata No. 278 & 293, Village-Teharka, Tehsil-Garautha, District- Jhansi, U.P. (Leased Area-20.234 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1032	Shri Bhupendra Singh, Owner, R/o- Village-Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-01, Village-Pachauni, Tehsil & District- Lalitpur, U.P., Leased Area -2.023 ha	Lalitpur	Not in Operation	Direction issued to remain close
1033	Shri Bishan Singh S/o Ghanaram, R/o- 650, C.I.C. Campus Jhokan Bagh, Jhansi, U.P., M/s Ghanarm Infraengineers Pvt. Ltd. Proposed River Bed Sand Mining Project from Yamuna River for M/s Ghanarm Infraengineers Pvt. Ltd. located at Khand No.- SG- 01, Gata No.- 191, 272, 378, 379, 380, 293/2, Village- Sangolipur Garha, Tehsil- Khanga, District- Fatehpur, U.P., Sanctioned Lease Area- 31.57 ha (78.0 acre),	Fatehpur	Not in Operation	Direction issued to remain close
1034	Shri Bishan Singh S/o Shri Ghanaram, Director, For- Ghanaram Infra Engineers Pvt. Ltd., R/o 818 west Patel Nagar, New Delhi, Proposed Sand/Morrum Mining Project for M/s Ghanaram Infra Engineers Pvt. Ltd., located at Gata No./Zone No./Khand No- 01 Ka, Village- Kukargaon, Tehsil- Tehrauli, District- Jhansi, U.P., (Leased Area-30.361 Ha)	Jhansi	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1035	Shri Bishan Singh, R/o- 240/4A, Civil Lines Kachahari Chauraha, Tehsil- Jhansi, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 240, Khand No.- 03, Village- Hamanpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 13.360 ha)	Jalaun	Not in Operation	Direction issued to remain close
1036	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmपुरi Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s Eureka Mines and Minerals LLP located at Gata No.-747 (Khand No.- 01), Village- Pathreta, Tehsil- Kalpi, District- Jalaun, Uttar Pradesh. Sanctioned Lease Area-40.02 Ha	Jalaun	Not in Operation	Direction issued to remain close
1037	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmपुरi Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, River Bed Sand Mining Project from Yamuna River of M/s Eureka Mines and Minerals LLP located at Gata No.-1598 Cha, Village- Samuhi, Tehsil- Ghatampur, District- Kanpur Nagar (Leased Area-27.5 Ha)	Kanpur Nagar	Not in Operation	Direction issued to remain close
1038	Shri Deepak Changani S/o Shri Chetan Lal, Owner, R/o- H.No.-1042, C/C Camapus, Jhokan Bag, Tehsil & District- Jhansi, U.P. Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha), Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha)	Jhansi	Not in Operation	Direction issued to remain close
1039	Shri Deepak Chaurasia R/o 393/161, Ashok Nagar Allahabad UP Proposed Cluster of Mines of Bhatauti Gitti, Patthar & Boulder Mining project at plot no- 2062/86, plot no- 2089/87, plot no-2089/88, plot no -2089/89 plot no2089/90, plot no2089/91, plot no2089/92, (Area- 36.82 Ha or 91 Acre) at Village - Bhatauti Tehsil - Maja, District - Allahabad, UP.	Prayagraj	Not in Operation	Direction issued to remain close
1040	Shri Dev Jhoti Das, Moh.- Vidhyanchal, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Project of Building Stone, (Sand Stone) Mining Project at Gata No.- 307/4, Area-0.80 ha, Moh.- Village Kamapur Kalan, Tehsil- Lalganj, District- Mirzapur, U.P., (Leased Area-0.80 ha)	MIRZAPUR	Not in Operation	Direction issued to remain close
1041	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Saksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for M/s Saksham Contractors Suppliers, located at Gata No.- 2513, 2629, Khand No.- 02, Area-20.242 ha (50.00 Acres) Village- Kharka, Tehsil- Orai, District- Jalaun, U.P. Lease Area: 20.242 ha	Jalaun	Not in Operation	Direction issued to remain close
1042	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Shaksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for , located at Gata No.- 317 Mi, Khand No.- 03, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P., M/s Shaksham Contractors Suppliers (Leased Area-20.242 Ha)	Jalaun	Not in Operation	Direction issued to remain close
1043	Shri Dharendra Kumar Dwivedi, S/o Shri Ramesh Chandra Dwivedi, R/o 115C/2B/1, Tarakutir Road, Lukarganj, Thana-Khuldabad, District- Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No.11, Village/Ghat-Birwal, Kainua, Tehsil-Bara, District- Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1044	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-0.909 Ha)	MIRZAPUR	Not in Operation	Direction issued to remain close
1045	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil- Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Khand No.- V/1, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P. (Leased Area-2.02 Ha)	MIRZAPUR	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1046	Shri Harivansh Singh S/o- Bagholan, R/o Village- Ghaghara, Post- Ghaghara Tehsil - Dudhi District -Sonbhadra (U.P.) , Proposed Project of riverbed "Sand/ Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 6400k, 6400kh, area- 1.876 ha in Village- Ghaghara, Tehsil- Dudhi, District- Sonbhadra, Uttar Pradesh	SONBHADRA	Not in Operation	Direction issued to remain close
1047	Shri Harsh Kochar, C-1, & C-2, Industrial Estate, Jhansi, M/s J.K. Minerals, Proposed for Diaspore- Pyrophyllite Mining Project at Khasra No.- 1340, 1344, 1345, 1339, 1328, and Bawal Tanda 421, 422, at Village- Palar, Bewal & Tanda, Tehsil- Jhansi, U.P.,(Leased Area 72.50 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1048	Shri Indrasan Maurya S/o Bhrigunath, R/o-Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District- Kaushambi, U.P Proposed river bed Sand/Morrum from river bed Yamuna at Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District- Kaushambi, U.P.,Lease Area: 9.0 Ha	Kaushambi	Not in Operation	Direction issued to remain close
1049	Shri Jai Hind Singh Bundela, Owner,R/o- Village-Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01,Khand No.-02 , Village-Pachauni, Tehsil & District- Lalitpur, U.P.,Leased Area -1.618 ha	Lalitpur	Not in Operation	Direction issued to remain close
1050	Shri Jitendra Singh, R/o-Village- Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Proposed River Bed Sand Mining Project at Gata No.-28, 67, 73, 76, Khand No.-02, Village- Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area -14.0 ha)	Jhansi	Not in Operation	Direction issued to remain close
1051	Shri Kailash Chand, E7 M708, Arera Colony, Bhopal, M.P., M/s R.S.I. Stone World Pvt. Ltd., Devri Sand Mine on Dhasan River located at Gata No 381/10, 332/1, Village - Devri, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s R.S.I. Stone World Pvt. Ltd., (Leased Area-21.044 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1052	Shri Kalpanal Karwaria, Owner, R/o- 1203, Ahiyapur, Malwiya Nagar, Distt.- Allahabad, U.P., M/s K.K Associates Morrum Mining at Yamuna river, Khand No.-16/2 & 16/3, Village- Mahewa, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., M/s K.K Associates, (Leased Area-20.23 Ha)	Kaushambi	Not in Operation	Direction issued to remain close
1053	Shri Kamlesh Kumar Singh, R/o- Para V.W, Dhanupur, Tehsil- Handiya, District-Prayagraj, U.P. Proposed Project of Building Stone (Gitti, Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 7 & 8, Village- Surwadlapur, Tehsil-Meja, District- Allahabad, U.P., (Leased Area-2.631 ha)	Prayagraj	Not in Operation	Direction issued to remain close
1054	Shri Karan Singh Rathore S/o- Bharath Singh Rathore, A/49 Basant Vihar Panchayawala, Near Raysal School, Jaipur, Vaishali Nagar, Rajasthan, M/s Shri Kuberkamna Marbles Pvt. Ltd., Mailwara Sand Mine on UR River located at Gata No. 950, 966 at Village - Mailwara, Tehsil- Mauranipur, Distt- Jhansi, U.P., (Leased Area-14.164 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1055	Shri Kaushal Kishore Soni, Owner,R/o-Village- Balargua, Talbehat, District-Lalitpur, U.P., M/s Natraj Builders, Proposed for River Sand Mine at Khasra/Araji No.-391, Village- Balargua, Talbehat, District-Lalitpur, U.P., M/s Natraj Builders.(Area: 3.238 Ha)	Lalitpur	Not in Operation	Direction issued to remain close
1056	Shri Kesri Nandan Singh, S/o Sri Rama Shankar Singh, R/o Vastu Nagar Haweliya Jhansi, Tehsil Phoolpur, Distt: Allahabad. Morrum nine Katri (Khand 14/11 to 14/12) Vill: Katri, Teshil Manjahanpur Distt: Kaushambi- 24.28 ha	Prayagraj	Not in Operation	Direction issued to remain close
1057	Shri Lakshmi Shankar,Adwaha, Post- Muhara, Tehsil & District- Lalitpur, U.P., Proposed for Khand, Gitti Mining Project at Araji No.-02/1, Khand- 02, Village- Lakhanpura, Tehsil- Lalitpur,District-Lalitpur,U.P., Lease area- 2.550 ha.	Lalitpur	Not in Operation	Direction issued to remain close
1058	Shri Maheep Kumar Ojha S/o Shri Ramdeo Prasad Ojha, Village- Dhushah, Tehsil- Balrampur, District-Balrampur, U.P., M/s Bindu and Ram Construction Company, Proposed River Bed Sand Mining Project from Betwa River for M/s Bindu and Ram Construction Company, located at Gata No.- 1396 Ga and Khand No.- 03, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., Sanctioned Lease Area: 20.242 Ha , Effective Ar	Jalaun	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1059	Shri Mahip Singh, R/o- Bishen Ka Pura, Post-Dohriya Uruwa, Tehsil-Meja, District- Prayagraj, U.P. Proposed for ordinary sand mining from river bed of Ganga river at Khand No.- 30, at Village- Paranipur- II (Bara Shiv Temple to High Tension Line Tower) & Imlauti, Tehsil- Meja/ Handiya, District- Prayagraj, U.P., M/s Mahip Construction/88944, Leased Area-5.0 ha	Prayagraj	Not in Operation	Direction issued to remain close
1060	Shri Mayank Tomar, Lesses, i26, Bapu Nagar, Bhilwara, Rajasthan, Dhawaker River Sand/Morrum Mine at Khasra No.-1984 & 2009, at Village- Dhawaker, Tehsil- Mauranipur, District- Jhansi, U.P., (Leased Area-12.14 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1061	Shri Mohd. Asif Usmani S/o Mohd. Mukwil Usmani, R/o- A 1068/5 G.T.B. Nagar, Karaili, District- Allahabad, M/s Bharat Earth Movers Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Bharat Earth Movers, located at Khand No.- 15/45 to 15/46, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 ha (60 Acre), Effective Area- 18.88 ha (46.65)	Kaushambi	Not in Operation	Direction issued to remain close
1062	Shri Nagebdra Singh, R/o - MIG-02 Mahabalipuram, Kanpur Nagar, U.P., M/s Vaishnavi Enterprises, River Ordinary Sand Mining at Araj/Gata/Khand No.-2Mi, Area 26.00 Acre (10.50 Ha) , Village- Katari Sunaudha, Tehsil- Bihaur, Distt.- Kanpur Nagar, U.P., M/s Vaishnavi Enterprises. (Leased Area-10.50 Ha)	Kanpur Nagar	Not in Operation	Direction issued to remain close
1063	Shri Nirmal Kant Tiwari, R/o-204, Budhaliyana Rath, District- Hamirpur, U.P., M/s Mankameshwar Infrastructure, Proposed river bed Ordinary Sand Mining from Betwa River at Gata No.-1396 , Khand No.- 1, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., M/s Mankameshwar Infrastructure. (Leased Area-20.42 Ha)	Jalaun	Not in Operation	Direction issued to remain close
1064	Shri Pankaj Kumar S/o Shri Bhagwan Das, Owner, R/o- Mahmoodpur Manauri, Tehsil- Chayal, District- Kaushambi, U.P., M/s Jai Bajarang Traders Proposed River Bed Sand Mining Project from Yamuna River for M/s Jai Bajarang Traders located at Khand No.- 11/05 to 11/06, Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha (59.97 acre)	Kaushambi	Not in Operation	Direction issued to remain close
1065	Shri Pramod Kumar Gupta S/o Late Ramnarayan Gupta, R/o- Shaktinagar Gwalior Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khand, Boulder, Gitti)" Project at Araj No.-1195/11 & 1219/11, at Village- Digara, Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.396 ha.,	Jhansi	Not in Operation	Direction issued to remain close
1066	Shri Prashant Kumar Singh S/o Shri Ramdhani Singh, R/o Patelnagar Garaudi, Thana- Adalhat, Tehsil- Chaunar, District- Mirzapur, U.P., Proposed of "Building Stone(Sand Stone) Mine" Project at located Araj No.-01 Ka, at Village- Sonpur , Tehsil- Chaunar, District- Mirzapur, U.P., Leased Area -0.809 ha	MIRZAPUR	Not in Operation	Direction issued to remain close
1067	Shri Praveen Kumar S/o Shri Anil Kumar, R/o- Mahalla-S.R.23, Golghar, Tehsil & District- District- Varanasi, U.P., Proposed for Sand Stone (Khand, Gitti, Boulder) Mine, at Gata No./Araj No.- 997 mi, Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P., (Area: 0.80 Ha)	MIRZAPUR	Not in Operation	Direction issued to remain close
1068	Shri Rahul Singh, R/o-H.No.- D-31, Bhuneshwar Colony Orderly Bazar Sadar, Varanasi, U.P., Proposed for Building Stone (Sand Stone) Mining Project for Area: 9.00 Acre/ 4.00 Ha , Sand Stone (Building Stone) mining at Araj No.- 6438 Ga, Village- Naugawan, Tehsil- Lalganj, District- Mirzapur, U.P.	MIRZAPUR	Not in Operation	Direction issued to remain close
1069	Shri Raj Kumar Parecha S/o Shri Ishwar Das Parecha, R/o- 1533, Jankipuram Civil Lines, Tehsil & District -Jhansi, U.P., Proposed of " Building Stone (Khand, Gitti, Boulder)Mining" Project at Gata No.-06, Khand No.- 01, at Village- Punawali Kalan, Tehsil & District -Jhansi, U.P. Lease area-2.428 ha.	Jhansi	Not in Operation	Direction issued to remain close
1070	Shri Rajesh Kushwaha S/o Late Shri Mahadev Prasad, R/o- 20/17, Rasoolpur, Allahabad, U.P., M/s Rajesh Enterprises Proposed River Bed Sand Mining Project from Yamuna River for M/s Rajesh Enterprises located at Khand No.- 15/43 to 15/44, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 59.99 acre(24.28 ha)	Kaushambi	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1071	Shri Rajesh Mishra, Owner, R/o- Village and Post- Ayah, Tehsil and District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers Proposed River Bed sand/Morrum Mining in Yamuna River for Gata No.- 130, 131, 180, 181, 184, 185, 187 and 189, Area- 16.78 ha (41.46 Acres), Village-Gokan, Tehsil & District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers(Leased Area-16.78 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1072	Shri Rajesh Singh , M/s Ambey Suppliers Pvt. Ltd. , W-21, First Floor, Rajauri Garden, Dehli, Erach (Khand-01/Area- 40.468 ha) Sand/Morrum Mine on Betwa River at Khand No.- 01, Village- Erach Tehsil- Garautha, District- Jhansi, U.P., M/s Ambey Suppliers Pvt. Ltd., Sanctioned Lease Area- 40.468 ha	Jhansi	Not in Operation	Direction issued to remain close
1073	Shri Rajesh Singh, M/s Kuber Kamna Marbels Pvt. Ltd., 312- Ganpati Plaza, Bhati, 41 M. Road, Rajasthan, Basrehi Sand/Morrum Mine on the Betwa River for M/s Kuber Kamna Marbels Pvt. Ltd. at Gata No.- 596, Khand No.-02,(Area- 16.194 Ha), Village-Basrehi, Tehsil- Kalpi, District- Jalaun, U.P.	Jalaun	Not in Operation	Direction issued to remain close
1074	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres)Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1075	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres)Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1076	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 302, 301, 296, 297, 286 mi, 271 mi, 287 mi, 270 mi, 269 mi, 259, 58 mi, 255, 254, 253, 291, 252, 251, 292, 290, 289, 288, 287, 294, & 293, at Khand No.- A-10, OF Area-40.48, Ha(100.03 Acres) Village - Adhawal, Tehsil & District - Fatehpur, U.P.,M/s Bansidhar Construction Pvt. Ltd.	Fatehpur	Not in Operation	Direction issued to remain close
1077	Shri Ravendra Singh Chauhan, Owner, 440, Near National Convent School, Lalitpur, U.P., Padwa River Sand Mine at Araji No.- 01, at Villge- Padwa, Tehsil- Mahaoni, District- Lalitpur, U.P., M/s Ramraja Minerals, Leased Area -2.60 ha	Lalitpur	Not in Operation	Direction issued to remain close
1078	Shri Ravi Jain, Director, R/o- 214 2nd Floor Bardhman Plaza Neta Ji Subhash Place, Delhi, M/s Amoras Trading India Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Khasra No./Gata No.- 389, 391, Village-Korra Kanak, Tehsil-Fatehpur, District- Fatehpur, U.P., M/s M/s Amoras Trading India, Lease Area: 40.0 ha	Fatehpur	Not in Operation	Direction issued to remain close
1079	Shri Ravi Shankar Gupta S/o Late Hira Laal, R/o- Daranagar, Tehsil- Sirathu, District- District-Kaushambi, U.P., Proposed river bed Sand/Morrum Mining Project along river Yamuna located at , Khand No.- 9/25 to 9/26, Village-Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District-Kaushambi, U.P., (Leased Area-16.00 Ha)	Kaushambi	Not in Operation	Direction issued to remain close
1080	Shri Ravindra Kumar Pandey S/o Shri Ram Krishna Pandey, R/o- Nimbi, Post- Khai, Tehsil- Karchhana, District- Allahabad, U.P., M/s Bajarang Construction River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 44, Area- 6.0 ha(14.82 Acres) at Village-Bagheda and Dharwara, Tehsil- Karchhana , District- Allahabad, U.P., M/s Bajarang Construction Lease Area- 6.0 ha	Prayagraj	Not in Operation	Direction issued to remain close
1081	Shri Ravindra Mishra, R/o- Village- Khargupur, Tehsil- Raja Talab, District- Varanasi, U.P. Proposed Project Building Stone Gitti/ Boulder (Sand Stone), Mine Araji No.-30/73, Village -Sukrit, Tehsil -Robertsganj, District-Sonbhadra, Uttar Pradesh, Area- 1.2545 ha,	SONBHADRA	Not in Operation	Direction issued to remain close

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1082	Shri Sagar Parecha, R/o- Ao 27 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Building Stone, khanda, gitty, boulder Mining Project Area 1.214 Ha. for a Production of 36420 m ³ /yr at Gata No.1127, Khand No.-2, Village- Chaukari, Tehsil- Garautha, District-Jhansi State- Uttar Pradesh by Prop. Shri Sushil Parecha	Jhansi	Not in Operation	Direction issued to remain close
1083	Shri Saiyad Sahil Ali S/o Shri Mohd. Rajan Babu, House No.- 1/8/40, Village- Kumharan Tola, Post- Sahadatganj, Cantt., Distt.- Faizabad, U.P. Proposed River Bed from Yamuna River located at Khand No. - 15/41 & 15/42, Village- Umrawan, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., (Leased Area-24.28 Ha)	Kaushambi	Not in Operation	Direction issued to remain close
1084	Shri Sanjay Kumar S/o Late Jagat Narayan, Owner, R/o- Mahmoodpur, Manauri, District- Kaushambi, U.P., M/s Sagar Brick Field. Extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.- 8/3 and 8/4, Village- Rushai, Saidpur, Tehsil- Chail, District - Kaushambi, U.P., M/s Sagar Brick Field., Lease Area: 24.28 Ha	Kaushambi	Not in Operation	Direction issued to remain close
1085	Shri Sanjay Tyagi, Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project in Yamuna River at Khand No.- R.K. 1A, (Gata No.-Part of 144 etc, 40, 36, 32, 68, 5), Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P., Sanctioned Lease Area- 34.81 Ha	Fatehpur	Not in Operation	Direction issued to remain close
1086	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, Owner, R/o 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District-Allahabad, U.P. Sand Mining from River Bed of Yamuna River from Khand No.-3, Area 8.00 Ha (19.76 Acres) , Village- Bhilor, Tehsil- Bara, Distt.- Allahabad, U.P., M/s C.L. Gupta & Sons, (Leased Area-8.00 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1087	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, R/o Shri 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 4, Village-Semri Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1088	Shri Santosh Kumar Yadav S/o Shri Deena Nath Singh Yadav, Owner, R/o- H.No.- 184, Eldico Green, Gomati Nagar, District- Lucknow, U.P., M/s Enterprises Proposed "Sand/Morrum Mining " Project in Yamuna River at Gata No.-467, 466, 454, 425, 426, 427, 428, 430 & 431, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P., (Leased Area: 6 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1089	Shri Santosh Tiwari S/o Shri Surendra Tiwari, R/o- Mo. No.- C-144, Sector-E, Thana- Aliganj, District- Lucknow, U.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Khand No.- 15/35 to 15/39, (Khand Sr. No.- 03) Village- Umrawan , Tehsil- Manjhanpur, District- Kaushambi, U.P., (Lease Area: 10.00 ha)	Kaushambi	Not in Operation	Direction issued to remain close
1090	Shri Sarvesh Kumar Pathak, S/o Shri Lalji Pathak, R/o Muriladih, Thana- Ghorawal, District-Sonebhadra, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 2, Village-Pandua, Tehsil-Bara, District- Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1091	Shri Satish Kumar Upadhyay S/o Ravindra Kumar Upadhyay, Add.- Bandhawa, Kanchwa, District- Mirzapur, U.P., Proposed "Sand/Morrum Mining" Project at Arajji No.- 166 (Khand No.-01), Village- Nagawan, Tehsil- duddhi, District- Sonebhadra, U.P., M/s Aman Associates (Leased Area-8.097 ha)	SONBHADRA	Not in Operation	Direction issued to remain close
1092	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh, R/o- Village- 240, 4A, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, River Sand Mining at Arajji/Gata/Khand No.-184, Area 22.00 Acre (8.903 Ha) , Village- Paraicha, Tehsil- Moth, Distt.- Jhansi, U.P., M/s Sharad Enterprise, (Leased Area-8.903 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1093	Shri Sharif Khan, Owner, R/o- 315 Nemi Nagar, Extension- Vaishalinagar, Jaipu , M/s Green India Consultina Pvt. Ltd., Karthara Sand Mine on Betwa River at Khand No.- 01, Gata No.- 208, Villgae- Karthara, Tehsil- Orai, District-Jalaun, U.P., M/s Green India Consultina Pvt. Ltd., (Leased Area-6.882 Ha)	Jalaun	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1094	Shri Shesh Narayan Karwariya S/o Shri Liladhar Karwariya, Village-Tenva, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for Shri Shesh Narayan Karwariya located at Khand No.-16/16 & 16/17, Village- Jamunapur, Tehsil- Manjhanpur, District-Kaushambi, U.P., Lease Area: 24.28 ha, Effective Working Area 16.38 Ha	Kaushambi	Not in Operation	Direction issued to remain close
1095	Shri Shivpratap Singh Chandel S/o Shri Kallu Singh, R/o- 20-A, Gautam Nagar, Tehsil- Sadar, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. Proposed River Bed Sand/Morrum Mining having lease area 40.48 ha (100.0 acre) along River Yamuna in Gata No.- 391 Mi (Khand No.- 04), Village- Korra Kanak, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. (Leased Area-40.48 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1096	Shri Shrestha Sahu S/o Shri Vinod Sahu, Owner, R/o- 940/80 Civil Line, Jhansi, U.P., M/s Vardan Construction, Area- 30.0 Acre/ 12.140 Ha. for River Sand/Morrum Mining at Khand No./ Gata No.- 1129, Village- Dikauli, Tehsil- Garautha, District- Jhansi, U.P., M/s Vardan Construction (Leased Area-12.140 Ha)	Jhansi	Not in Operation	Direction issued to remain close
1097	Shri Subodh Shukla, R/o- Bagkuchha, District- Farrukhabad, M/s R.C. Construction Company, Mining of Minor Mineral (Ordinary Sand), at Plot No.- 970 Ka, 1162, Village- Bhaupur Chaurasi, Tehsil- Amritpur, District- Farrukhabad, U.P., M/s R.C. Construction Company, (Leased Area-7.194 Ha)	Farrukhabad	Not in Operation	Direction issued to remain close
1098	Shri Sudhakar Katiyar, Owner, R/o- Village- Maseni, Tehsil- Farrukhabad, District-Farrukhabad Proposed River Bed Sand/Morrum Mining in River Ganga at Village-Bhithaura, Gata No.-AS-1, Gata No.- 771/1/9 to 771/2/9, Area- 12.0 ha(29.65 Acres) at Village- Asani, Tehsil- Fatehpur, District-Fatehpur, U.P., Lease Area: 12.0ha	Fatehpur	Not in Operation	Direction issued to remain close
1099	Shri Sujeet Tiwari, R/o-372/28, Babulal Karkhane K Pass, Civil lines, Tehsil- Sadar, District- Jhansi, U.P., M/s Sanika Construction, Proposed Project of riverbed "Ordinary Sand Mining" on the riverbed of River Gorbora at Gata No.- 373, 374, 382, 383, 384, 386, 387, 782, 800, 692 at Village-Navada, Tehsil-Mauranipur, District-Jhansi, U.P., M/s Sanika Construction Leased Area 3.0 ha	Jhansi	Not in Operation	Direction issued to remain close
1100	Shri Suneel Raajak S/o Shri Hira Rajak, R/o- 1333, Pragatisheel Colony Road, Vijay Nursing Home, Narmda Road, Bhita Thana- Gorakhpur, Distt- Jabalpur(M.P) Sand/ Mining Project of Shri Sunil Rajak (Area 8.00 ha) Near Village-Pratappur, Tehsil-Bara, District- Allahabhd, U.P., Lease Area 8.00 Ha	Prayagraj	Not in Operation	Direction issued to remain close
1101	Shri Sunil Kesharwani, S/o Shri Ram Babu Kesharwani R/o -744, G T Road, Bamrauli, Distt-Prayagraj, U.P. Proposed river bed Sand/Morrum Mining having lease area 16.00 ha (40 acre) along river Yamuna in Khand No. 9/3 to 9/4 at Village - Piparhata, Tehsil- Chail, District- Kaushambi, U. P. of M/s Vishwanath Enterprises, Area 16.00 ha	Kaushambi	Not in Operation	Direction issued to remain close
1102	Shri Sunil Kumar Pandey S/o Shri Anand Shankar Pandey, Village-Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand Mining Project from Yamuna River for M/s Harsh Enterprises, located at Plot No.-13/18, 13/19, Village- Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 Ha	Kaushambi	Not in Operation	Direction issued to remain close
1103	Shri Suresh Chandra Dani (Prop.), R/o- Gaujajali, Bichli Haldawani, District- Nainital, Uttar Khand, Proposed of River Bed Sand Mining along Ganga river, at Gata No.- 72, at Village/Ghat- Katri Manpur, Tehsil- Sadar, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area -10.177 ha	Farrukhabad	Not in Operation	Direction issued to remain close
1104	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Area- 40.0 Acre/16.194 Ha. for River Sand/Morrum Mining Project at Khand No.- 03, Gata No.- 267, 268, Village- Kyotra, Tehsil- Kalpi, District- Jalaun, U.P., M/s Suresh Chandra Gupta (Leased Area-16.194 Ha)	Jalaun	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1105	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.-60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Sand/Morrum Mining from betawa river for M/s Suresh Chandra Gupta at Gata No. 596 Khand No. 1, Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P. (Area 16.194ha)	Jalaun	Not in Operation	Direction issued to remain close
1106	Shri Udai Pratap Singh, S/o Shri Budhiram Singh, R/o 86B, Mohile Nagar, Allapur, Thana-George Town, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 11, Village-Kanjasa, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1107	Shri Umesh Chandra Bansal S/o Shri Kailash Narayan Bansal, Village-Jauti Road, Near Radha Krishan Temple, Porsa, District- Muraina, U.P., M/s Kanhaiyan Lal And Sons, Proposed River Bed Sand Mining Project from Betwa River for M/s Kanhaiyan Lal And Sons located at Gata No.-1782, 1783, Khand No- 03, Village- Muhana, Tehsil- Orai, District-Jalaun, U.P., Sanctioned Lease Area 8.906 ha , Effective Workable Area- 8.016 Ha	Jalaun	Not in Operation	Direction issued to remain close
1108	Shri Upendra Kumar Gupta S/o Shri Minnilal Gupta, R/o- House No.- E-91, Shri Nath Vihar Colony, Flat No- 2, Chilla Road, District- Banda, U.P. Proposed River Bed Sand/Morrum Mining having lease area 7.13 ha (17.61) along River Ken in Khand No.- BA-1, Gata No.- 43 mi, 44 mi, Village- Bara, Tehsil- Bindki, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd. (Leased Area-7.13 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1109	Shri Vidyabhushan Singh, S/o Shri Ramesh Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 5, Village-Naudiha, Amilia, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1110	Shri Vijendra Kumar S/o Shri Laldhari Kushwaha, R/o Village- Sarai, Post- Ramgarh, Tehsil- Robertsganj, District - Sonbhadra (U.P.) , Proposed Project of riverbed Sand / Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 166 Kh, in Village- Nagwa, Tehsil-Dudhi, District- Sonbhadra, Uttar Pradesh, Area 2.0 ha	SONBHADRA	Not in Operation	Direction issued to remain close
1111	Shri Vishwas Parmani, S/o H. Parmani, R/o - Associated Commerce, Pipriya, Distt.- Hoshangabad(M.P.), M/s Associated Commerce, Sand/ Morum Mining Project from Betwa River for M/s Associated Commerce located at Gata No.-747/16, Village-Patharchta, Tehsil-Kalpi, Disst.- Jalaun, U.P., M/s Associated Commerce, Lease Area 8.90 Ha	Jalaun	Not in Operation	Direction issued to remain close
1112	Shri Yamuna Prasad Shukla S/o Shri Siyaram Shukla, Owner, Village-Kohrar Bazar, Thana & Tehsil - Meja, Distt.- Allahabad, M/s Yamuna Enterprises Sand Mining from River Bed of Tons at Khand- 45, Area- 6.0 ha (14.82 Acres) , Village- Sulmai to Sodhiya, Tehsil- Karchhana, Distt.- Allahabad, U.P.,M/s Yamuna Enterprises, (Leased Area-6.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1113	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Area- 40.0 Acre(16.194 ha) for River Sand/Morrum Mining at Khand No.-04, Gata No.- 2558, 2563, Village-Bandhauli, Tehsil- Urai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd (Leased Area-16.194 Ha)	Jalaun	Not in Operation	Direction issued to remain close
1114	Smt Sunit Singh W/o Raviraj Singh, Address: Shri Surendra Kumar S/o Late Shivmurti Bhartiya, Owner, R/o- Village - Berui, Tehsil- Phoolpur, Distt.- Allahabad, U.P., M/s Raj Construction Sand/ Mining from River bed of yamuna at khand No.- 14, at Village- Baswar, Tehsil- Karchhana, Distt.- Allahabad, U.P., M/s Raj Construction, (Leased Area-12.00 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1115	Smt. Dayawati Singh W/o Shri Rajendra Prasad Singh Address- Krishnapuri, Bharuhana, Sadar, Mahuana, Mirzapur, Proposed Sand Mining Project at Gata No. 03 Mi, (Khand No. - 02), (Area 5.0 Ha.) in Village- Gogaon, Tehsil- Sadar & District- Mirzapur, Uttar Pradesh	MIRZAPUR	Not in Operation	Direction issued to remain close
1116	Smt. Karuna Parecha Ruchi Satya, R/o-1533, Jankipuram Civil Line , Jhansi, Proposed of Khanda, Gitti mine at Arazi/Gata No.- 02/1, Khand No.- 03, Villlage- Lakhanpura, Tehsil & District- Lalitpur, U.P., Lease Area 1.0 Ha	Lalitpur	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1117	Smt. Madhubala Ojha W/o Shri Manish Ojha, R/o- Shyam Colony, Vishunpur, Near Bhagwatiganj, Balrampur, U.P., M/s Aditya Building Material Supplier and Contractor Proposed Morrum Mining Project at Yamuna River Bed at Gata No- 33, 34, 38, 39, 50, 51, 56, 57, Khnad No. S.P.- 1 & 2, Village- Salempur, Tehsil- Khaga, District- Fatehpur, U.P., M/s Aditya Building Material Supplier and Contractor (Leased Area-30.36 Ha)	Fatehpur	Not in Operation	Direction issued to remain close
1118	Smt. Mansi Rastogi W/o Shri Deepak Rastogi, Owner, H.No.- 132 HIG, Preetam Nagar, Gayasuddinpur, Uprhar, District- Allahabad, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Balaji Coal Company, located at Khand No.- 9/8 to 9/10, Village- Umarwal, Tehsil- Chail, District- Kaushambi, U.P., Sanctioned Lease Area- 18 ha	Kaushambi	Not in Operation	Direction issued to remain close
1119	Smt. Priyanka Seth, W/o Shri Saurabh Gupta, R/o 905, Chandra Vihar Colony, Tehsil & District: Jhansi, U.P. Proposed of "Sand/Morrum Mining" at Betwa River Bed at Gata No. 321 (Khand - 01) of Area: 4.5 Ha, Village: Saujna, Tehsil: Moth, District: Jhansi, State: Uttar Pradesh.	Jhansi	Not in Operation	Direction issued to remain close
1120	Smt. Renu W/o Shri Satendra Kumar R/o- Ahiran Ka Pura, Dari Tehsil- Meja, District - Prayagraj U.P., M/s Jai Maa Aadi Group Proposed Building Stone (Gitti/Boulder/Khanda) Sandstone mine at Araji No. /Plot No. - 275, Khand No.-DH/14, at Village - Dharawal, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Jai Maa Aadi Group, Area 1.012 ha	Prayagraj	Not in Operation	Direction issued to remain close
1121	Smt. Rita Gupta W/o Shri Sanjay Kumar Gupta, R/o- 49, Kailash Residency, Than- Kotwali, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone(Khanda, Gitti & Boulder) Mine" Project at Khasra No.-03, at Village- Sirov, Tehsil-Garautha, District-Jhansi, U.P., Lease area-2.023 ha.	Jhansi	Not in Operation	Direction issued to remain close
1122	Smt. Srimani Gupta W/o Shri Ashok Kumar Gupta, R/o- Mayur Vihar Jhalwa, Tehsil- Sadar, Distt.- Allahabad EC of mining lease for extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.- 11/3 and 11/4, Area- 24.28 ha. (60.00 Acres) Village- Diya, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., Lease Area: 24.28 Ha	Kaushambi	Not in Operation	Direction issued to remain close
1123	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o H.N. 53-A, Shaktinagar, Chaka, FCI, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No.16, Village-Madauka, Meerakpur and Mahewapatti (Paschim), Tehsil-Karchhana, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1124	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No. 6, Village-Majhiyari and Bhadhaur, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-10.0 Ha)	Prayagraj	Not in Operation	Direction issued to remain close
1125	Smt. Triveni Devi W/o Shri Ratan La Ahirwar, R/o- 365, Nainagarh, Nagra, Jhansi, U.P., Proposed for Punawali Kalan(Gitti-Ballast & Khanda, Boulder) Mine" Project at Gata No.-2449, 2451/2, Village- Punawali Kalan, Tehsil & District- Jhansi, U.P., Leased Area -5.0 Acres	Jhansi	Not in Operation	Direction issued to remain close
1126	Sri Bishan Singh S/o Shri Ghanaram Singh R/o H.No. 240/4A, Civil Lines, Kachhehri Chauraha, Distt Jhansi, U.P., Sand/Morrum Mining from Betwa River Gata no. 240 Khand no.5, Vill: Himanpura, Tehsil Kalpi, Distt. Jalaun U.P. Lease Area 16.194 ha.	Jalaun	Not in Operation	Direction issued to remain close
1127	Sri Mahesh Kumar Dubery., EC for Khanda/Gitti/Boulder Stone Mining Project at Gata No-892/3, Vill-Chhirwali, Tehsil-Konch, Distt-Jalaun, U.P. (Leased Area 2.70 Acres)	Jalaun	Not in Operation	Direction issued to remain close
1128	Sri. Brijendra Singh, Village-Nrew Ramnagar Orai, Tehsil-Orai, District-Jalaun, Sand/Morrum Mining Project at Gata No-860/19, Village-Simiriya, Tehsil-Orai, District Jalaun (Leased Area 3.112 Hac)	Jalaun	Not in Operation	Direction issued to remain close
1129	Sri. Rajeev Agrawal, CGM (T) cum Regional Officer, U.P. M/s National Highways Authority Of India (NHAI), Sand/Morrum Mining, Project at Gata No, 246, 472, Village-Khebandha, Tehsil- Robertsganj, District- Sonbhadra U.P.	SONBHADRA	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1130	VIPUL KUMAR AGRAWAL, Gata 2101/2 Khand 06 Sijhari, Dist. MAHOBA, 210425	Mahoba	Not in Operation	Direction issued to remain close
1131	Sri. Deependra Singh Chauhan, MS KRISHNA ENTERPRISES, 115, Vijay nagar, Kanpur Road, District- Lucknow, Uttar Pradesh-226023, Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lalitpur	Not in Operation	Direction issued to remain close
1132	M/s MHG Landstockist Pvt. Ltd.- Sand Mining located at Gata No-212, 216-224, 232-246, 379, 381-385, 391,392, Khand No.-03, Village-Subhanpur, Tehsil-Khekra, Distt.-Baghpat	Bagpat	Not in Operation	Direction issued to remain close
1133	M/s Manish Chauhan- Sand Mining located at Gata No.-1/2/1, Village-Badarkha Salarpur, Tehsil- Badaut, Distt.- Baghpat, U.P.,	Bagpat	Not in Operation	Direction issued to remain close
1134	M/s HSM HOLDINGS Village- Sankroud, Tehsil- Khekra, DistrictBaghpat	Bagpat	Not in Operation	Direction issued to remain close
1135	M/s MANGAL INFRA REALTY PVT LTD KHASRA NO 1/2, VILLAGE GAURIPUR KHADAR, DISTRICT AND TEHSIL BAGHPAT	Bagpat	Not in Operation	Direction issued to remain close
1136	M/s Apollo Retailers Pvt. Ltd., Gata No.-1/2, Village- Chaprauli Khadar, Tehsil- Badaut, District-Baghpat, U.P.,	Bagpat	Not in Operation	Direction issued to remain close
1137	Proposed River Bed Sand/Morrum Mining having lease area 4.213 ha (10.41 acre) along River Yamuna in Gata No.- 1671 & 674, at Village- Issopur Khurgan, Tehsil- Kairana, District- Shamli, U.P., (Leased Area- 4.213 Ha) Shri Manju Singh W/o Shri Jay Kumar Singh, R/o- 502, Awass Vikas, District- Fatehpur	Shamli	Not in Operation	Direction issued to remain close
1138	Mr Mohammad Ali S/o Late Mr Fakir Mohammad	Bulandshahr	Not in Operation	Direction issued to remain close
1139	Mr Jitendra S/o Mr Aan Singh	Bulandshahr	Not in Operation	Direction issued to remain close
1140	Smt. Dolly Garg, W/o Shri Brajesh, R/o - H.No.- 12/40, Nagala Udaiya Road, Kheragarh, Distt.- Agra, U.P., M/s Mahakali Construction - Sand Mining (Sand Mining Project from Yamuna River of M/s Mahakali Construction - Sand Mining located at Gata No.-1,2, Village-Sawami Ahatmali, Tehsil- Sadar, Distt.-Agra, U.P., M/s Mahakali Construction - Sand Mining, Lease Area 6.07 Ha)	Agra	Not in Operation	Direction issued to remain close
1141	Shri Arun Kumar S/o Late Shri Rambilash Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazalabad, U.P., M/s Rishabh Herbal Pvt. Ltd.(Akbara-2 Ordinary Sand Mining at Yamuna River" Project at Gata No.-1175 Sh, Village- Akbara-2, Tehsil- Kirawali, District- Agar, U.P.,(Leased Area: 8.09 Ha))	Agra	Not in Operation	Direction issued to remain close
1142	Shri Ram Gopal Chaudhary S/o Shri Kaloo Ram Chaudhary, H.No.- 162/2 Vijay Nagar, Gali No.-2, District- Etawah (River Bed Ordinary Sand Mining Project from Yamuna River for M/s R G Construction located at Gata No.-63/2, Village- Karmana, Tehsil- Agra, District- Agra, U.P., Sanctioned Lease Area: 6.07 ha)	Agra	Not in Operation	Direction issued to remain close
1143	Shri Harivansh Lal Verma S/o Bhagoti Prasad Verma, Owner, Village- Dhem, P.O.- Bhambuwala, Tehsil- Colonelganj, District- Gonda, U.P. (Proposed River Bed Sand Mining Project from Yamuna River for M/s Ankur Construction, located at Gata No.- 1064 Mi, Village- Madra, Tehsil- Agar, District- Agar, U.P., Lease Area: 6.07 ha (6.07 acre),)	Agra	Not in Operation	Direction issued to remain close
1144	Shri Dharmveer Gupta, A-3, 1996, New Civil Lines, Indra Prasad, Hordoi	Hardoi	Not in Operation	Direction issued to remain close
1145	Shri Sunita Singh W/o Shri Pawan Kumar Singh, R/o- B- 708, Sector- C, Mahanagar, Lucknow, U.P.	Hardoi	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1146	Shri Rajveer singh S/o Shri Veerendra Singh, 122/1 Kailashpuri, Sandi Road, Distt - Hardoi, U.P., M/s Awadh Construction	Hardoi	Not in Operation	Direction issued to remain close
1147	Shri Ashish Kumar Pandey S/o Shri Anil Kumar Pandey, R/o-Anang Behta, Tehsil-Sadar, District- Hardoi, U.P.	Hardoi	Not in Operation	Direction issued to remain close
1148	M/S Raalpur Ordinary Sand Mining Project Gata No. 1436/22, 1437, Khand no. 1/A, Vill. Raalpur, Tehsil Lalganj, Raebareli	Raebareli	Not in Operation	Direction issued to remain close
1149	Proposed River Bed Sand Mining Project from Gomti River located at Gata No.-182 Mi, 184, 186, 199 Kh, 200, 201,203 Mi, Village- Jheejha Mau, Tehsil- Nawabganj, District- Barabanki, U.P., (Total Lease Area: 5.238 ha)	Barabanki	Not in Operation	Direction issued to remain close
1150	Proposed River Bed Sand/Morrum Mining Project from Ghaghra River for M/s Laxmi Dev, located at Khand No.- 02, (Gata No.-498 Jha), Village- Udhaiya, Tehsil- Ramnagar, District- Barabanki, U.P., Sanctioned Lease Area: 12 ha.	Barabanki	Not in Operation	Direction issued to remain close
1151	Proposed Project of Ordinary Sand Mine at Gata No.- 1 Gh, Village- Kothri Gauriya, Tehsil- Sirauligaupur, District- Barabanki, U.P., Lease area-2.1833 ha.	Barabanki	Not in Operation	Direction issued to remain close
1152	Proposed of Riverbed Ordinary Sand mine, Village Kothri Gauriya (Gata No.- 685/2/1, 685/2/2, 758/3, 674, 675/1, 758/1 & 758/1) Tehsil- Sirauli Gauspur & District -Barabanki, Developed By Shrimati Bhanmati, Area 1.6035 Ha	Barabanki	Not in Operation	Direction issued to remain close
1153	Sand/ Mining Project at Gata No.- 1105 Mi, 1328 ka, 1104 Mi, 1325, Village- Raghunathpur, Tehsil-Misrikh, District- Sitapur, U.P., M/s Kamal Enterprises, Lease Area 10.132 Ha	Sitapur	Not in Operation	Direction issued to remain close
1154	River Bed Sand Mining in River Kadhina at Gata No.- 325, 348, 356, 357, 360, 391, Area- 7.315 ha, Village- Bhithaura Bahadur Nagar, Tehsil- Moholi, District- Sitapur, (Leased Area-7.315 Ha)	Sitapur	Not in Operation	Direction issued to remain close
1155	Proposed Ordinary Sand Mining Project at Gata No.-21 Ka/20, at Village- Manjha Setuhee, Tehsil-Laharpur, District- Sitapur, U.P., Leased Area - 1.0720 ha.	Sitapur	Not in Operation	Direction issued to remain close
1156	M/s Aradhya Enterprises, Prop. Shri Ajay Kumar Singh, Mining area-vill-Sonauli Mohammadpur, Gata no-6186JA, (Area in Hec-6.00), Tahsil-Tarabganj, Gonda.	Gonda	Not in Operation	Direction issued to remain close
1157	Shri Ajit Kumar Mishra S/o Shri kailash nath Mishra, Civil Line, Balrampur, Mining Project Address-Total Area 2.387 hect. of Gata No.-5, 7क, 30क मि, 28 of Vill- Ahlad Nagar, District-Balrampur	Balrampur	Not in Operation	Direction issued to remain close
1158	Proposed Project of River Bed "Sand/Morrum Mining" on the river bed of Ganga River, at Gata No.- 1255 Ka (Area 15 ha) in Village- Bara, Tehsil- Sewrai, Distt - Ghazipur	Ghazipur	Not in Operation	Direction issued to remain close
1159	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Tejaswa Gas Service Sand Mining at Gata No-2, Village- Gangbarar Tari, Tehsil- Zamania Distt -Ghazipur	Ghazipur	Not in Operation	Direction issued to remain close
1160	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Rajesh Prasad Yadav and Son located at Arazhi No.-2, Khand No.-01, Village- Hasanpur, Tehsil- Sakaldiha, Distt- Chandauli, U.P.	Chandauli	Not in Operation	Direction issued to remain close
1161	EC of Proposed River Bed Sand Mining Project from Ganga River of Shri Ajay Kumar Singh located at Arazhi No-2 Ga, Khand No.-03, Village- Puravijai, Tehsil-Sakaldiha, Distt- Chandauli, U.P.	Chandauli	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1162	Shri Raj Pratap Yadav S/o Shri Bhagwat Prasad Yadav, Proposed "Sand Mining" at Ghaghra River Bed at Gata No. - 396/1, Village: Takia Dharahara Khadar, Tehsil: Salempur, District: Deoria, State: Uttar Pradesh, Area: 11.70 Ha	Deoria	Not in Operation	Direction issued to remain close
1163	Shri Moor Singh S/o Shri Karan Singh, Mahmoodpur, Than-Sunagadi, Tehsil- Patiyali, District- Kasanganj, U.P., M/s Green India Consultina Pvt. Ltd.	Badaun	Not in Operation	Direction issued to remain close
1164	Shri Jitendra Kumar, Owner, S/o Shri Gyanchand, Ward No.- 4, Dineshpur, Tehsil- Gadarpur, District- Udham Singh Nagar (U.K.), M/s Green India Consultina Pvt. Ltd.	Badaun	Not in Operation	Direction issued to remain close
1165	Shri Jagjeet Singh, R/o-Birasini, Tehsil- Tilhar, District- Shahjahanpur, U.P.	Shahjahanpur	Not in Operation	Direction issued to remain close
1166	Smt. Mubshara Bi, W/o Sajid Khan Bragad, R/o- Village- Shahbaznagar, Tehsil- Sadar, District- Shahjahanpur, U.P.	Shahjahanpur	Not in Operation	Direction issued to remain close
1167	Shri Radha Krishan Gupta, S/o Shri Ramnarayan Gupta, R/o Village-Hundal Khel, Tehsil- Sadar, District- Shahjahanpur, Uttar Pradesh	Shahjahanpur	Not in Operation	Direction issued to remain close
1168	Shri Yash Pal Singh S/o Ramswaroop Singh, R/o-Village- Mathera Chauhan, Tehsil- Nagina, District- Bijnor, U.P.	Bijnor	Not in Operation	Direction issued to remain close
1169	Shri Satyendra Singh S/o Shri Brijendra Singh, R/o- A-7, Mangal Vihar Colony, Nikat Nangla Maulvi Aligarh Shehar Col, District- Aligarh, U.P., M/s Brijwala Infra Solution Pvt. Ltd.	Bijnor	Not in Operation	Direction issued to remain close
1170	Pawan Chauhan S/o Shri Ram Pal Singh, R/o-Village- Pal, Salempur Gosain, Gajraula, Amroha, U.P.	Amroha	Not in Operation	Direction issued to remain close
1171	Shri Dilip Kumar Ojha S/O Shri Hanuman Prasad Ojha R/O- 184, N Block, Kidwai Nagar, Kanpur Nagar, U.P., M/S JAYANTI ENTREPRENEUR PVT. LTD.	Bijnor	Not in Operation	Direction issued to remain close
1172	Mr. Neelam Mathur, Owner, M/s Krishna Construction, H.No.- 31, Anand Bhawan, Sant Pual College, Civil Lines, Distt.- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1173	Smt. Neelam Mathur, Owner, H.No.- 31, Anand Bhawan, Sant Paul College, Civil Lines, Distt.- Moradabad, U.P., M/s Krishna Construction	Moradabad	Not in Operation	Direction issued to remain close
1174	Shri Pradeep Chaudhary S/o Shri Rajendra Singh, Village- Pachokra Khanpur, Tehsil- Kanth, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1175	Shri Sher Alam S/o Islam Ali, Village- Rustumapur, Tehsil- Bilari, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1176	Shri Amit Kumar S/o Shri Giriraj Singh, R/o-Suraj Nagar Pital Nagar, Tehsil- Moradabad, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1177	Shri Lakhvinder Singh, Shri Mahendra Singh & Shri Jugendra Singh, S/o Shri Sarjeet Singh, R/o- Jamna Jamni Chauhadda, Tehsil- Sadar, District- Rampur, U.P.	Rampur	Not in Operation	Direction issued to remain close
1178	Shri Gurmeet Singh, R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A.A. Cable Layers	Rampur	Not in Operation	Direction issued to remain close
1179	Shri Arun Kumar Goyal S/o Shri Deewan Chand, R/o- Subhash Nagar, Uttarakhand	Rampur	Not in Operation	Direction issued to remain close
1180	Shri Saurabh Kumar Tomar, R/o- Shop No.- 02, Before Meenar, Harthala, Moradabad, U.P., M/s Shiv Shakti Enterprises	Rampur	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1181	Shri Anjali Kapoor W/o Shri Sharad Kapoor R/o- H.No.- C-13, Gandhi Nagar, Teshil & District- Moradabad, U.P.	Rampur	Not in Operation	Direction issued to remain close
1182	Shri Kailash Singh S/o Shri Rajveer Singh, R/o- Village- Milak Ghansurpur Bamniya, District- Amroha, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1183	Shri Vijendra Singh S/o Late Shri Ram Singh, Resident of Vidya Nagar Mau, Thana-Civil Lines, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1184	Shri Mudassir Khan, Owner, R/o- Rampur Bheela, PO- Sarkara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1185	Shri Arshad Ali S/o Shri Munan Ahamad, R/o- Pipli Chak, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1186	Shri Mohd Saleem, Owner, R/o- Village- Milak Sihora, Posr-Munda Pandey, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1187	Shri Pappi Chaudhari S/o Shri Ahmad Jan, R/o- Chamraua, Post- Akka Dilari, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1188	Shri Nazim Ali, Owner, Village- Rampur Bheela Sakara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1189	Shri Danish, Owner, R/o- Village- Salempur Nawada, Chaudharpur, Tehsil- Amroha, District- Amroha, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1190	Shri Imran Ali, Owner, R/o- Barwara Manjhra, P.O.- Bhaisiya, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1191	Shri Kuldeep Singh, Owner, R/o- D-39, Deen Dayal Nagar, Phase-2, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1192	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Oop. Power House-2, Sector- 01, District- Moradabad, U.P.,	Moradabad	Not in Operation	Direction issued to remain close
1193	Shri Radhey Shyam S/o Shri Ramswaroop, R/o- Chakarpur, Tehsil- Bajpur, District- Udham Singh Nagar, Uttarakhand	Rampur	Not in Operation	Direction issued to remain close
1194	Shri Satpal Singh, R/o- Village- Bhoovra Ehatmali, Tehsil- Swar, District- Rampur, U.P.	Rampur	Not in Operation	Direction issued to remain close
1195	Shri Rishipal Singh S/o Shri Tularam Singh, R/o- Village- Bhatawali, P.O.- Kazipura, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1196	Shri Sameer Khan, Owner, R/o- Plot No.- 14-15, First Floor, Shri Sai Hospital, Mansarovar Colony, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1197	Shri Sagar Gupta, Owner, R/o- Mohalla-Mahajan, P.O.- Chandausi, District- Sambhal, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1198	Shri Mohammad Rafi, Owner, R/o- Village- Milak Bujpur Asha, P.O.- Veerpur Than, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1199	Shri Pawan Kumar, Owner, R/o- Mohiuddinpur, Kamelpur Dhanora, Tehsil & District- Amroha, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1200	Shri Mohd. Akhlak S/o Shri Mohd. Ishak, R/o- Pandit Nagala, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1201	Shri Monu Pal, Owner, Village- Hussainpur Hameer, Tehsil- Bilari District- Moradabad, U.P.,	Moradabad	Not in Operation	Direction issued to remain close
1202	Shri, Owner, R/o- Lalpur Hameer, Faridpur Hameer, Tehsil- Bilari, District- Moradabad, U.P.,	Moradabad	Not in Operation	Direction issued to remain close
1203	Shri Yogesh Chandra, Owner, R/o- , K.G.K College, Surya Nagar, Tehsil & District- Moradabaad, U.P.	Moradabad	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1204	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Opposite power house- 2 sector 1, District- Moradabad, UP,	Moradabad	Not in Operation	Direction issued to remain close
1205	Shri Brahmpal Singh, R/O- Ampur Dhamman, Tehsil – Tanda, District – Rampur, U.P.	Rampur	Not in Operation	Direction issued to remain close
1206	Shri Amit Kumar S/o Shri Giriraj Singh R/o- Suraj nagar Pilat Basti, District – Moradabad, Uttar Pradesh.	Moradabad	Not in Operation	Direction issued to remain close
1207	Shri Bisharat Husain, R/o-Village-Chaudharpur, (DiDoli), Tehsil & District-Amroha, U.P., Amroha, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1208	Shri Imran Ali, Owner, R/o- Viillage-Barwara, P.O-Bhaisiya Tehsil & District- Moradabad (U.P.),	Moradabad	Not in Operation	Direction issued to remain close
1209	Shri Rajendra Singh R/o Munda Pande, District- Moradabad, Uttar Pradesh	Rampur	Not in Operation	Direction issued to remain close
1210	Shri Pradeep Kumar S/o Shri Rajendra R/Oo – Village Pachokara khanapur – Post – Kuchawli, Chhajlet, Tehsil - Moradabad, District - Moradabad, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1211	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharapur Nagla Barah, Tehsil- Bisauli, District - Badaun, U.P.	Sambhal	Not in Operation	Direction issued to remain close
1212	Shri Subhan, R/o- Village- Karanpur, P.O.- Yusufpur Nagaliya, Tehsil & District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1213	M/s Umar Goods Transport & Ent. , Add.- Bhojpur Dharampur, Near B.S.N.L. Kashipur Road, District-Moradabad, U.P.	Rampur	Not in Operation	Direction issued to remain close
1214	Shri Sameer Khan, R/o- Plot No 14-15, 1st Floor Beside Sri Sai Hospital Mansarovar Colony Tehsil District Moradabad,, Moradabad, Moradabad, Uttar Pradesh, M/s Verner Enviro India Pvt Ltd.	Moradabad	Not in Operation	Direction issued to remain close
1215	Shri Nusrat Naim Siddiqui, Date: 30/12/2021 S/o- Late Shri Rashidullah Siddiqui R/o- Ekta Vihar, Shaikat Ali Road, Civil Lines, Tehsil- Sadar, District- Rampur (U.P.)	Rampur	Not in Operation	Direction issued to remain close
1216	Shri Name Ali S/o Shri Maseeta R/o-Narpat Nagar Dudawala, Tehsil- Swar, District-Rampur, U.P., M/s Imran Traders	Rampur	Not in Operation	Direction issued to remain close
1217	Shri Naame Ali S/o Shri Maseeta R/o—Narpat Nagar Doondawala, Tehsil- Swar, District-Rampur, U.P.	Rampur	Not in Operation	Direction issued to remain close
1218	Shri Ayush Bhedda S/o Shri Mahesh Pal, R/o – Near Primary School, Katha Bagpat, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1219	Shri Vijendra Singh S/o Late Shri Ram Singh R/o – Bank Colony, Harthala Tehsil & District- Moradabad (U.P.)	Moradabad	Not in Operation	Direction issued to remain close
1220	Shri Gaurav Agarwal S/o Shri Jaideep Agarwal R/o Badrinath Marg, Kalagarh Sukhri, Kotdwar, Pauri Garhwal	Rampur	Not in Operation	Direction issued to remain close
1221	Shri Pawan Kumar S/o Shri Mahendra Singh Residential Address – Village- Muhiuddinpur, Post- kamelpur dhanaura, Amroha, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1222	Shri Gurmeet Singh, Partner R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A. A. Cable Layers	Rampur	Not in Operation	Direction issued to remain close
1223	Shri Sumit Chaudhary, R/o- Mahendari Sikandarpur, Chhajlet, District- Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1224	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharapur Nagla Barah, Tehsil- Bisauli, District- Badaun, U. P.	Sambhal	Not in Operation	Direction issued to remain close

S.N	Name & Address of Mining lease	Name of District	Status of Consent to Operate (CTO)	Action Taken in Case of Default
1225	Shri Nazim Ali S/o Shri Muslim Residential Address – Village Rampur bheela, Post Sarkara khas, District- Moradabad, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1226	Shri Mou Raza, R/o- ill-Lakhanpur ladapur, Post-Udhamawala, Roshanpura, Moradabad, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1227	Shri Pappi Choudhry, R/o- Ahmad Jan Chamraua Post Office Akka Dilari Moradabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1228	Shri Abdul Vahab S/O Abdul Gaffar R/o- Mohalla -Lal Masjid, Tehsil- Sadar ,District-Rampur, U.P	Rampur	Not in Operation	Direction issued to remain close
1229	Shri Pawan Kumar, R/o- Village- Muhiuddinpur, Post Kamelpur Dhanaura, Tehsil- Amroha, District- Amroha (U.P.)	Moradabad	Not in Operation	Direction issued to remain close
1230	Shri Kuldeep Singh, R/o- D-39, Deendayal Nagar, Phase- 2, Near Wave Mall, Tehsil & District- Moraadabad, U.P.	Moradabad	Not in Operation	Direction issued to remain close
1231	Shri Ravindra Chaudhary S/o Shri Ram Ratan Singh, Village- Pachokra Khanpur, Post- Kuchawali, District- Moradabad, Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close
1232	Shri Atul Singh, R/o- Village- Bhatawali, District- Moradabad ,Uttar Pradesh	Moradabad	Not in Operation	Direction issued to remain close

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
टी0सी0-12वी, विमूति खण्ड गोमती नगर,

लखनऊ

दिनांक : 03-11-23

पत्रांक :- 402653/एफ-2/साइम-यू-348/23
कार्यालय झाप

एतद्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा 18 (1)(b) के अंतर्गत सभी औद्योगिक इकाईयां, लाल श्रेणी, नारंगी श्रेणी, हरी श्रेणी एवं सफेद श्रेणी में विभाजित करने हेतु दिनांक 07.03.2016 को आदेश पारित किये गये थे, जिसके अनुपालन में श्रेणीवार व्यवस्था को बोर्ड द्वारा दिनांक 29.03.2016 को सम्पन्न बोर्ड की 96वीं बैठक में अंगीकृत करने हेतु अनुमोदनोपरान्त राज्य बोर्ड के कार्यालय झाप आदेश दिनांक 18.04.2016 द्वारा अनुपालनार्थ आदेशित किया गया है।

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-176/2022 अमन चौधरी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 30.05.2023 के अनुपालन में भारत सरकार के पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय द्वारा दाखिल शपथ-पत्र के साथ संलग्न केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र दिनांक 22.09.2023 के द्वारा निम्न निर्देश दिये गये हैं :-

Categorization of sand/riverbed material mining from riverbed and its floodplains (Excluding manual excavation)

Sl. No.	Sl. No. (as per CPCB document)	Non-Industrial operations	Category	Remarks
1	63	Sand/riverbed material mining from riverbed and its floodplains (excluding manual excavation)		I. Sand/riverbed material mining from riverbed and its floodplains may cause ecological disturbances, erosion of riverbed, change in hydro-geological conditions & river ecosystem, etc.
		(i) Mining lease area more than 5 hectares or Mining lease area up to 5 hectares which is part of cluster mining	Red	II. Cluster mining means that the distance of mining lease area is less than 500 m from periphery of another lease area.
		(ii) Standalone mining lease area up to 5 hectares in areas (not a part of any cluster mining)	Orange	III. This categorization is made considering the ecological damages and not based on pollution potential/index.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 22.09.2023 द्वारा Sand/riverbed material mining from riverbed and its floodplains (excluding manual excavation) को उपरोक्तानुसार तालिका में वर्णित 5.0 हेक्टेयर क्षेत्रफल से अधिक खनन परियोजना को लाल श्रेणी एवं 5.0 हेक्टेयर क्षेत्रफल तक खनन परियोजना को नारंगी श्रेणी में अंगीकृत किया जाता है।

उपरोक्त आदेश तत्काल प्रभाव से लागू होंगे।

(अजय कुमार शर्मा)
सदस्य सचिव

पृ0सं0 एवं दिनांक - उपरोक्तानुसार।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अध्यक्ष महोदय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के निजी सहायक को सूचनार्थ प्रेषित।
2. समस्त मुख्य पर्यावरण अधिकारी/वृत्त प्रभारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. समस्त क्षेत्रीय अधिकारी/क्षेत्रीय अधिकारी (प्रभारी), उ0प्र0 प्रदूषण नियंत्रण बोर्ड।
4. वेब मास्टर, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को विभाग की वेबसाइट पर प्रदर्शित करने हेतु।
5. गार्ड फाईल।

सदस्य सचिव



1090
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Annexure No-3

Ref. No. 1102392 / सी-6/ओ-362/आ.म-176/2023

Dated 27/10/23
पंजीकृत/ई-मेल द्वारा

सेवा मे,
निदेशक,
भू-तत्व एवं खनिकर्म निदेशालय,
लखनऊ।

विषय: मा0 एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 सं0-176/2022 अमन चौधरी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 17.10.2023 के अनुपालन में प्रदेश में खनन हेतु स्वीकृत किये गये पट्टों की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 सं0-176/2022 अमन चौधरी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 17.10.2023 का संदर्भ ग्रहण करने का कष्ट करें, (छायाप्रति संलग्न)। उक्त आदेश के सुसंगत अंश निम्नवत् है :-

"..... 9. UPPCB is directed to verify the status of all the mining lease holders in the State of Uttar Pradesh and file additional status report mentioning the compliance status of all the mining lease holders before this Tribunal by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF and to upload the same on its website within one month from the date of receipt of a copy of this order."

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा सैण्ड माइनिंग हेतु जनवरी, 2020 में "Enforcement & Monitoring Guidelines for Sand Mining" जारी की गयी है।

उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरणीय अधिनियम के अन्तर्गत स्थापनार्थ/संचालनार्थ सहमति प्राप्त करने के लिये निवेश मित्र पोर्टल पर आनलाइन आवेदन किये जाने की व्यवस्था है।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा 05 हेक्टेयर से अधिक क्षेत्रफल वाले खनन पट्टों को लाल श्रेणी एवं 05 हेक्टेयर तक के खनन पट्टों को नारंगी श्रेणी में आच्छादित किया गया है।

अवगत कराना है कि राज्य बोर्ड में उपलब्ध सूचना के अनुसार प्रदेश में कुल 1232 खनन पट्टे चिह्नित हैं, जिनमें से 443 खनन पट्टों द्वारा सहमति प्राप्त की गयी है, 02 खनन पट्टों का सहमति आवेदन लम्बित है तथा शेष खनन पट्टे यथा 787 द्वारा नियमानुसार बोर्ड से सहमति प्राप्त न किये जाने के कारण उक्त खनन पट्टों के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1984 की धारा-31ए के अन्तर्गत राज्य बोर्ड द्वारा कारण बताओ नोटिस निर्गत किये गये हैं। उक्त समस्त उल्लंघनकारी खनन पट्टों की सूची राज्य बोर्ड की वेब साइट पर उपलब्ध है, जिसका लिंक- http://www.uppcb.com/pdf/List-Defaulter_211023.pdf है।

मा0 अधिकरण के आदेश के सुसंगत अंश में वांछित सूचनायें आदेश की दिनांक 17.10.2023 से 01 माह के अन्दर मा0 अधिकरण को प्रेषित की जाना है तथा सन्दर्भित ओ0ए0 में अगली सुनवाई दिनांक 12.12.2023 को नियत है, अतः मा0 एन0जी0टी0 नई दिल्ली द्वारा पारित उपरोक्त आदेश के अनुपालन में प्रदेश में उक्त के अतिरिक्त स्थित समस्त पट्टा धारकों के सम्बन्ध में आपके विभाग द्वारा खनन हेतु स्वीकृत किये गये पट्टों की जनपदवार सूचना उपलब्ध कराने तथा उपरोक्त वर्णित राज्य बोर्ड के पत्र के माध्यम से निर्गत निर्देशों का अनुपालन सुनिश्चित कराये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

संलग्नक:-यथोपरि।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि:

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।
2. प्रमुख सचिव, भू-तत्व एवं खनिकर्म विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।

सदस्य सचिव

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.9.6.8.91/सी-6/सां-766/ओए नं० 176/2023

Dated 13/02/2024
पंजीकृत/ई-मेल द्वारा
अनुस्मारक

सेवा मे,
निदेशक,
भू-तत्व एवं खनिकर्म निदेशालय,
लखनऊ।

विषय: माननीय एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 सं0-176/2022 अमन चौधरी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 17.10.2023 के अनुपालन में प्रदेश में खनन हेतु स्वीकृत किये गये पट्टों की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक राज्य बोर्ड के पत्रांक एच 02322/सी-6/सां0-766/ओए नं० 176/2023 दिनांक 27.10.2023 कर संदर्भ ग्रहण करने का कष्ट करें।

माननीय एन0जी0टी0 नई दिल्ली द्वारा ओ0ए0 सं0-176/2022 अमन चौधरी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 17.10.2023 का संदर्भ ग्रहण करने का कष्ट करें, (छायाप्रति संलग्न)। उक्त आदेश के सुसंगत अंश निम्नवत् है :-

"..... 9. UPPCB is directed to verify the status of all the mining lease holders in the State of Uttar Pradesh and file additional status report mentioning the compliance status of all the mining lease holders before this Tribunal by e- mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF and to upload the same on its website within one month from the date of receipt of a copy of this order....."

राज्य बोर्ड के उपरोक्त वर्णित पत्र दिनांक 27.10.2023 के माध्यम से माननीय अधिकरण द्वारा संदर्भित ओए में पारित आदेश दिनांक 17.10.2023 के अनुपालन में राज्य बोर्ड द्वारा चिन्हित 1232 खनन पट्टों के अतिरिक्त प्रदेश में स्थित समस्त पट्टा धारकों के सम्बन्ध में आपके विभाग द्वारा खनन हेतु स्वीकृत किये गये पट्टों की जनपदवार सूचना उपलब्ध कराने हेतु अनुरोध किया गया था, जो राज्य बोर्ड को प्राप्त नहीं हुई है।

अतः आपसे पुनः अनुरोध है कि प्रदेश में 1232 खनन पट्टों (सूची संलग्न) के अतिरिक्त स्थित समस्त पट्टा धारकों के सम्बन्ध में आपके विभाग द्वारा खनन हेतु स्वीकृत किये गये पट्टों की जनपदवार सूचना उपलब्ध कराने का कष्ट करें, जिससे माननीय अधिकरण द्वारा पारित आदेशों का अनुपालन सुनिश्चित रहे।

भवदीय,

संलग्नक:-यथोपरि।

(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि:

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को सादर सूचनार्थ प्रेषित।
2. प्रमुख सचिव, भू-तत्व एवं खनिकर्म विभाग, उ०प्र० शासन को सादर सूचनार्थ प्रेषित।

सदस्य सचिव

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 106139 / सी-6/आ. 791/01A No. 462/23-24

Dated 24/01/24
पंजीकृत/ई-मेल द्वारा

सेवा में,

निदेशक,
भू-तत्व एवं खनिकर्म निदेशालय,
लखनऊ।

Annexure No-5

विषय: माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 21.12.2023 के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 21.12.2023 का संदर्भ ग्रहण करने का कष्ट करें, (छायाप्रति संलग्न)। उक्त आदेश के सुसंगत अंश निम्नवत् है :-

"..... 6. The Director, Mining and Geology, State of U.P. is directed to file additional reply giving information regarding short term mining permits issued by the District Magistrates/District Mining Officers in the State of U.P. and the procedure followed in respect thereof during last one year.

7. Member Secretary, UPPCB is also directed to file additional reply giving information as to the number of short permits issued in the State of U.P. during last one year with requisite details regarding number of cases in which CTE/CTO was taken from UPPCB and number of cases in which CTE/CTO was not taken from UPPCB.

8. Additional replies by Director, Mining and Geology, State of U.P. and Member Secretary, UPPCB be filed on or before 15.02.2024 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

उपरोक्तानुसार मा0 अधिकरण द्वारा पारित आदेश के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराया जाना है।

अतः आपसे अनुरोध है कि प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों के सम्बन्ध में जनपदवार सूचना राज्य बोर्ड को हार्ड एवं सॉफ्ट कॉपी में 01 सप्ताह में उपलब्ध कराने का कष्ट करें, जिससे सूचना निर्धारित समयावधि में मा0 अधिकरण में दाखिल की जा सके।

भवदीय,

संलग्नक:-यथोपरि।

(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि:

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।
2. प्रमुख सचिव, भू-तत्व एवं खनिकर्म विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।

सदस्य सचिव

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
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Email: info@uppcb.in - Web Site: www.uppcb.com





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. Ho.6649 / सी-6 / सा-791/आ.न. 462/23-24

Dated 2-2-24

अनुस्मारक
पंजीकृत/ई-मेल द्वारा

सेवा में,

निदेशक,
भू-तत्व एवं खनिकर्म निदेशालय,
लखनऊ।

Annexure No-6

विषय: माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 21.12.2023 के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 06139/सी-6/सा0-791/ओए नं0-462/ 23-24 दिनांक 24.01.2024 का संदर्भ गहन करने का कष्ट करें।

माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश के सुसंगत निम्नवत् हैं :-

"..... 6. The Director, Mining and Geology, State of U.P. is directed to file additional reply giving information regarding short term mining permits issued by the District Magistrates/District Mining Officers in the State of U.P. and the procedure followed in respect thereof during last one year.

7. Member Secretary, UPPCB is also directed to file additional reply giving information as to the number of short permits issued in the State of U.P. during last one year with requisite details regarding number of cases in which CTE/CTO was taken from UPPCB and number of cases in which CTE/CTO was not taken from UPPCB.

8. Additional replies by Director, Mining and Geology, State of U.P. and Member Secretary, UPPCB be filed on or before 15.02.2024 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

मा0 अधिकरण द्वारा पारित आदेश के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराया जाना है। उक्त के सम्बन्ध में राज्य बोर्ड द्वारा प्रेषित पत्र दिनांक 24.01.2024 के परिप्रेक्ष्य में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों के सम्बन्ध में जनपदवार सूचना उपलब्ध नहीं करायी गयी है।

अतः आपसे पुनः अनुरोध है कि प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों के सम्बन्ध में जनपदवार सूचना राज्य बोर्ड को हार्ड एवं सॉफ्ट कॉपी में 01 सप्ताह में उपलब्ध कराने का कष्ट करें, जिससे सूचना निर्धारित समयावधि में मा0 अधिकरण में दाखिल की जा सके।

भवदीय,

संलग्नक:-यथोपरि।

sk
(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि:

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।
2. प्रमुख सचिव, भू-तत्व एवं खनिकर्म विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।
3. समस्त जिलाधिकारी, उ0प्र0 को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. समस्त क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड को इस निर्देश के साथ प्रेषित कि क्षेत्रीय कार्यालय के अन्तर्गत आच्छादित जनपदों हेतु सम्बन्धित जिलाधिकारी से व्यक्तिगत सम्पर्क करते हुये लघु अवधि के पट्टों के सम्बन्ध में सूचना प्राप्त करते हुये बोर्ड मुख्यालय को उपलब्ध कराये।

sk
सदस्य सचिव

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. HO.6928 / सी-6/सी-791/ओएन-462/2023

Dated 16/02/2024

अनुस्मारक-द्वितीय
पंजीकृत/ई-मेल द्वारा

सेवा में,

निदेशक,

भू-तत्व एवं खनिकर्म निदेशालय,

लखनऊ।

Annexure No-7

विषय: माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 21.12.2023 के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक एच 06139/सी-6/सा0-791/ओए नं0-462/ 23-24 दिनांक 24.01.2024 एवं पत्रांक एच 06449/सी-6/सा0-791/ओए नं0-462/23-24 दिनांक 02.02.2024 का संदर्भ गहण करने का कष्ट करें।

माननीय एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या 462/2023 राजा राम सिंह बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश के सुसंगत निम्नवत् हैं :-

"..... 6. The Director, Mining and Geology, State of U.P. is directed to file additional reply giving information regarding short term mining permits issued by the District Magistrates/District Mining Officers in the State of U.P. and the procedure followed in respect thereof during last one year.

7. Member Secretary, UPPCB is also directed to file additional reply giving information as to the number of short permits issued in the State of U.P. during last one year with requisite details regarding number of cases in which CTE/CTO was taken from UPPCB and number of cases in which CTE/CTO was not taken from UPPCB.

8. Additional replies by Director, Mining and Geology, State of U.P. and Member Secretary, UPPCB be filed on or before 15.02.2024 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

मा0 अधिकरण द्वारा पारित आदेश के अनुपालन में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों का विवरण उपलब्ध कराया जाना है। उक्त के सम्बन्ध में राज्य बोर्ड द्वारा प्रेषित पत्र दिनांक 24.01.2024 एवं दिनांक 02.02.2024 के परिप्रेक्ष्य में प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों के सम्बन्ध में जनपदवार सूचना उपलब्ध नहीं करायी गयी है।

अतः आपसे पुनः अनुरोध है कि प्रदेश के समस्त जनपदों हेतु विगत वर्ष 2023 में खनन हेतु निर्गत किये गये लघु अवधि के पट्टों के सम्बन्ध में जनपदवार सूचना राज्य बोर्ड को हार्ड एवं सॉफ्ट कॉपी में उपलब्ध कराने का कष्ट करें, जिससे सूचना निर्धारित समयावधि में मा0 अधिकरण में दाखिल की जा सके।

संलग्नक:-यथोपरि।

भवदीय,

(संजीव कुमार सिंह)
सदस्य सचिव

प्रतिलिपि:

1. अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।
2. प्रमुख सचिव, भू-तत्व एवं खनिकर्म विभाग, उ0प्र0 शासन को सादर सूचनार्थ प्रेषित।

सदस्य सचिव

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
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